ANNUAL MIS REPORT ON EXPORT PROMOTION SCHEMES - 2025

सत्यमेव जयते



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MESSAGE

India has surpassed merchandise exports of USD 400 billion for four successive years. In spite of ongoing global headwinds, total exports—comprising both merchandise and services—rose to USD 825 billion in the financial year 2024–25, exceeding the previous record of USD 778 billion achieved in 2023–24. This encouraging performance reflects the government's focused strategy of diversifying export markets and broadening the export basket.

I am pleased to note that the Directorate General of Foreign Trade (DGFT) is releasing the 9th edition of the annual *MIS Report on Export Promotion Schemes, 2025*, which primarily monitors the performance of various export promotion schemes. The MIS Report 2025 offers comprehensive data and insightful analysis of key parameters across All-India, Zonal, and Regional levels, making it a valuable reference for policymakers and relevant stakeholders.

I commend the Shri Ajay Bhadoo , Additional Secretary/ DG, DGFT, Shri Nitish Kumar , the Statistical Advisor and his team for their efforts in bringing out this important and informative MIS Report 2025.

(Rajesh Agrawal)

New Delhi,

December 30, 2025

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FOREWORD

The Directorate General of Foreign Trade (DGFT), headquartered at New Delhi and supported by a network of 24 Regional Authorities (RAs), assists the Government in the formulation and implementation of foreign trade policies, with the primary objective of promoting India's exports. Effective monitoring of the implementation of the various export promotion measures necessitates availability of accurate and up-to-date information on relevant key parameters.

In addition to the monthly MIS reports, the ninth edition of the annual publication titled "MIS Report on Export Promotion Schemes, 2025" presents comprehensive data on the issuance of Importer–Exporter Codes (IECs) and authorizations/scrips issued under different major export promotion schemes. It also includes detailed information on the Advance Authorization and EPCG schemes, covering the number of authorizations issued, duty forgone, CIF and FOB values, export obligations fulfilled, and cases pending for redemption, presented at the All-India, zonal, and RA levels. Time-series data for these schemes since their inception has also been incorporated.

This report serves as an important resource for assessing the operational performance of various export promotion schemes under different RAs and Zonal Offices. I am confident that the Annual MIS Report 2025 will significantly contribute to the effective monitoring and evaluation of export promotion schemes.

I place on record my sincere appreciation for the dedicated efforts of Shri Nitish Kumar, Statistical Advisor and his entire team in bringing out this publication. I hope this publication will prove to be a valuable and practical tool for all official stakeholders, both within and outside DGFT, in monitoring of major export promotion schemes.

(Lav Agarwal)

9th January, 2026
New Delhi

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PREFACE

The Management Information System (MIS) constitutes a vital component of the official statistical system and plays a crucial role in supporting informed policy decisions. The MIS primarily draws upon administrative data, collected on a regular and systematic basis, to produce consolidated and analytical reports that facilitate effective monitoring and assessment of various programmes and policies.

In pursuance of this objective, the first annual MIS report on export promotion schemes was published in 2017, followed subsequently by the dissemination of monthly MIS reports. The present publication, the ninth annual edition titled "MIS Report on Export Promotion Schemes 2025", provides comprehensive and in-depth information and analytical insights to enable effective monitoring of the implementation of major export promotion schemes.

The MIS 2025 report presents extensive tabular data, graphical representations, and analytical commentary on key performance indicators of major export promotion schemes at multiple levels—All-India, Zone-wise and Region-wise-for the period spanning 2020–21 to 2024–25. In addition to information on the issuance of Importer-Exporter Codes (IECs) and Authorizations/Scrips under various export promotion schemes, the report offers detailed coverage of the Advance Authorization (AA) and Export Promotion Capital Goods (EPCG) schemes. This includes data on the number of authorizations issued, duty foregone, CIF and FOB values, export obligations fulfilled, and export obligations pending for redemption, presented separately for cases where the export obligation period has expired and where it remains unexpired. Furthermore, the report incorporates time-series data on the Advance Authorization and EPCG schemes, providing valuable historical context and trend analysis.

I take this opportunity to express my sincere gratitude to Shri Rajesh Agrawal, Commerce Secretary, Shri Lav Agarwal, DG, DGFT and Shri Ajay Bhadoo, Additional Secretary (the then DG, DGFT), for their overall guidance and continued support in bringing out this report. I would also like to place on record my deep appreciation for the sincere and dedicated efforts of the officers of the Statistics Division, namely Shri Sarbeswar Majhi, Director; Ms. Ishita Gupta, Deputy Director; Shri S. K. Rawat and Shri Har Sai, Senior Statistical Officers; and Ms. Amisha Bhalla, Young Professional, for successfully accomplishing the important and significant task of collecting, validating, and compiling voluminous data and preparing this comprehensive report. I also acknowledge with sincere thanks the cooperation extended by the officers of DGFT Regional Authorities, DGFT Headquarters, and the EGTF Division of DGFT in providing the requisite information to the Statistics Division for the preparation of this MIS report.

I am confident that the MIS Report on Export Promotion Schemes 2025 will serve as a valuable resource for evidence-based formulation, review, monitoring, and evaluation of the Export Promotion Schemes. Constructive feedback and suggestions from readers/users for further improvement of this publication are most welcome.

(Nitish Kumar)

New Delhi
9th January, 2026

EXECUTIVE SUMMARY

- Directorate General of Foreign Trade (DGFT) is an attached office of the Department of Commerce, Ministry of Commerce and Industry, Government of India. DGFT assists Government in formulation of Foreign Trade Policy (FTP) and is responsible for implementing the FTP with the main objective of promoting India's exports. Further, it is responsible for implementation of Foreign Trade (Development and Regulation) Act, 1992 and Rules and Regulations notified there under. DGFT issues Importer Exporter Code (IEC) and various types of scrips/ authorizations under different export promotion schemes through its Regional Authorities (RAs) across India. Statistics Division of DGFT compiles the information received from RAs on these authorizations given to exporters for monitoring of their corresponding obligations.
- The recent publication of "MIS Report on Export Promotion Schemes, 2025", built on the users' demands and experiences of previous annual reports, has been brought out with further improvement in content and quality. This Report contains information on key parameters of export promotion schemes in tabular, diagrammatic and analytic forms for ease of monitoring and evaluation of the implementation of Foreign Trade Policy. Efforts have been made to bring information related to new Foreign Trade policy-2023.
- During 2024-25, issuance of IEC has increased by 7.9% to 1,64,928 from 1,52,915 over the year 2023-24. New Delhi RA issued the highest number of IECs (31,673) followed by Mumbai RA (16,857) during 2024-25.
- The FTP-2023 introduced several new schemes, such as one time Amnesty Scheme for exporters to close old pending authorizations and start afresh. It also encourages the recognition of new towns through the Towns of Export Excellence Scheme and the recognition of exporters through the Status Holder Scheme.
- The total number of scrips issued under Services Exports from India Scheme (SEIS) has decreased to 378 during the year 2024-25 from 2,137 during the year 2023-24.
- Among export promotion schemes, the highest number of scrips were issued under Advance Authorisation Scheme (48.25%) followed by EPCG Scheme (35.19 %) in the year 2024-25.
- Number of authorizations issued under Duty Free Import Authorisation (DFIA) scheme has increased by 12.8 % during 2024-25 over 2023-24. Total number of authorisations under DFIA scheme issued during 2022-23, 2023-24 and 2024-25 were 2046, 2882 and 3250 respectively.
- Advance Authorisation is issued to allow duty free import of inputs that is physically incorporated in export products (making normal allowance for wastage). In addition, fuel, oil, catalyst consumed / utilized in the process of production of export product is also allowed. Authorisation is valid for import for 18 months from the date of issue of Authorisation.

- Under Advance Authorisation scheme, total no. of authorisation issued till 2024-25 was 7,02,751 out of which 6,32,133 authorisations were issued till 2021-22 (where EO period has expired) and 70,618 authorisations were issued during 2022-23 to 2024-25 (where EO period not expired). The total number of authorisations issued under AA scheme has increased to 25,551 during 2024-25 from 22,791 in 2023-24. Mumbai RA issued and fulfilled the highest number of authorisations followed by New Delhi and Ahmedabad under Advance Authorisation scheme during 2024-25.
- The value of authorisations issued (fixed/refixed) under the AA scheme till 2021-22 (where EO period has expired) was Rs. 51,02,819 crore out of which Rs. 42,65,544 crore was fulfilled and Rs. 8,16,406 crore is pending for redemption (excluding the ECA cases) as on 31st March 2025.
- Till 2021-22 (where EO period has expired), the value of CIF was Rs. 32,82,723 crore and during 2022-23 to 2024-25 (where EO period has not expired), the CIF value was Rs. 8,21,394 crore, taking the total CIF value under AA scheme so far by Government is Rs. 41,04,118 crore.
- Under Advance Authorisation Scheme, Western Zone issued the authorisations of CIF value of Rs. 19,78,631 crore till 2021-22 (EO period expired) followed by Southern Zone with Rs. 7,24,200 crore. Mumbai RA in Western Zone issued the authorisations of the highest CIF value of Rs. 14,86,447 crore till 2021-22 followed by New Delhi RA in Northern Zone with Rs. 3,53,874 crore.
- The number of authorisations (where EO period has expired) under AA scheme pending for redemption is 35,780 with an Export Obligation amount of Rs. 8,16,406 crore as on 31st March, 2025.
- The highest share of authorisations under Advance Authorisation scheme during 2024-25 has been issued in Chemical and Allied Products sector (37.5%) followed by Engineering Products (19.32%) and Plastic (18.19%) .
- The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's export competitiveness. Import under EPCG Scheme is subject to an export obligation equivalent to 6 times of duties, taxes and cess saved on capital goods, to be fulfilled in 6 years reckoned from date of issue of Authorisation. Post export EPCG Duty Credit Scrip(s) are available to exporters who intend to import capital goods on full payment of applicable duties, taxes and cess in cash and choose to opt for this scheme.
- Under EPCG scheme, total no. of authorisation issued till 2024-25 was 4,01,112 out of which 2,89,990 authorisations were issued till 2016-17 (where EO period has expired) and 1,11,122 authorisations were issued during 2017-18 to 2024-25 (where EO period not expired). The total number of authorisations issued under EPCG scheme has increased from 16,214 (2023-24) to to 18,637 in 2024-25.
- The value of authorisations (includes avg EO and Addl spec EO) issued (fixed/refixed) under EPCG scheme till 2016-17 (where EO period has expired) was Rs. 2,21,98,619 crore out of which Rs. 1,49,91,031 crore was fulfilled and Rs. 63,78,956 crore are pending for redemption (excluding the surrendered cases) as on 31st March 2025.

- Till 2016-17 (where EO period has expired), the amount of duty foregone was Rs. 4,20,817 crore and during 2017-18 to 2024-25 (where EO period has not expired), the duty foregone amount was Rs. 1,15,648 crore, taking the total duty foregone amount under EPCG scheme so far by Government is Rs. 5,36,465 crore.
- Under EPCG Scheme, Northern Zone issued the authorisations of the highest duty foregone amount of Rs. 1,74,819 crore till 2016-17 followed by Western Zone with Rs. 1,36,068 crore. In Northern Zone, New Delhi RA fixed the highest duty foregone amount Rs. 1,53,692 crore till 2016-17.
- The number of authorisations (where EO period has expired) under EPCG scheme pending for redemption is 50,593 with an Export Obligation amount of Rs. 63,78,956 crore as on 31st March, 2025.
- The export obligations (EO) pending for redemption under EPCG scheme and Advance Authorization scheme where EO periods have expired are being monitored regularly in DGFT.
- Number of Import license for restricted items issued during 2024-25 has increased to 4,745 from 3,044 in 2023-24, while the authorized CIF value of imports during 2024-25 has also increased to Rs. 7,47,415 crore as compared to Rs. 4,90,379 crore during 2023-24.
- Number of Export license for restricted items issued during 2024-25 has decreased to 396 from 628 in 2023-24, while the authorized FOB value of exports during 2024-25 has increased to Rs. 33,32,957 crore as compared to Rs. 20,72,898 crore during 2023-24.

GLOSSARY (ACRONYMS)

ACRONYMS	Explanation
AM	As on March
Authorization	Permission as include in section 2(g) of the Foreign Trade (Development &Regulation) Act 1992 to import as per provisions of FTP.
CBIC	The Central Board of Indirect Taxes and Customs
CoO	Certificate of Origin
CSP	Common Service Provider
CIF value	CIF (Cost, Insurance and freight) means that the seller must pay the costs and freight necessary to bring the goods to the named port of destination with the addition that he has to procure marine insurance against the buyer's risk of loss or damage to the goods during the carriage. The seller contract for insurance and pays the insurance premium. "The 'cost' in CIF term means FOB, so the primary definition of CIF can be equally to FOB pulsing insurance and freight charges".
Duty Credit Scrip	Duty Credit Scrips issued under chapter 3 of FTP are used towards payment of Customs duties. They can also be utilize/debited for payment PF Custom, duties in case of EOB defaults for Authorization issued under chapter 4 and 5 of FPT. However, penalty/interest is required to be paid in cash.
DEH	Districts as Export Hubs
DFIA	Duty Free Import Authorization
DGFT	Directorate General of Foreign Trade
DTA	Daily Trade Return/ Domestic Tariff Area or Domestic
E-Commerce	E-commerce means buying and selling of goods through the internet on e-commerce platform, the payment for which shall be done through international credit or debit cards, or other authorized electronic payment channels and as specified by the Reserve Bank of India from time to time
EDI	Electronic Data Interchange
EFC	Exim Facilitation Committee
EOP	Export Obligation Period
EOU	Export Oriented Unit
EPCG	Export Promotion of Capital Goods Scheme
Export Obligation	It means obligation to export product or products covered by Authorization or permission in term of quality, value or both as may be prescribed or specified by regional or competent authority.
FMS	Focus Market Scheme
FOB value	Free on Board (FoB) means that the seller fulfils his obligation to deliver when the goods have passed over the ship's rail at the named port of shipment. "This means that the buyer has to bear all costs and risks of loss or damages to the goods from that point".
FPS	Focus Product Scheme
FTA	Free Trade Agreement
FTP	Foreign Trade Policy, which specifies policy for exports and imports under Section 5 of the Act

HBP	Handbook of Procedure
ICEGATE	The Indian Customs Electronic Gateway
IEIS	Incremental Export Incentivize Scheme
IGST	Integrated Goods and Services Tax
Importer Exporter Code (IEC)	Importer Exporter Code is a ten digit number granted by the Director General of Foreign Trade under the Ministry of Commerce and Industry to any person/company for carrying out an imports/export transaction. It is in fact a primary document of recognition of as an Exporter/Importer by the Government of India. IEC are issued by the Regional Authorities of DGFT.
ITC (HS)	ITC (HS) refers to Indian Trade Classification (Harmonised System) at 8 digit for Export & import Item
MEIS	Merchandise Exports from India Scheme
Merchandise Trade	Merchandise trade transaction is the kind of transaction where the shipment of goods commences from one country outside India and terminates in another foreign country without touching the Domestic Tariff Area (DTA) of India, i.e., the Customs borders of India.
NFE	Net Foreign Exchange
PM MITRA	Prime Minister Mega Integrated Textile Region and Apparel Parks
RA	Regional Authority
SCOMET	Special Chemicals, Organism, Materials, Equipment and Technologies
SEIS	Services Exports from India Scheme
SEZ	Special Economic Zone
SFIS	Served From India Scheme
SHIS	Status Holders Incentive Scrip
SION	Standard Input Output Norms
TEE	Towns of Export Excellence
VKGUY	Vishesh Krishi and Gram Udyog Yojana

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CHAPTER-I

CHAPTER-I
INTRODUCTION

1. Management Information System (MIS)

Management Information System (MIS) refers to the computer-based information processing to support management decisions within an organization. An MIS relies mostly on internal sources of information collected within the organization on an ongoing basis and processes this information so as to generate summarized reports to aid in monitoring and evaluation of programmes/policies. MIS reports can be in the form of tables with numerical values, visual displays or other key indicators. Reports can be in paper format, electronic format or both. This annual publication 'MIS Report on Export Promotion Schemes 2025' is an attempt in this direction.

Directorate General of Foreign Trade (DGFT) issues Importer Exporter Codes (IECs), various types of scrips/ authorizations under different export promotion schemes through its Regional Authorities (RAs) across India. All RAs furnish the information related to various scrips/authorizations in MIS formats on monthly basis, which are compiled and released on monthly basis since August 2017. This annual report provides the consolidated information for the year 2024-25 as well as for the last four years i.e. from 2021-22 to 2024-25. The information regarding year-wise authorizations issued, export obligation (EO) fulfilled and its pendency under Advance Authorization and EPCG schemes has also been compiled and incorporated in the report. This information on various parameters is helpful in monitoring the implementation of the Foreign Trade Policies in general and performance of the RAs in particular. The MIS Report would be useful for policymakers and stakeholders to monitor and evaluate the export promotion schemes as well as the workload of RAs.

2. Foreign Trade Policy- 2023

The new Foreign Trade Policy (FTP)- 2023 was launched by Union Minister of Commerce and Industry, Consumer Affairs, Food and Public Distribution and Textiles, Shri Piyush Goyal on 31st march, 2023 and came in effect from 1st April, 2023. In a departure from tradition, India's Foreign Trade Policy (FTP) 2023 will not have a five-year target date. The policy is dynamic and has been kept open ended to accommodate the emerging needs of the time. Incorporating feedback from Trade and Industry would also be continuous to streamline processes and update FTP, from time to time. The FTP 2023 is focused on process re-engineering and automation to facilitate ease of doing business for exporters. It also focuses on emerging areas like dual use high end technology items under SCOMET, facilitating e-commerce export, collaborating with States and Districts for export promotion.

The Foreign Trade Policy (FTP)-2023 is a policy document which is based on continuity of time-tested schemes facilitating exports as well as a document which is nimble and responsive to the requirements of trade. It is based on principles of 'trust' and 'partnership' with exporters. The Key Approach to the policy is based on following 4 pillars:

- From incentive to Tax Remission (Reduction/cancellation of a debt, duty, or penalty)
- Export promotion through collaboration – Exporters, States, Districts
- Greater Trade facilitation through technology, automation and continuous process re-engineering; and
- Focus on Emerging Areas – E-Commerce Exports, Developing Districts as Export Hubs and streamlining SCOMET policy.

(3) Highlights of the Foreign Trade Policy 2023

Some of the major highlights of the new Foreign Trade policy, 2023 are as under:

(i) Ease of doing business through online processing and reduction in transaction costs

- **Online approvals without physical interface:**Foreign Trade Policy permissions will be automatically approved through process simplification and technology implementation. Exporters can expect quicker processing times and immediate approval of applications through the automatic route.
- **Reduction in user charges for MSMEs under AA and EPCG:**There will be a reduction in user charges for micro, small, and medium-sized enterprises (MSMEs) under Advance Authorization (AA) scheme and the Export Promotion Capital Goods (EPCG) scheme. This will benefit 55-60 percent of exporters who come under the MSME category.
- **E-Certificate of origin:** There is a proposal to reform the e-Certificate of Origin platform to allow self-certification of Certificate of Origin (CoO) and its automatic approval – where feasible. Another initiative being considered is the electronic exchange of CoO data with partner countries.
- **Paperless filing of Export Obligation Discharge Applications:** All authorization redemption applications will become paperless, in addition to the already paperless issuance application process. This means that the entire authorization lifecycle will soon be conducted in paperless mode.

(ii) Merchandise Trade

To develop India into a merchandise trade hub, the FTP 2023 has introduced provisions for merchandise trade involving the shipment of goods from one foreign country to another foreign country without touching Indian ports, involving an Indian intermediary. Merchandise trade of restricted and prohibited items under export policy would now be possible. This will be subject to compliance with RBI guidelines, except for goods/items classified in the CITES and SCOMET list.

(iii) Towns of Export Excellence

Four new towns, namely Faridabad, Mirzapur, Moradabad, and Varanasi, have been designated as Towns of Export Excellence (TEE) in addition to the existing 39 towns. The scheme gives thrust to cluster based economic development. The TEEs will have priority access to export promotion funds under the Market Access Initiative (MAI) scheme and will be able to avail Common Service Provider (CSP) benefits for export fulfillment under the EPCG Scheme. This addition is expected to boost the exports of apparel, handmade carpet and dari and handloom & handicraft.

(iv) Promoting Export from the Districts

The FTP aims at building partnerships with State governments and taking forward the Districts as Export Hubs (DEH) initiative to promote exports at the district level and accelerate the development of grassroots trade ecosystem. Efforts to identify export worthy products & services and resolve concerns at the district level will be made through an institutional mechanism – State Export Promotion Committee and District Export Promotion Committee at the State and District level, respectively. District specific export action plans to be prepared for each district outlining the district specific strategy to promote export of identified products and services.

(v) Streamlining SCOMET Policy

India is placing more emphasis on the "export control" regime as its integration with export control regime countries strengthens. There is a wider outreach and understanding of SCOMET (Special

Chemicals, Organisms, Materials, Equipment and Technologies) among stakeholders and the policy regime is being made more robust to implement international treaties and agreements entered into by India. A robust export control system in India would provide access to dual-use High end goods and technologies to Indian exporters while facilitating exports of controlled items/technologies under SCOMET from India.

(vi) Facilitating E-Commerce Exports

E-commerce exports are a promising category that requires distinct policy interventions from traditional offline trade. FTP 2023 outlines the intent and roadmap for establishing e-commerce hubs and related elements such as payment reconciliation, book-keeping, returns policy, and export entitlements. As a starting point, the consignment wise cap on E-Commerce exports through courier has been raised from ₹5 Lakh to ₹10 Lakh in the FTP 2023. Depending on the feedback of exporters, this cap will be further revised or eventually removed. Integration of Courier and Postal exports with ICEGATE will enable exporters to claim benefits under FTP. The comprehensive e-commerce policy addressing the export/import ecosystem would be elaborated soon, based on the recommendations of the working committee on e-commerce exports and inter-ministerial deliberations. Extensive outreach and training activities will be taken up to build capacity of artisans, weavers, garment manufacturers, gems and jewellery designers to onboard them on E-Commerce platforms and facilitate higher exports.

(vii) Facilitation under Export Promotion of Capital Goods (EPCG) Scheme

The EPCG Scheme, which allows the import of capital goods for pre-production, production, and post-production at zero Customs duty for export production, is being further rationalized. Some key changes being added are:

- Prime Minister Mega Integrated Textile Region and Apparel Parks (PM MITRA) scheme has been added as an additional scheme eligible to claim benefits under Common Service Provider Scheme (CSP) of Export Promotion capital Goods Scheme (EPCG).
- Dairy sector to be exempted from maintaining Average Export Obligation – to support dairy sector to upgrade the technology.
- Battery Electric Vehicles, Vertical Farming equipment, Wastewater Treatment and Recycling, Rainwater harvesting systems, and Green Hydrogen are added to Green Technology products – will now be eligible for reduced Export Obligation requirements under EPCG Scheme.

(viii) Facilitation under Advance authorization Scheme

Advance Authorisation Scheme accessed by DTA units provides duty-free import of raw materials for manufacturing export items and is placed at a similar footing to EOU and SEZ Scheme. However, the DTA unit has the flexibility to work both for domestic as well as export production. Based on interactions with industry and Export Promotion councils, certain facilitation provisions have been added in the present FTP such as

- Special Advance Authorisation Scheme is extended to export of Apparel and Clothing sector under para 4.07 of HBP on self-declaration basis to facilitate prompt execution of export orders – Norms would be fixed within fixed timeframe.
- Benefits of Self-Ratification Scheme for fixation of Input-Output Norms extended to 2 star and above status holders in addition to Authorised Economic Operators at present.

(ix) Amnesty scheme for default on export obligations

In line with the "Vivaad se Vishwaas" initiative, the FTP 2023 has introduced a special one-time Amnesty Scheme under which Exporters who have been unable to meet their obligations under EPCG and Advance Authorizations can be regularised on payment of all customs duties exempted in proportion to unfulfilled export obligations. The interest payable is capped at 100% of these exempted duties under this scheme while no interest will be payable on the portion of Additional Customs Duty and Special Additional Customs Duty. Authorization holders can regularize all pending cases of default in EO by paying all customs duties exempted in proportion to the unfulfilled EO. The amnesty scheme shall be available for a limited period until September 30, 2023, and cases under investigation for fraud and diversion are not eligible.

4. Structure of the Report

The recent publication of "**MIS Report on Export Promotion Schemes, 2025**", consists of six chapters. Apart from the Introductory Chapter, **Chapter-II** contains statistical analysis and graphical presentation on the implementation of the various export promotion schemes. **Chapter-III** includes All India, Zone and RA-wise Authorisations and Scrips under various Export Promotion Schemes. **Chapter-IV** gives information on RA and Sector-wise (Product-Group) Authorisations issued and FOB and CIF values under Advance Authorisation Scheme. **Chapter-V** contains sector-wise Authorisations, FOB and Duty saved values under Advance Authorisation Scheme. **Chapter-VI** provides status of fulfilment of Export Obligation under Export Obligation under EPCG Scheme.

CHAPTER-II

CHAPTER-II
STATISTICAL ANALYSIS OF PERFORMANCE OF EXPORT PROMOTION SCHEMES

1. Services Exports from India Scheme (SEIS)

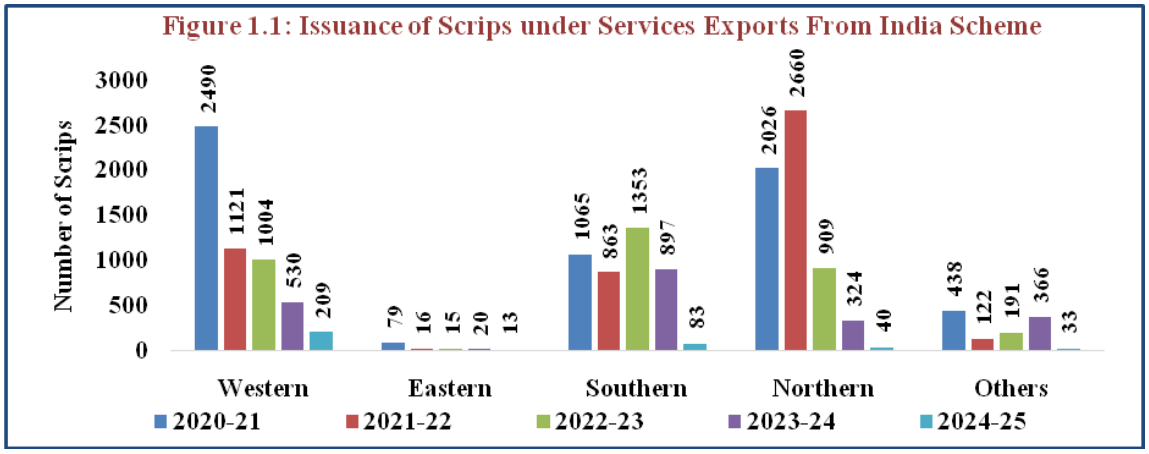
Services Exports from India Scheme is an incentive scheme for eligible service exports which was introduced in the Foreign Trade Policy (2015-20) by replacing the Served from India Scheme (SFIS). SEIS offers reward at 3% or 5% of net foreign exchange earned. Only Mode 1 and Mode 2 services are eligible. This scheme covers 'Service Providers located in India' instead of 'Indian Service Providers', which was the case in the earlier policy. Under the new scheme, the incentive scrips issued are transferable. Services such as hotels and hospitality, engineering services, research and development and healthcare services are being provided the reward so that they can scale up and maintain world class service delivery. In Mid-term review of the FTP, the rates for all these services have been further increased by 2%. This scheme has also been discontinued.

The total number of scrips issued under SEIS was 6,098 during the year 2020-21 which has been decreased to 4,782 during 2021-22. Number of scrips issued under SEIS scheme has been decreased 3472, 2137 and 378 during 2022-23, 2023-24 and 2024-25. Number of scrips, duty credits and FOB value of exports under SEIS are given in the following **Table 1.1**.

Table 1.1: Issuance of Scrips, Duty credit and FOB value under SEIS during 2020-21 to 2024-25

Years	2020-21	2021-22	2022-23	2023-24	2024-25
Number of Scrips	6098	4782	3472	2137	378
Duty Credit (Rs. Crores)	4740	2299	2455	1123	448
FOB (Rs. Crores)	1008971	1355851	121623	31398	10,960

Figure 1.1 shows zone-wise issuance of scrips under (SEIS) for the period 2020-21 to 2024-25. It is observed that Northern zone remained the largest in issuance of scrips during the years 2021-22. During 2024-25, Western Zone was the largest in issuance of scrips under SEIS.



2. Duty Free Import Authorization (DFIA)

Duty Free Import Authorization (DFIA) Scheme is operational w.e.f. 01.05.2006. DFIA is issued on post export basis for products for which Standard Input Output Norms (SION) have been notified. One of the objectives of the scheme is to facilitate transfer of the authorization or the inputs imported as per SION, once export is completed. Provisions of DFIA Scheme are similar to Advance Authorization scheme. Minimum value addition of 20 per cent is required under the scheme. Export shall be completed within 12 months from the date of online filing of application and generation of file number.

Table 2.1 shows number of authorizations, CIF and FOB value under Duty Free Import Authorization (DFIA) Scheme for the period 2020-21 to 2024-25. It is found that number of authorizations issued under DFIA scheme was increased by 40.9% in 2023-24 over the year 2022-23. During 2024-2025, issuance under the scheme is Increased by 12.8% over 2023-24.

Table 2.1: No. of Authorisations, CIF and FOB value under Duty Free Import Authorization during 2020-21 to 2024-25

Years	2020-21	2021-22	2022-23	2023-24	2024-25
Number of Authorisations	1075	2458	2046	2882	3250
CIF value of imports (Rs. Crores)	1987	4830	5442	8023	10424
FOB value of exports (Rs. Crores)	2896	9129	7277	12313	11827

3. Advance Authorization Scheme

Advance Authorisation is issued to allow duty free import of input, which is physically incorporated in export products (making normal allowance for wastage). In addition, fuel, oil, catalyst which are consumed / utilized in the process of production of export products may also be allowed.

3.1 Advance Authorisation for items which are otherwise prohibited for export

Items covered under Chapter 7 and Chapter 15 of ITC (HS) Schedule 2, which is prohibited for export, may be allowed to be exported under the Advance Authorization Scheme, unless specifically disallowed. Export shall be allowed subject to pre-import condition under notified SION/prior fixation of norms by Norms Committee in terms of paragraph 4.06 of Hand Book of Procedures. Import and Export would be permitted only through EDI enabled ports.

The Export obligation period (EOP) of advance authorizations issued for such items shall be 90 days from the date of clearance of import consignment and no extension in EOP shall be allowed. Such import shall be subject to actual user condition and no transfer of imported raw material, for any purpose, including job work, shall be permitted. In case of non-fulfilment of EO/ non-achievement of stipulated value addition, a penalty equal to five times of the CIF value of the imported material, corresponding to the shortfall in EO, shall be imposed in addition to the applicable duty and interest.

3.2 Export Obligation (EO) Period and its Extension

a. Period for fulfilment of export obligation under Advance Authorisation shall be 18 months from the date of issue of Authorisation. Period of EO fulfilment under an Advance Authorisation shall commence from date of issue of Authorisation, unless otherwise specified.

b. Export Obligation for items falling in categories of defence, military store, aerospace and nuclear energy shall be 24 months from the date of issue of authorization or co-terminus with contracted duration of the export order whichever is more.

c. Regional Authority may consider a request of Advance Authorisation holder for one extension of EO period upto six months from the date of expiry of EO period subject to payment of composition fee of Rs 5000/- upto Rs 2 crore of CIF value, Rs 10,000/- for more than Rs 2 crore to Rs 10 crore of CIF Value and Rs 15,000/- for more than Rs 10 crore of CIF Value. Authorisation holder will have to submit a self-declaration to RA stating that unutilised imported/domestically procured inputs are available with the applicant.

d. Request for further extension of six months after first extension as in (c) above can be considered by Regional Authority by imposing double composite fee as described in (c). No further extension shall be allowed by Regional Authority. However, only two extensions of six months each as mentioned above can be allowed subject to payment of composition fee and under no circumstance Regional Authority shall allow any extension beyond 12 months from date of expiry of EO period. At the time of filing application for second EO extension, the Authorisation holder will have to submit a self-declaration to RA stating that unutilised imported/domestically procured inputs are available with the applicant.

e. The details of Regional Authority- wise status of fulfilment of Export Obligation (EO) under Advance Authorisation Scheme are given in **Tables 36-45.** The values in the column of total EO fulfilled for any year includes the EO redeemed/closed, surrendered/cancelled, fulfilled (cases regularised).

3.3 Fulfilment of Export Obligation (EO) under Advance Authorisation Scheme where EO period has expired (2021-22)

Following **Table 3.3.1** shows the RA-wise status of issuance and fulfilment of authorisations (where EO period has expired till 2021-22).

Table 3.3.1: RA-wise status of fulfilment of EO under AA Scheme (EO period expired)

S. No.	RA	Authorisation issued			EO fulfilled		Unredeemed	
		No.	CIF (Rs. Cr)	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)
1	Mumbai	168792	1486447	2564081	159622	2353408	7019	204836
2	New Delhi	86344	353874	495992	82653	391853	3320	102435
3	Bangalore	57649	217369	291074	55225	195116	2424	95957
4	Ahmedabad	53471	105275	142176	49566	91124	3823	50346
5	Kolkata	40235	125092	182665	38581	147397	1495	33751
6	Hyderabad	37932	177126	284449	32261	199396	5671	85053
7	Chennai	35915	169938	281537	34042	232585	1283	46870
8	Vadodara	25655	244179	293267	22508	208498	3074	83880
9	Pune	22217	53481	99345	21428	75437	789	23908
10	Ludhiana	21299	49012	65333	19510	55161	1344	7611
11	Coimbatore	20422	102402	125808	18831	85211	1293	40182
12	Cochin	14748	41507	55654	14404	52974	320	2603
13	Indore	10219	42907	59788	9625	53590	550	6145
14	Jaipur	8338	22871	33276	7900	28121	333	4828
15	Rajkot	6969	11694	16231	6231	11378	700	4567
16	Surat	6818	21244	33366	5897	25388	721	7659
17	Kanpur	7573	16109	22054	6399	17160	1174	4894
18	Panipat	2243	11211	17282	2016	10959	227	6323
19	Varanasi	1974	1103	1892	1949	1867	19	18
20	V'Patnam	1612	15859	19835	1508	18043	96	1785
21	Nagpur	1145	13404	16726	984	10160	72	2482
22	Guwahati	458	341	617	444	427	14	190
23	Jammu	100	270	359	83	284	17	75
24	Srinagar	5	10	12	3	6	2	7
Total		**632133**	**3282723**	**5102819**	**591670**	**4265544**	**35780**	**816406**

Figure 3.3.1 shows RA-wise number of authorisations issued and fulfilled under Advance Authorisation scheme where EO period has expired (till 2021-22). It reflects that Mumbai RA issued and fulfilled the highest number of authorisations followed by New Delhi and Bangalore.

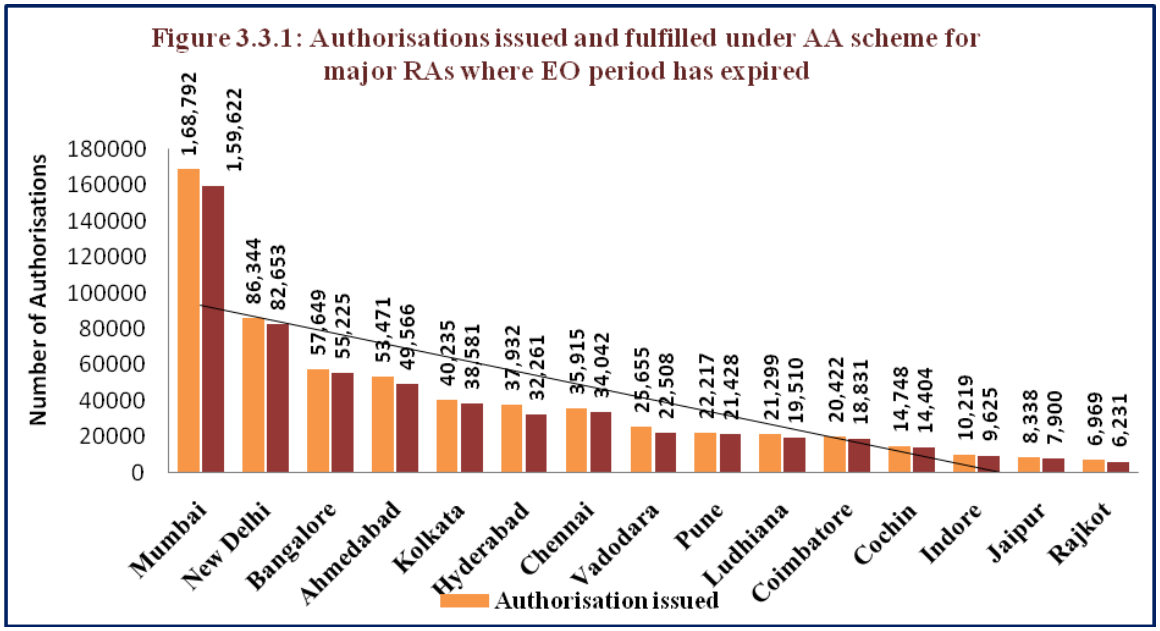


Figure 3.3.2 shows RA-wise Export Obligation (EO) fixed and fulfilled under Advance Authorisation scheme where EO period has expired (till 2021-22). It also reflects that Mumbai RA issued and fulfilled the authorisation of the highest value of EO followed by New Delhi and Bangalore.

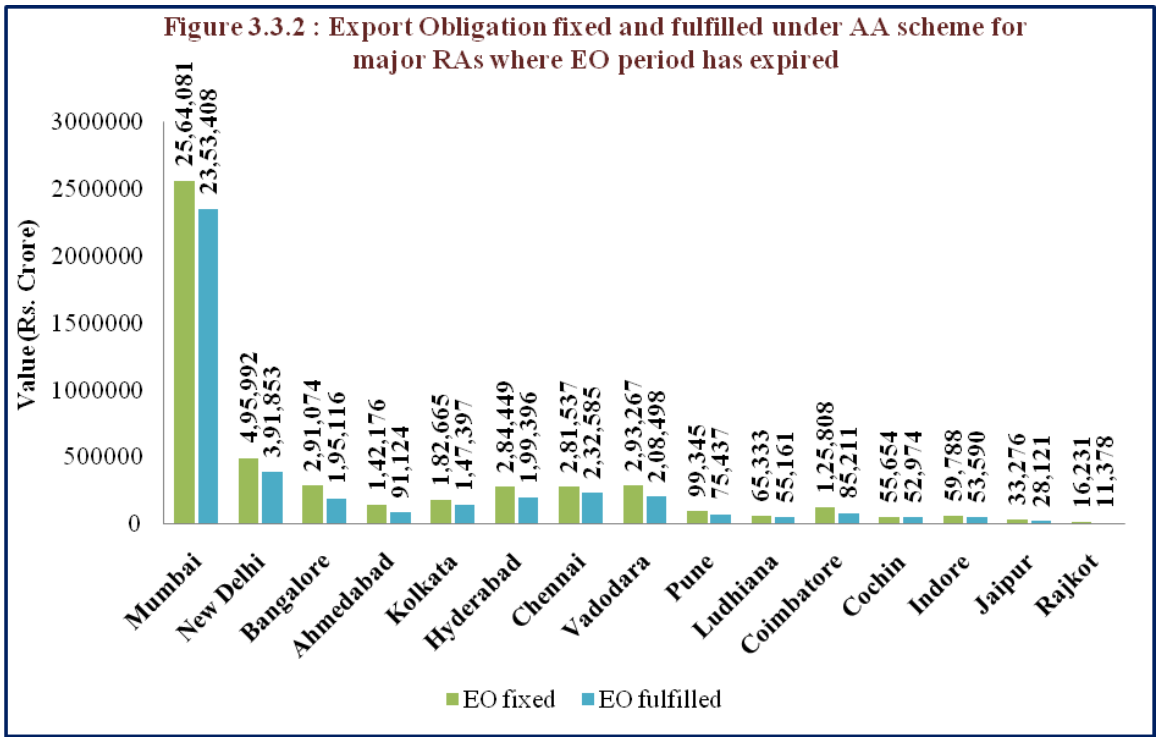


Figure 3.3.3 shows RA-wise value of CIF in Rs. Crore terms under Advance Authorisation scheme where EO period has expired (till 2021-22). It reflects that Mumbai RA issued the authorisations of the highest CIF value of Rs. 14,86,447 crore till 2021-22 followed by New Delhi RA with Rs. 3,53,874 crore.

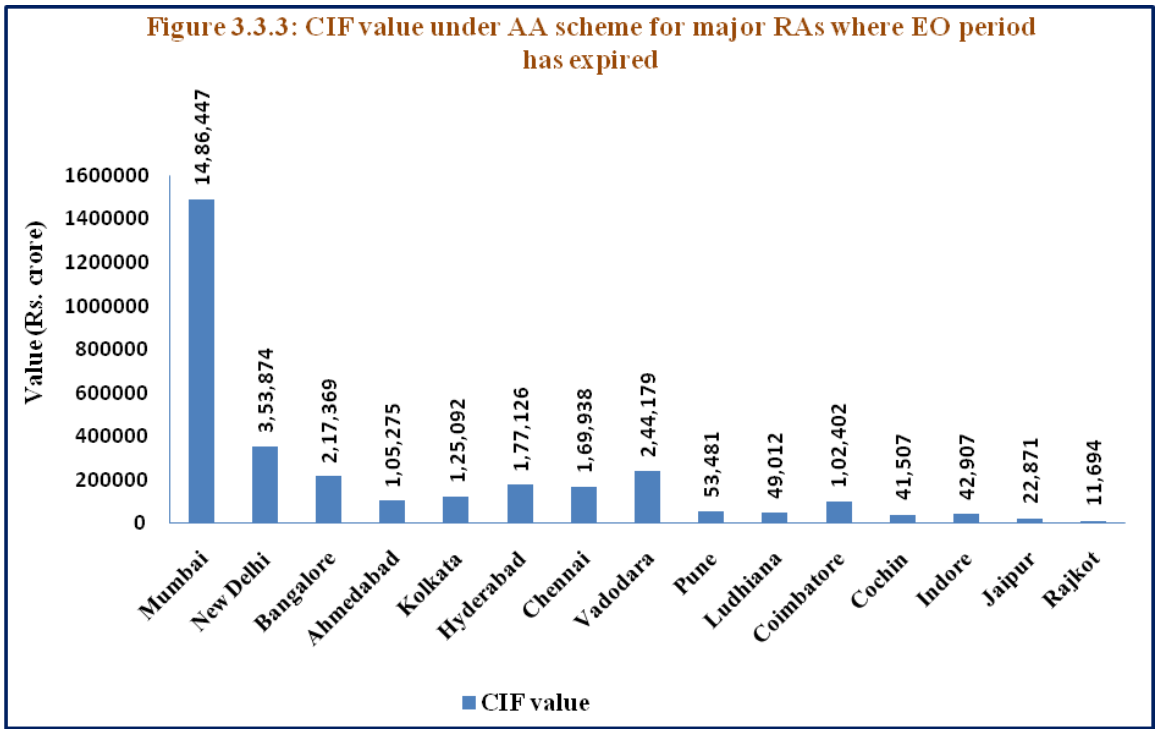
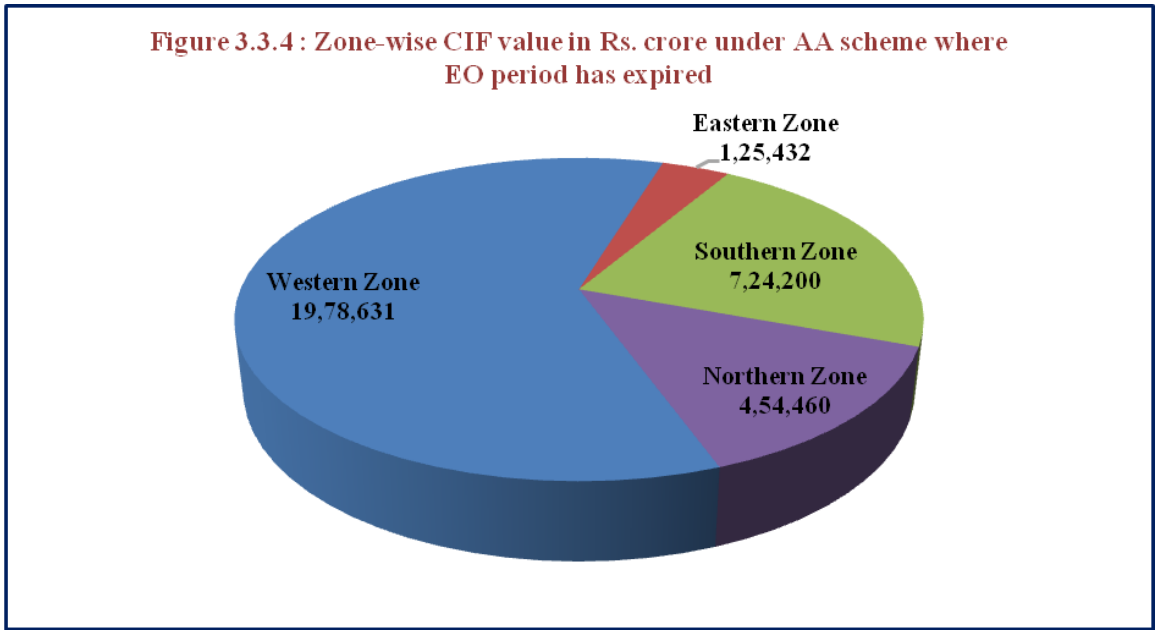


Figure 3.3.4 shows Zone-wise value of CIF in Rs. crore terms under Advance Authorisation scheme where EO period has expired (till 2021-22). It reflects that Western Zone issued the authorisations of the highest CIF value of Rs. 19,78,631 crore followed by Southern Zone and Northern Zone having issued the authorisation of CIF value of Rs. 7,24,200 crore and Rs. 4,54,460 crore respectively till the 2021-22.



3.4 Fulfilment of Export Obligation (EO) under Advance Authorisation Scheme from 2022-23 to 2024-25 (where EO period not expired)

Following **Table 3.4.1** shows the RA-wise status of issuance and fulfilment of authorisations from 2022-23 to 2024-25 (where EO period not expired).

Table 3.4.1 RA-wise status of fulfilment of EO under AA Scheme from 2022-23 to 2024-25 (EO period not expired)

S. No	Regional Authorities	Authorisation issued			EO fulfilled		Unredeemed	
		No.	CIF (Rs. Cr)	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)
1	Mumbai	18629	317764	798562	4304	176493	14325	622069
2	New Delhi	12181	103383	143708	3000	55660	9169	87884
3	Bangalore	6304	45050	63833	1119	8216	5185	55617
4	Ahmedabad	6401	73736	90018	1520	10067	4881	79951
5	Kolkata	2340	39711	47539	383	3348	1957	44191
6	Hyderabad	3512	42310	65069	789	21409	2723	43660
7	Chennai	3615	44938	67496	809	9913	2806	57583
8	Vadodara	3242	42830	56084	463	3519	2779	52565
9	Pune	1211	7877	15187	299	3217	912	11970
10	Ludhiana	1959	23305	28185	255	3470	1704	24715
11	Coimbatore	2162	9185	12977	359	1442	1803	11534
12	Cochin	986	9927	13227	211	2670	775	10558
13	Indore	1820	8812	11524	212	1713	1608	9811
14	Jaipur	1135	14784	18889	170	1874	965	17016
15	Rajkot	1436	6616	7979	111	440	1325	7539
16	Surat	1149	12700	16579	39	161	1110	16418
17	Kanpur	1325	3972	5270	80	183	1245	5086
18	Panipat	379	3339	4179	24	364	355	3815
19	Varanasi	173	642	767	31	145	142	622
20	V'Patnam	251	6836	11529	9	261	242	11268
21	Nagpur	399	3636	4347	55	150	344	4198
22	Guwahati	0	0	0	0	0	0	0
23	Jammu	9	42	48	2	6	7	42
24	Srinagar	0	0	0	0	0	0	0
Total		**70618**	**821394**	**1482997**	**14244**	**304721**	**56362**	**1178111**

Figure 3.4.1 shows RA-wise number of authorisations issued and fulfilled under Advance Authorisation scheme since 2022-23 (EO period not expired). It reflects that Mumbai RA issued the highest number of authorisations followed by New Delhi RA during the period 2022-23 to 2024-25.

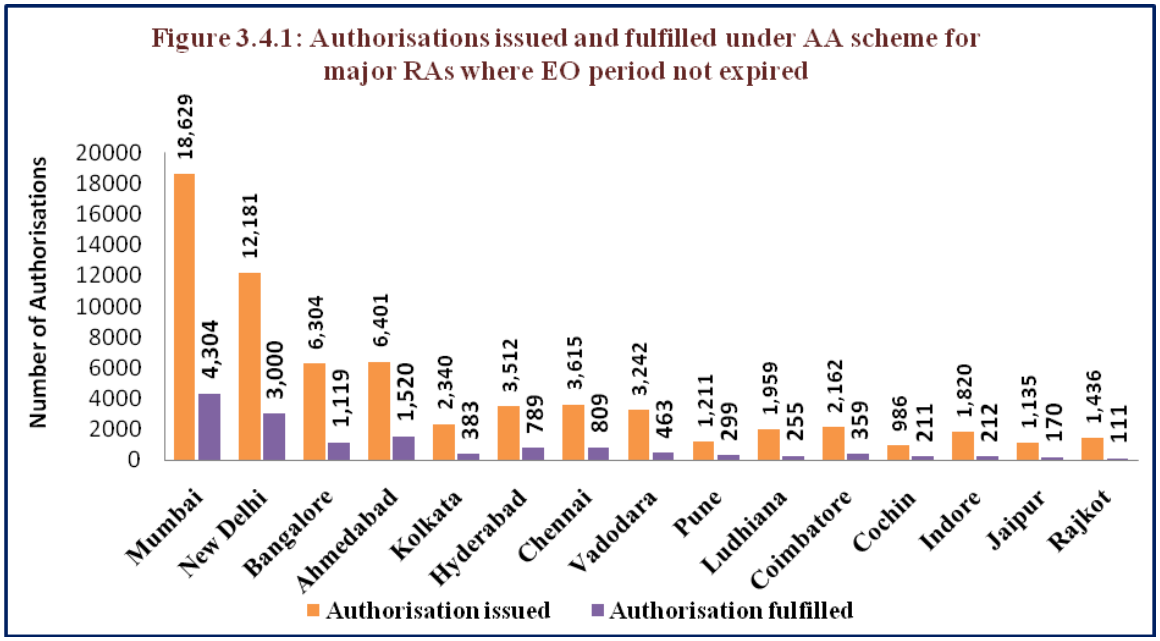
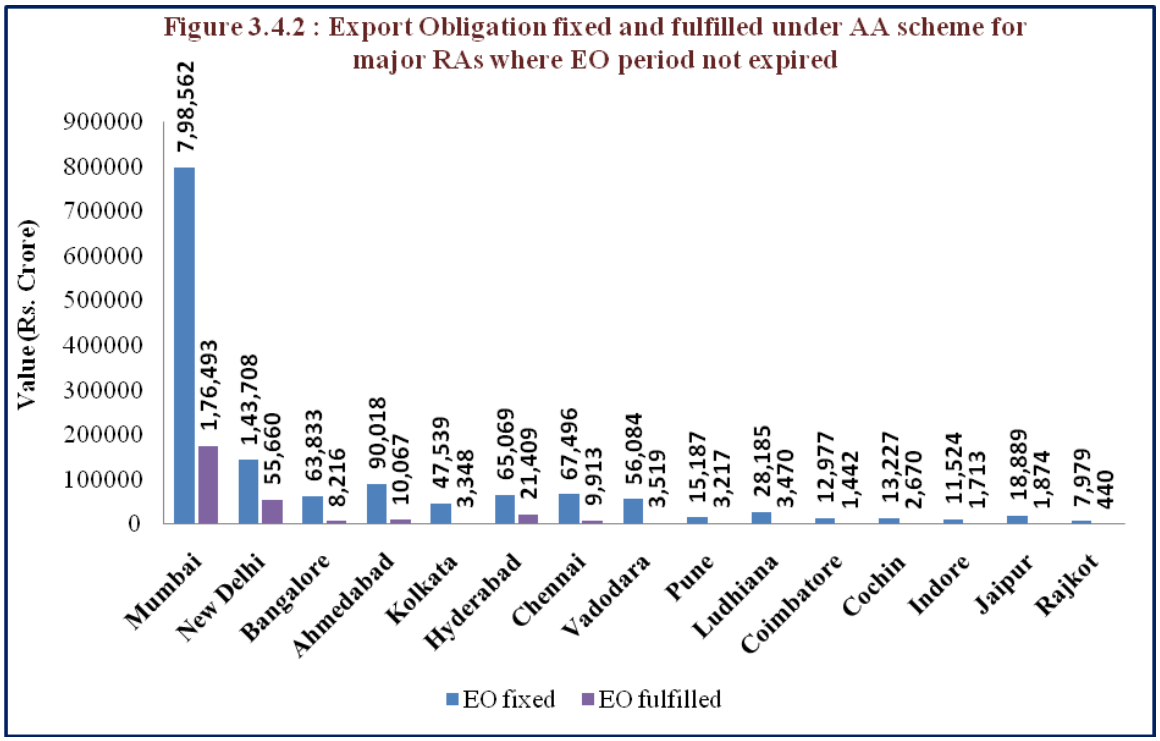


Figure 3.4.2 shows RA-wise Export Obligation (EO) fixed and fulfilled under Advance Authorisation scheme for the period 2022-23 to 2024-25 (EO period not expired).



F**igure 3.4.3** shows RA-wise value of CIF in Rs. crore terms under Advance Authorisation scheme for the period 2022-23 to 2024-25 (EO period not expired). It reflects that Mumbai RA issued the authorisations of the highest CIF value of Rs. 3,17,764 crore since 2022-23 to 2024-25.

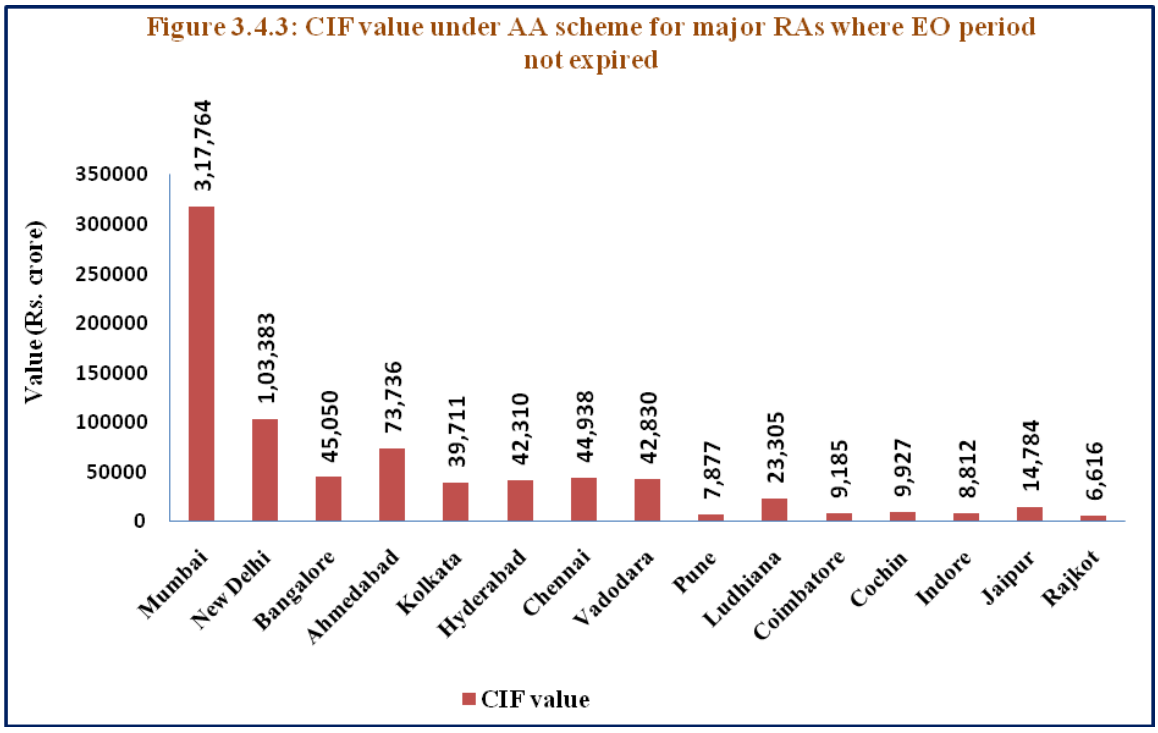


Figure 3.4.4 shows Zone-wise value of CIF in Rs. crore terms under Advance Authorisation scheme for the period 2022-23 to 2024-25. It reflects that Western Zone issued the authorisations of the highest CIF value of Rs. 4,73,970 crore followed by Southern Zone with Rs. 1,58,246 crore.

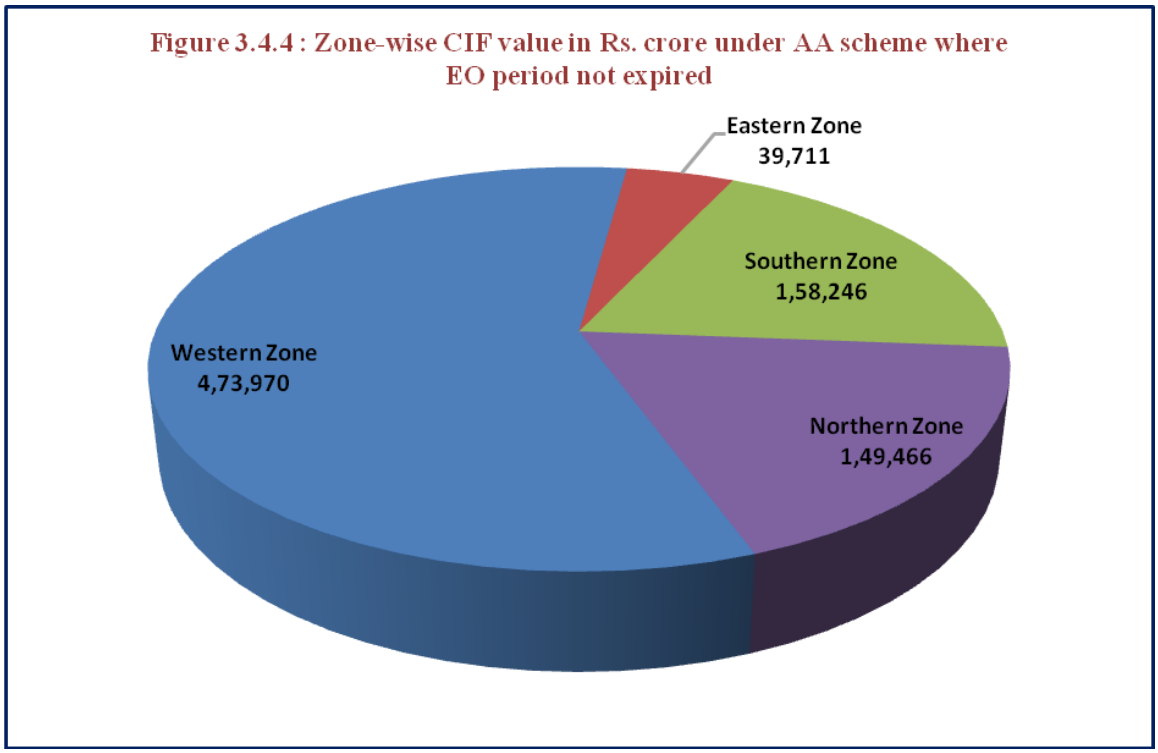


Figure 3.4.5 shows year-wise value of CIF in Rs. crore terms under Advance Authorisation scheme for the period 2022-23 to 2024-25. It reflects that authorisations with the highest CIF value of Rs. 2,91,085 crore were issued during 2023-24.

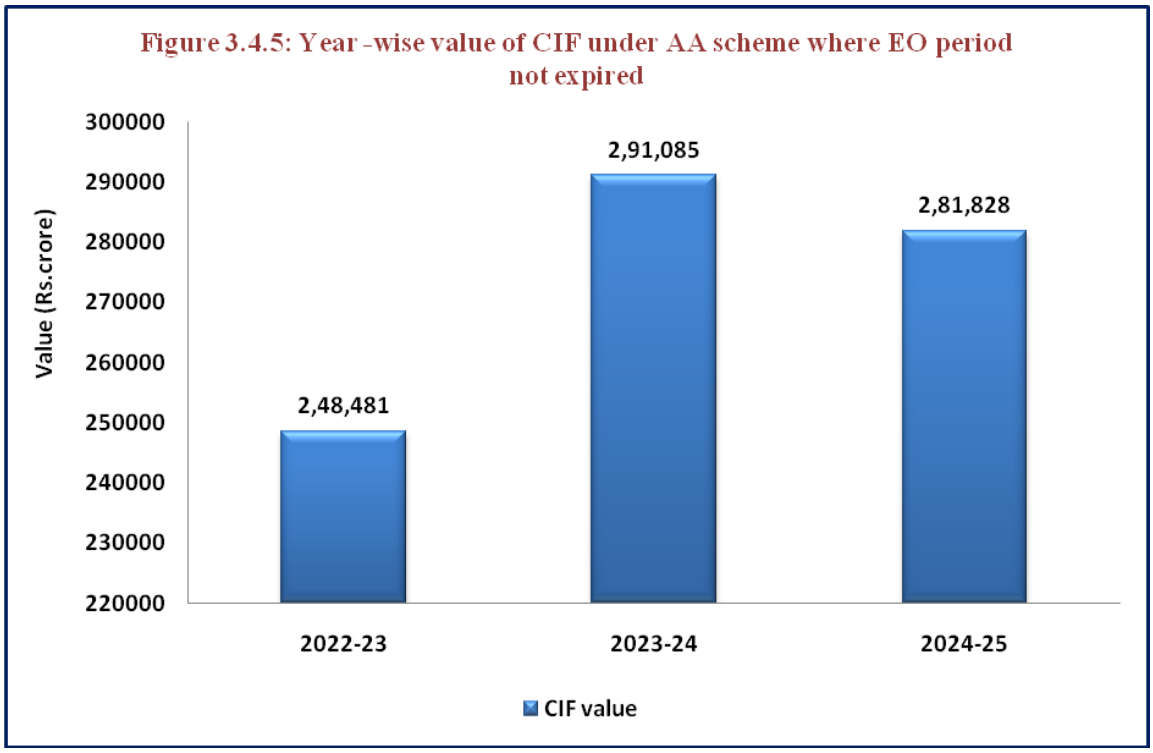


Figure 3.4.6 shows number of authorisations issued under Advance Authorisation for the period 2022-23 to 2024-25 and corresponding number of authorisations fulfilled. It shows that the highest number of 25,551 authorisations were issued during the year 2024-25 followed by 22,791 authorisations during 2023-24 under Advance Authorisation scheme.

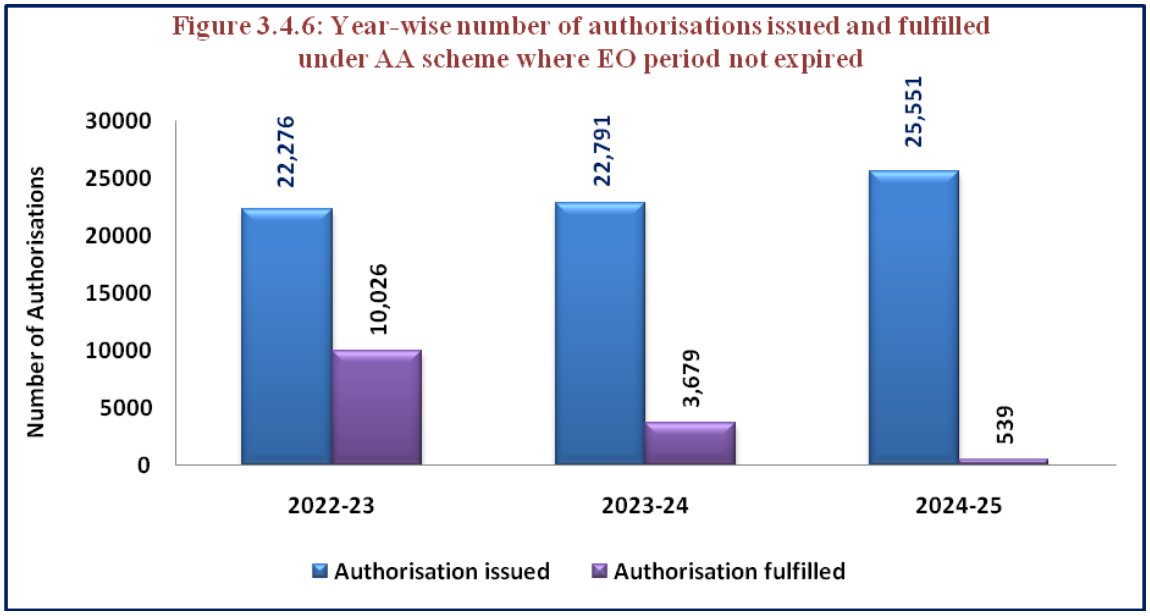
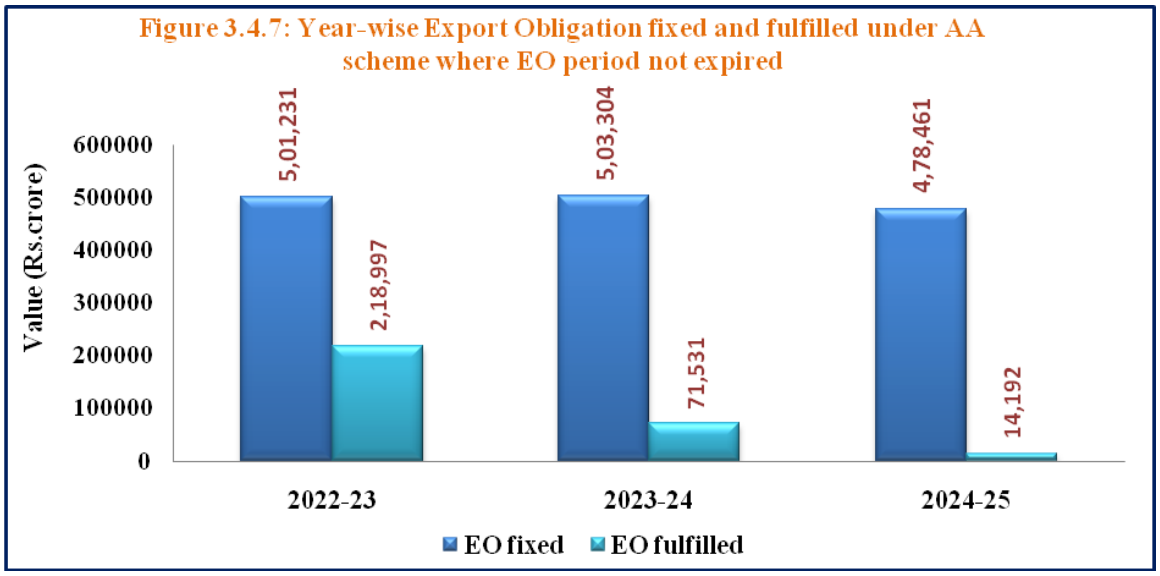


Figure 3.4.7 shows EO fixed under Advance Authorisation for the period 2022-23 to 2024-25 and corresponding value of EO fulfilled. It shows that EO of the highest value of Rs. 5,03,304 crore were

fixed during the year 2023-24 followed by Rs. 5,01,231 crore during 2022-23 under Advance Authorisation scheme.



3.5 Historical Data of Advance Authorisation Scheme

Table 3.5.1 shows year-wise status of issuance, fulfilment and unredeemed authorisations under Advance Authorisation scheme as on 31st March 2025.

Table 3.5.1: Year-wise status of unredeemed EO under Advance Authorisation scheme

S. No.	Years	Authorisation issued			EO fulfilled		Unredeemed	
		No.	CIF (Rs. Cr)	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)
1	Upto 2000	138509	59795	132812	137813	131741	172	559
2	2000-01	20665	21970	47929	20313	46815	122	304
3	2001-02	21765	24946	53121	21415	52359	68	344
4	2002-03	27177	42627	75804	26365	74459	168	473
5	2003-04	26981	53106	71730	26552	70009	72	411
6	2004-05	28925	78499	103879	28220	98643	252	3594
7	2005-06	27237	101022	127046	26665	124339	243	2021
8	2006-07	26975	162140	191849	26393	181840	317	9265
9	2007-08	24746	134252	161759	24398	158307	85	1769
10	2008-09	19301	101390	134354	18836	124042	214	9250
11	2009-10	17942	89386	154796	18157	143686	-393	10300
12	2010-11	19825	273099	337470	19364	306612	273	28149
13	2011-12	20084	200733	259993	19285	211074	648	47372
14	2012-13	19241	220020	276552	18724	253800	400	21519
15	2013-14	19913	179598	315519	18934	262897	883	52086
16	2014-15	21465	170659	343692	19755	321130	1626	20905
17	2015-16	20666	174584	306758	18861	273883	1764	32695

18	2016-17	22702	200954	315344	19778	237497	2861	77330
19	2017-18	21272	177168	298375	17897	235839	3343	62426
20	2018-19	21784	206073	355092	18259	244192	3507	110664
21	2019-20	21308	161712	320356	16959	253063	4330	67172
22	2020-21	20653	184272	323660	14533	210508	6036	111897
23	2021-22	22997	264716	394928	14194	248807	8789	145902
24	2022-23	22276	248481	501231	10026	218997	12246	282190
25	2023-24	22791	291085	503304	3679	71531	19104	431653
26	2024-25	25551	281828	478461	539	14192	25012	464269
Expired (till 2021-22)		**632133**	**3282723**	**5102819**	**591670**	**4265544**	**35780**	**816406**
Not Expired (Upto March 2025)		**70618**	**821394**	**1482997**	**14244**	**304721**	**56362**	**1178111**
Grand Total		**702751**	**4104118**	**6585815**	**605914**	**4570265**	**92142**	**1994517**

(Note: Unredeemed cases excludes ECA cases)

Figure 3.5.1 shows year-wise number of authorisations issued and number of authorisations unredeemed under AA scheme till March, 2025. The number of pending authorisations till 2021-22 (where EO period has expired) for redemption is 35,780 as on 31st March 2025.

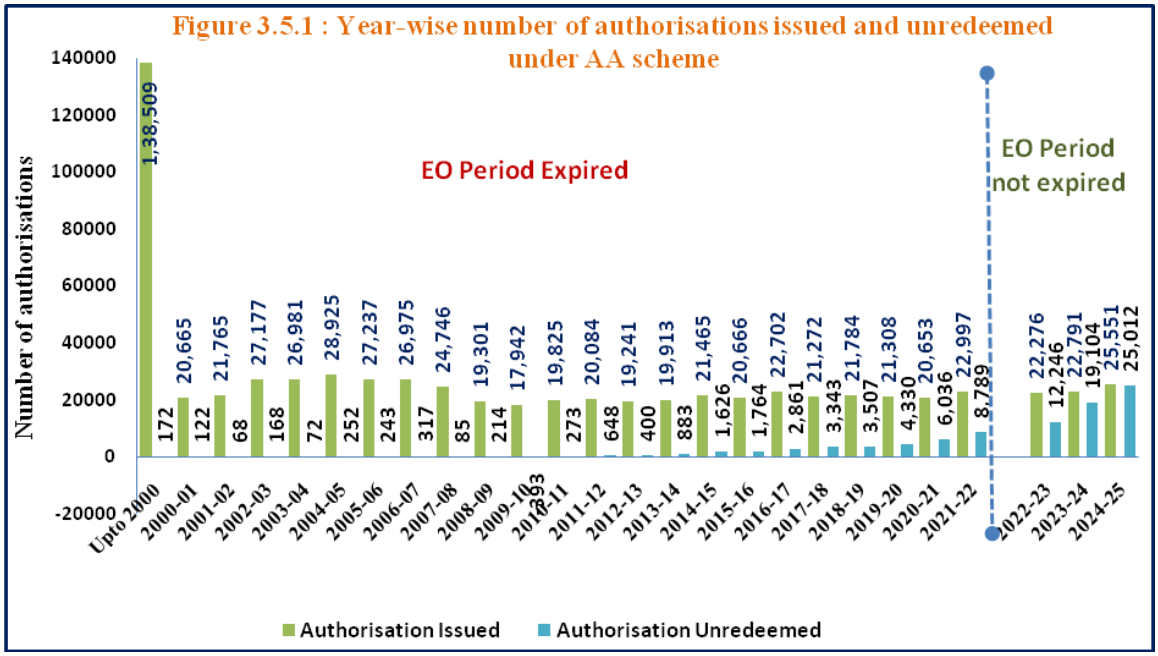


Figure 3.5.2 shows year-wise EO fixed and value of EO unredeemed under AA scheme. The value of authorisations issued (fixed/refixed) till 2021-22 (where EO period has expired) was Rs. 51,02,819 crore out of which Rs. 42,65,544 crore have been fulfilled and Rs. 8,16,406 crore are pending for redemption (excluding the ECA cases) as on 31st March 2025.

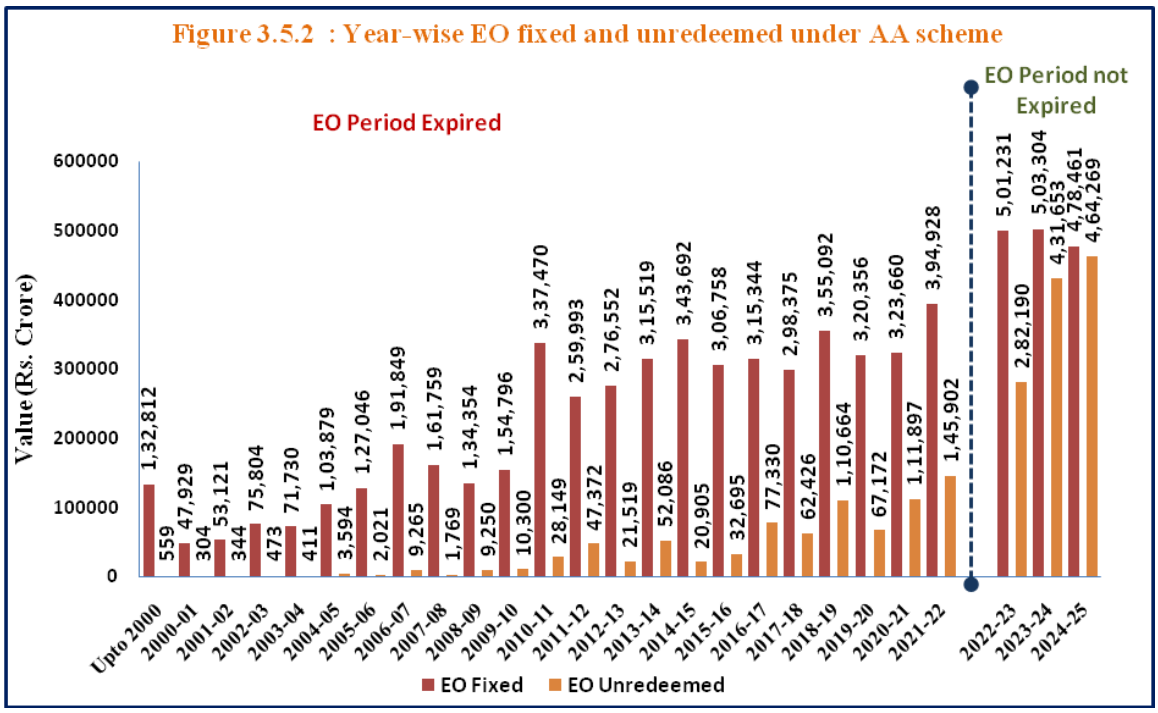
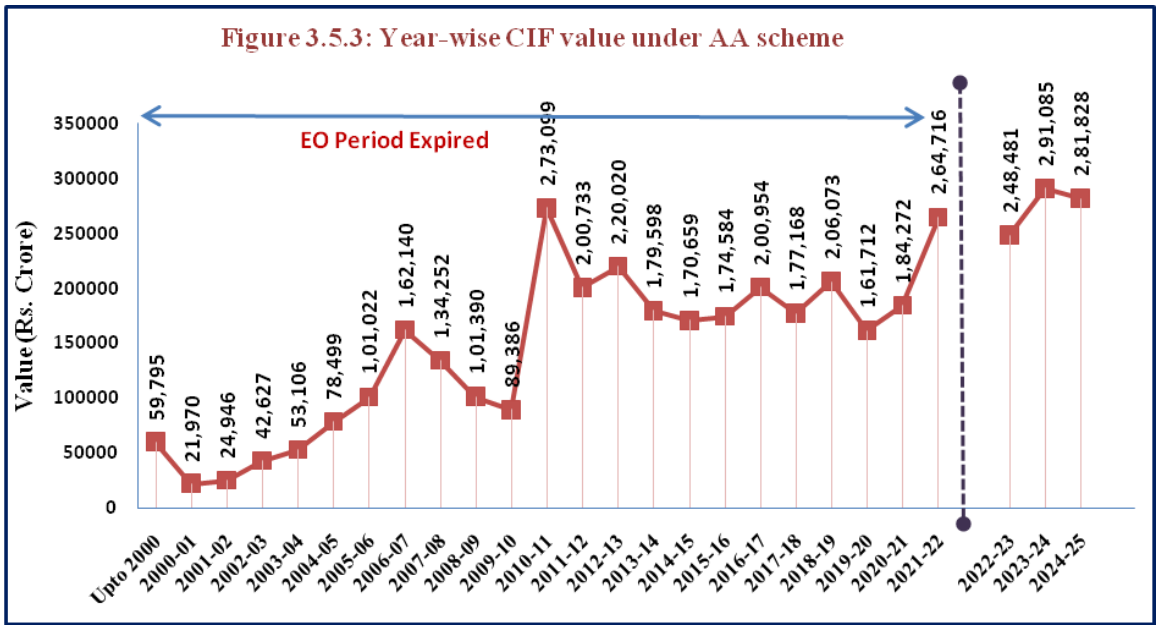


Figure 3.5.3 shows year-wise value of CIF in Rs. crore terms under Advance Authorisation scheme. The value of CIF was Rs. 32,82,723 crore till 2021-22 (where EO period has expired) and from 2022-23 to 2024-25 (where EO period has not expired), the CIF value was Rs. 8,21,394 crore.

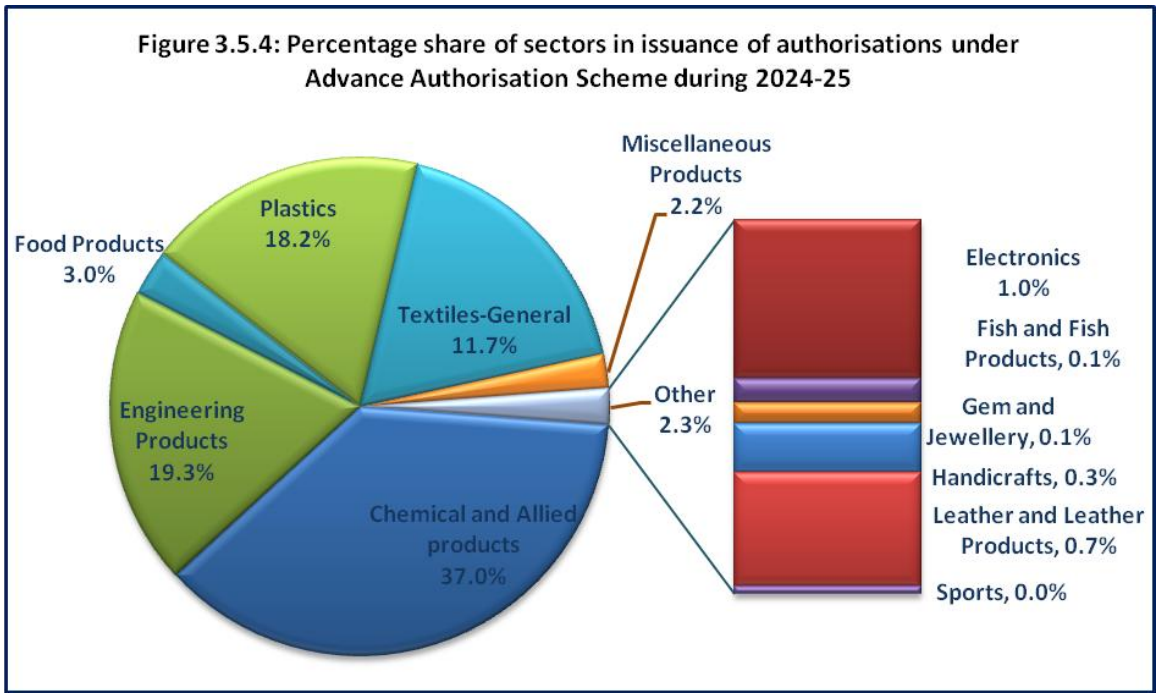


3.5.4 Sector wise Advance Authorisation:

Table 3.5.4: Sector-wise number of issuance of authorisation under Advance Authorisation Scheme during 2020-21 to 2024-25.

S. No.	Product Group	Numbe of issuance of authorisation under Advance Authorisation Scheme	% share of

		2020-21	2021-22	2022-23	2023-24	2024-25	issuance in total issuance during 2024-25
1	Chemical and Allied	8699	9480	9149	8656	9472	37.05
2	Electronics	109	189	204	209	254	0.99
3	Engineering Products	3908	4031	3914	4131	4940	19.32
4	Fish and Fish	17	28	29	39	38	0.15
5	Food Products	713	536	584	918	762	2.98
6	Gem and Jewellery	37	66	59	63	34	0.13
7	Handicrafts	75	128	72	62	78	0.31
8	Leather and Leather	81	288	207	180	181	0.71
9	Plastics	4038	4285	4090	4208	4651	18.19
10	Sports	5	8	5	9	12	0.05
11	Textiles-General	2639	3843	3556	4067	4583	17.92
12	Miscellaneous	382	324	453	803	563	2.20
Total		**20703**	**23206**	**22322**	**23345**	**25568**	**100.00**



3.6. Status of Unredeemed Authorisations under Advance Authorisation Scheme

Advance Authorisation Scheme (AA) is a vital Duty Remession Scheme for the export promotion performance by DGFT. Performance assessment of the scheme is an effective approach that identifies the problematic, poorly performing RAs and effectiveness.

The focus of this section is to reveal what should have been achieved and what has been actually achieved by the RAs with respect to EPCG scheme in fulfilment of EO for which the EO period has been expired, having huge revenue implications for the Government.

Status of unredeemed authorizations under AA scheme as on 31 st March, 2025 is compiled till the year 2021-22 where EO period has expired. This section illustrates the RA-wise percentage of authorizations that are unredeemed as on date out of the total authorizations issued till 2021-22 when EO period expired under AA scheme.

3.6.1 Classification of Regional Authorities

For meaningful interpretation, the RAs are categorized in two groups based on the share in total issuance of authorizations issued under AA scheme till 2021-22 as follows:

(i) Category A (RAs having more than 2% share)
(ii) Category B (Remaining RAs, having less than 2% share)

Table 3.6.1 shows the status of unredeemed authorisations under AA scheme (where EO period has expired) as on 31st March 2025 for category 'A' RAs, which have more than 2% share in total issuance upto the year 2021-22.

Table 3.6.1 Status of unredeemed authorisations for category 'A' RAs as on 31st March 2025

S. No.	Regional Authorities	Authorisations issued			EO Fulfilled		Unredeemed		% of Pendency		% Share in total issuance
		No.	CIF (Rs. crore)	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)	
1	Hyderabad	37932	177126	284449	32261	199396	5671	85053	15.0	29.9	6.0
2	Vadodara	25655	244179	293267	22508	208498	3074	83880	12.0	28.6	4.1
3	Ahmedabad	53471	105275	142176	49566	91124	3823	50346	7.1	35.4	8.5
4	Coimbatore	20422	102402	125808	18831	85211	1293	40182	6.3	31.9	3.2
5	Ludhiana	21299	49012	65333	19510	55161	1344	7611	6.3	11.7	3.4
6	Bangalore	57649	217369	291074	55225	195116	2424	95957	4.2	33.0	9.1
7	Mumbai	168792	1486447	2564081	159622	2353408	7019	204836	4.2	8.0	26.7
8	New Delhi	86344	353874	495992	82653	391853	3320	102435	3.8	20.7	13.7
9	Kolkata	40235	125092	182665	38581	147397	1495	33751	3.7	18.5	6.4
10	Chennai	35915	169938	281537	34042	232585	1283	46870	3.6	16.6	5.7
11	Pune	22217	53481	99345	21428	75437	789	23908	3.6	24.1	3.5
12	Cochin	14748	41507	55654	14404	52974	320	2603	2.2	4.7	2.3
Total of Category A		**584679**	**3125701**	**4881380**	**548631**	**4088161**	**31855**	**777434**	**5.4**	**15.9**	**92.5**

Figure 3.6.1 shows percentage of unredeemed number of authorisations under AA scheme (where EO period has expired) as on 31st March 2025 for category 'A' RAs. It shows that Hyderabad RA has the highest percentage of 15 % unredeemed authorisations followed by Vadodara RA with 12 %.

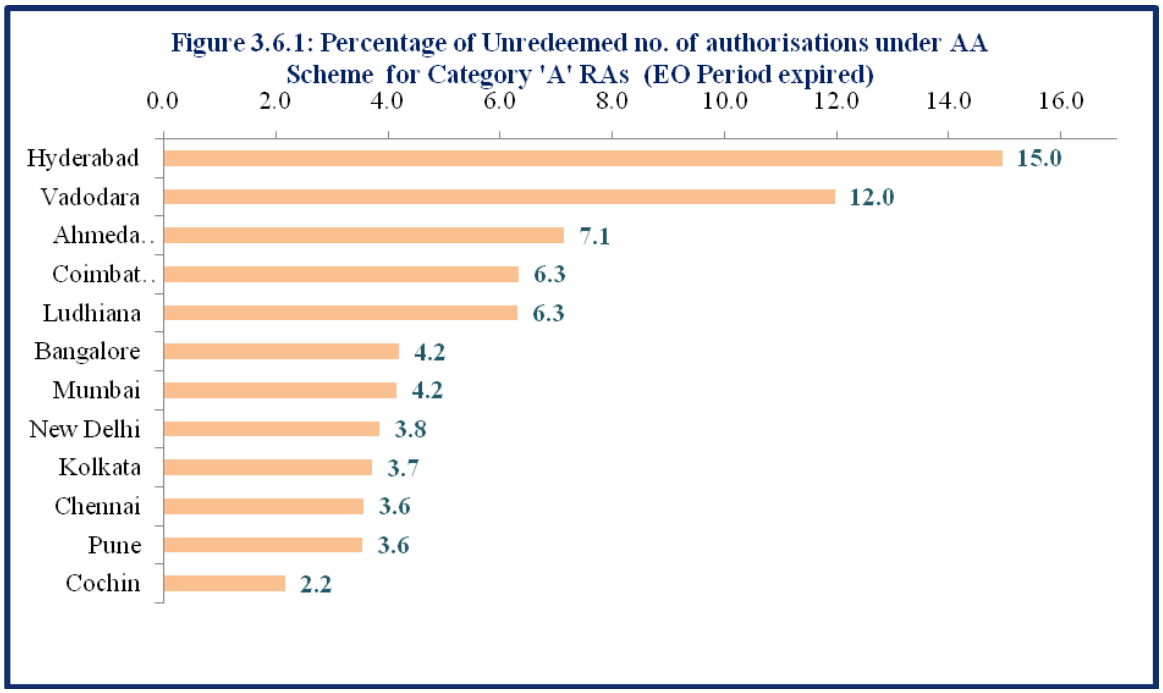
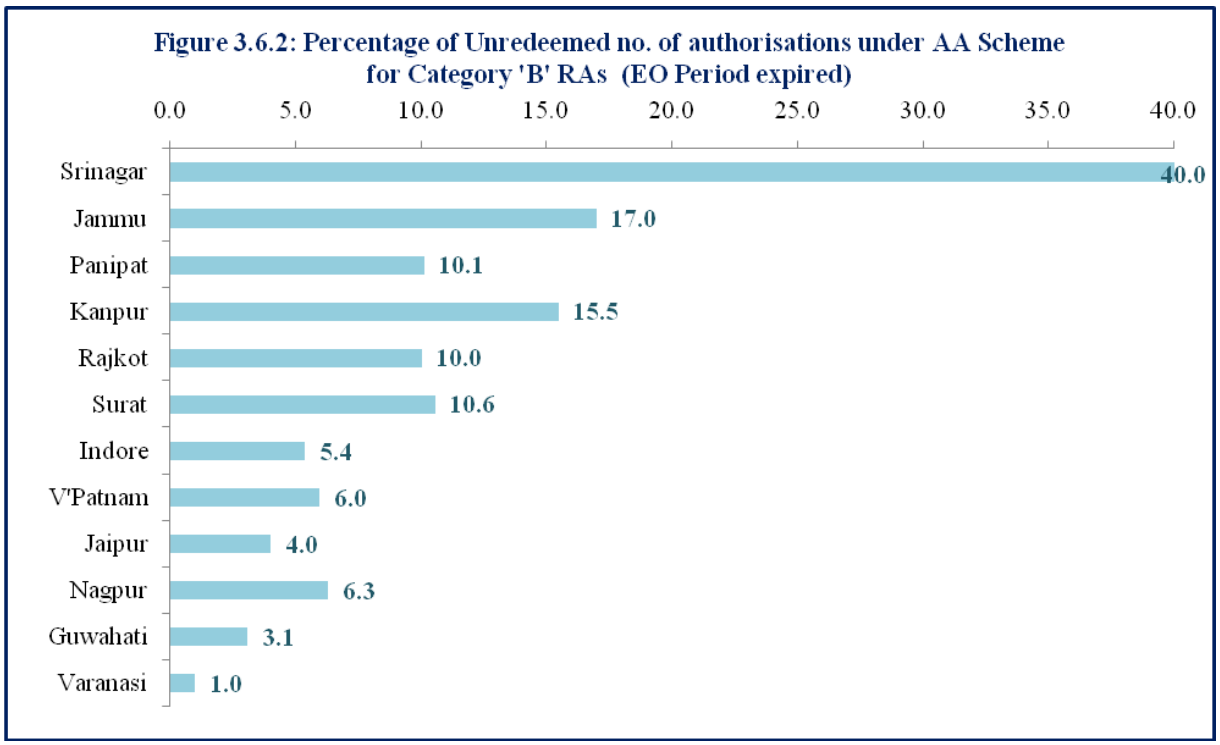


Table 3.6.2 shows the status of unredeemed authorisations under AA scheme (where EO period has expired) as on 31st March 2025 for category 'B' RAs which have less than 2% share in total issuance upto the year 2021-22.

Table 3.6.2 Status of unredeemed authorisations for category 'B' RAs as on 31st March 2025

S. No.	Regional Authorities	Authorisations issued			EO Fulfilled		Unredeemed		% of Pendency		% Share in total issuance
		No.	CIF (Rs. cr)	EO (Rs. cr)	No.	EO (Rs. cr)	No.	EO (Rs. cr)	No.	EO (Rs. cr)	
1	Srinagar	5	10	12	3	6	2	7	40.0	52.5	0.0
2	Jammu	100	270	359	83	284	17	75	17.0	21.0	0.0
3	Panipat	2243	11211	17282	2016	10959	227	6323	10.1	36.6	0.4
4	Kanpur	7573	16109	22054	6399	17160	1174	4894	15.5	22.2	1.2
5	Rajkot	6969	11694	16231	6231	11378	700	4567	10.0	28.1	1.1
6	Surat	6818	21244	33366	5897	25388	721	7659	10.6	23.0	1.1
7	Indore	10219	42907	59788	9625	53590	550	6145	5.4	10.3	1.6
8	V'Patnam	1612	15859	19835	1508	18043	96	1785	6.0	9.0	0.3
9	Jaipur	8338	22871	33276	7900	28121	333	4828	4.0	14.5	1.3
10	Nagpur	1145	13404	16726	984	10160	72	2482	6.3	14.8	0.2
11	Guwahati	458	341	617	444	427	14	190	3.1	30.8	0.1
12	Varanasi	1974	1103	1892	1949	1867	19	18	1.0	0.9	0.3
Total		**47454**	**157022**	**221438**	**43039**	**177383**	**3925**	**38972**	**8.3**	**17.6**	**7.5**

Figure 3.6.2 shows percentage of unredeemed number of authorisations under AA scheme (where EO period has expired) as on 31st March 2025 for category 'B' RAs. It shows that Srinagar, Jammu, Panipat and Kanpur RAs have very high percentage of unredeemed authorisations.



4. Export Promotion of Capital Goods (EPCG) Scheme

The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's manufacturing competitiveness.

(a) EPCG Scheme allows import of capital goods (except those specified in negative list in Appendix 5 F) for pre-production, production and post-production at zero customs duty. Capital goods imported under EPCG Authorisation for physical exports are also exempted from IGST and Compensation Cess, leviable thereon under the subsection (7) and subsection (9) respectively, of section 3 of the Custom Tariff Act, 1975 (51 of 1975), as provided in the notification issued by Department of Revenue. Alternatively, the Authorisation holder may also procure Capital Goods from indigenous sources in accordance with the provisions of paragraph 5.07 of FTP. Capital goods for the purpose of the EPCG scheme shall include:

- Capital Goods as defined in Chapter 11 including in CKD/SKD condition thereof;
- Computer system and software which are a part of the Capital Goods being imported;
- Spares, moulds, dies, jigs, fixture, tools & refractories; and
- Catalysts for initial charges plus one subsequent charge

(b) Import under EPCG Scheme shall be subject to an Export Obligation (EO) equivalent to 6 times of duties, taxes and cess saved on capital goods, to be fulfilled in 6 years reckoned from date of issue of Authorisation.

(c) Import/procurement under EPCG scheme shall also be subjected to Average Export Obligation (AEO) as given para 5.04 (c) of Foreign Trade Policy.

(d) Authorisation shall be valid for import for 24 months from the date of issue of Authorisation. Revalidation of EPCG Authorisation shall not be permitted.

(e) In case of integrated Tax and Compensation Cess being paid in cash on imports under EPCG, incidence of the said Integrated Tax and Compensation Cess would not be taken for computation of net saved, provided Input Tax Credit is not availed.

(f) Import of items, which are restricted for import, shall be permitted under EPCG Scheme only after approval from Exim Facilitation Committee (EFC) at DGFT Headquarters.

(g) If the goods proposed to be exported under EPCG Authorisation are restricted for export, the EPCG Authorisation shall be issued only after approval for issuance of Export Authorisation from Exim facilitation Committee (EFC) at DGFT Headquarters.

4.1 Export Obligation (EO)

The following condition shall be applied to the fulfilment of Export Obligation:

(a) Export Obligation shall be fulfilled by the Authorisation holder through export of goods which are manufactured by him or his supporting manufacturer / services rendered by him, for which the EPCG authorisation has been granted.
(b) For export of goods, EPCG Authorisation holder may export either directly or through third parties.
(c) EO under the scheme shall be, over and above, the average level of exports achieved by the applicant in the preceding three licensing years for the same and similar products within the overall EO period including extended period, if any; except for categories mentioned in paragraph 5.13(a) of HBP. Such average would be the arithmetic mean of export performance in the preceding three licensing years for same and similar products.
(d) In case of indigenous sourcing of Capital Goods, specific EO shall be 25% less than the EO stipulated in Para 5.01. There shall be no change in overage EO imposed, if any, as stipulated in Para 5.04 9(c).
(e) Export under Advance Authorisation, DFIA, Duty Drawback, RoSCTL and RoDTEP Schemes would also be eligible for fulfilment of EO under EPCG Scheme.
(f) Export obligation may be fulfilled both by physical exports as well as deemed exports. Deemed export supplies shall also be eligible for benefits available under paragraph 7.03 of FTP.
(g) Export made from DTA units shall only be counted for calculation and/or fulfilment of AEO and /or EP.
(h) EO can also be fulfilled by the supply of ITA-I items to DTA, provided realization is in free foreign exchange.
(i) Royalty payments received by the Authorisation holder in freely convertible currency and foreign exchange received for R&D services shall also be counted for discharge under EPCG.
(j) Payment received in rupee terms for such Services as notified in Appendix 5D shall also be counted towards discharge of export obligation under the EPCG scheme.
(k) Export proceeds realized in Indian Rupees as per para 2.52 (d) (ii) are also counted towards fulfilment of export obligation.
(l) Only one benefit specified in paras 5.04(d), 5.09, 5.10 and 5.11 shall be admissible.
(m) Extension of EO period shall be permitted as prescribed in handbook of Procedures.

4.2 Extension in Export Obligation Period

(a) Extension in Export Obligation Period of EPCG authorisation issued prior to Notification of Foreign Trade Policy 2023 shall be governed by relevant provisions of HBP applicable on the date of issue of authorisation.

(b) In case of extension of Export obligation period beyond 6 years, two extensions, from date of expiry, of one year each may be considered by RA concerned, on payment of composition fee equal to 2% of proportionate duty saved amount on unfulfilled export obligation for each year of extension. However, minimum composition fee shall be Rs.10,000/-.

(c) Request for extension in EO Period shall be made to RA concerned within 6 months from the date of expiry of original EO Period. However, RA may consider the request for extension received after 6 months, but within the extendable validity of EO period, with a late fee of Rs. 10,000/-. The request for extension for regularisation purpose, from 6th to 8th year, may also be considered after expiry of EO period on payment of late fee of Rs. 15,000/-. This fee is in addition to the composition fee that may be payable on account of shortfall in export obligation. However, EO extension, beyond 8 years from date of issue of authorisation, shall not be allowed by RA under this provision.

4.3 Reduced EO for Green Technology Products

The Export Products covered under Paragraph 5.10 of FTP which provides for reduced export obligation of 75% for green technology products are:

(i) Solar Energy Generating Systems and parts/Equipments thereof,

(ii) Wind Energy Generating Systems and parts/equipment thereof,

(iii) LED lights of various kind,

(iv) Vapour Absorption Chillers,

(v) Waste Heat Boiler,

(vi) Waste Heat Recovery Units,

(vii) Unfired Heat Recovery Steam Generators,

(viii) Water Treatment Plants,

(ix) Battery Electric Vehicles (BEV) [other than Hybrid Electric Vehicles

(HEVs) and Plug-in Hybrid Electric Vehicle (PHEV)] of all types,

(x) Vertical Farming equipment,

(xi) Wastewater Treatment and Recycling,

(xii) Rainwater harvesting system and rainwater filters, and

(xiii) Green Hydrogen.

The details of Regional Authority wise issuance and fulfilment of Export Obligation (EO) under Export Promotion Capital Goods (EPCG) Scheme are given in **Tables 46-54.**

4.3 Fulfilment of Export Obligation (EO) under EPCG Scheme till 2016-17 (where EO period has expired)

Table 4.3.1 shows RA-wise status of issuance of Authorisations and fulfilment of Export Obligation under EPCG scheme as on 2024-25 (where EO period has expired till 2016-17).

Table 4.3.1: RA-wise Status of fulfilment of EO till 2016-17 (where EO period has expired)

S. No.	RAs	Authorisations issued				EO fulfilled till March 2025			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed/fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	49602	83774	4403098	589649	36150	1442172	407870	10548	2886666	161607
2	New Delhi	42137	153692	7255029	317372	35703	5960115	274081	4359	970424	33608
3	Coimbatore	33960	11453	790922	83348	28699	604485	71400	4050	167764	9865
4	Ludhiana	20601	10264	52872	55526	17645	48974	41051	2918	3898	14370
5	Chennai	17932	46537	2385684	86398	14953	1930789	68960	1834	355015	13456
6	Bangalore	16922	6885	1324620	49315	13570	1039590	31962	2520	227946	16035
7	Surat	24065	28385	187058	68691	15352	78331	28772	7574	102378	36743
8	Kolkata	14263	17131	1722131	112642	9506	1085751	82863	4220	576161	26242
9	Hyderabad	13273	22966	414990	49283	9855	302782	37590	3288	109545	11300
10	Pune	10114	6004	548857	43534	7488	446624	35563	2070	32865	5625
11	Ahmedabad	9666	8868	799893	52898	7526	430265	35819	1605	323854	14341
12	Kanpur	6550	1591	80043	7536	5613	68630	5153	842	10745	2243
13	Jaipur	5546	4445	47433	33440	4324	33344	15153	865	10864	17390
14	Cochin	4589	3118	80569	9619	3860	65991	6838	532	12881	2323
15	Indore	4080	1825	62644	13603	3431	47420	10511	451	13175	2129
16	Panipat	4615	4431	51116	30788	3702	44610	22948	776	6202	7358
17	Vadodara	3140	3511	72355	25448	2516	61264	20756	477	9633	3117
18	Rajkot	4232	2939	54558	16566	3339	41120	12260	789	11921	4064
19	V'Patnam	2298	1736	184123	5265	1881	21843	4353	322	161965	581
20	Varanasi	1121	378	9699	2812	935	8558	2501	165	1126	256
21	Nagpur	1068	762	13223	3365	724	9390	2162	269	87	1022
22	Guwahati	141	105	66	232	40	62	72	93	4	144
23	Jammu	61	10	253	46	44	253	28	15	0	17
24	Srinagar	14	7	0	5	3	0	2	11	0	3
	Total	**289990**	**420817**	**20541236**	**1657382**	**226859**	**13772363**	**1218669**	**50593**	**5995118**	**383837**

Figure 4.3.1 shows major RA-wise number of authorisation issued and fulfilled under EPCG scheme where EO period has expired. It reflects that Mumbai RA issued the highest number of authorisations.

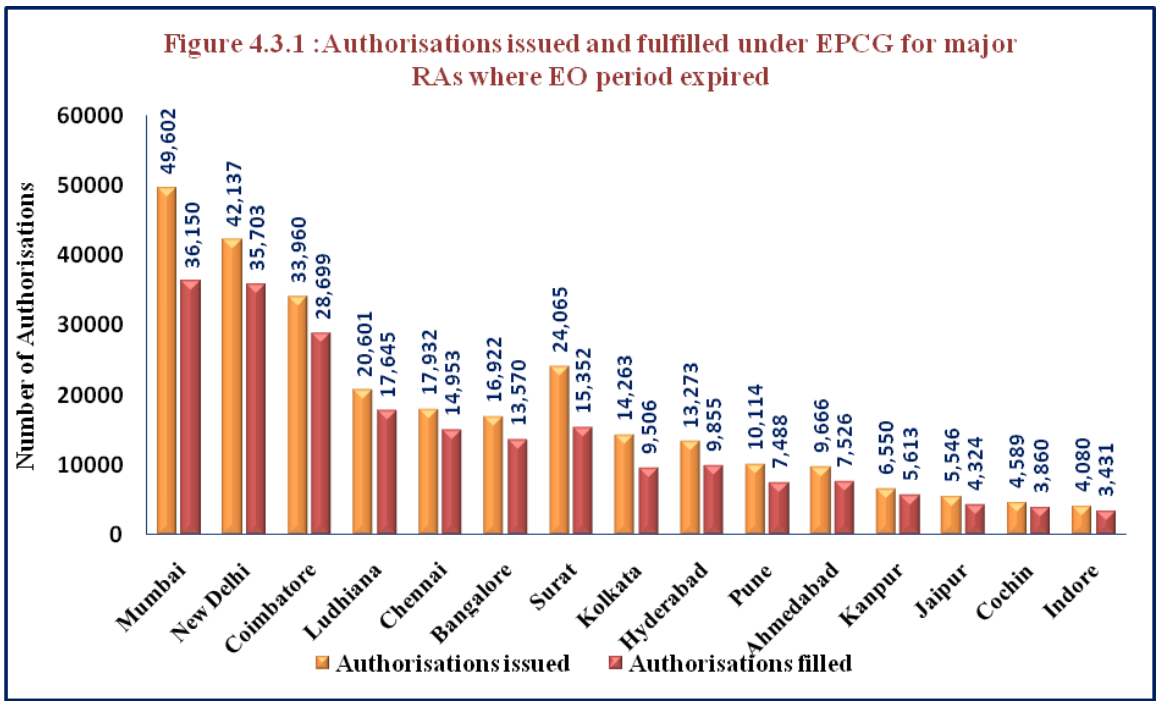


Figure 4.3.2 shows RA-wise Export Obligation (EO) fixed and fulfilled under EPCG scheme where EO period has expired (till 2016-17). Here, total EO is the sum of Avg EO and Addl Spec EO.

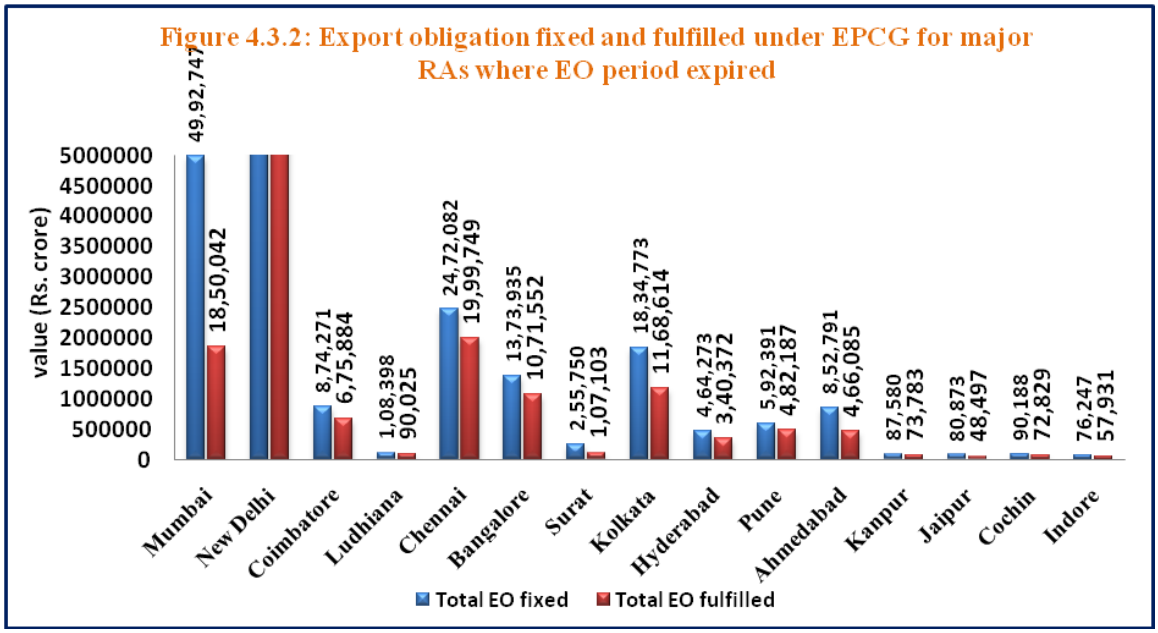


Figure 4.3.3 shows RA-wise duty foregone amount under EPCG scheme where EO period has expired (till 2016-17). It reflects that New Delhi RA fixed the highest duty foregone amount of Rs. 1,53,692 crore till 2016-17 followed by Mumbai RA with Rs.83,774 crore.

Figure 4.3.3: Duty foregone amount under EPCG for major RAs where EO period has expired

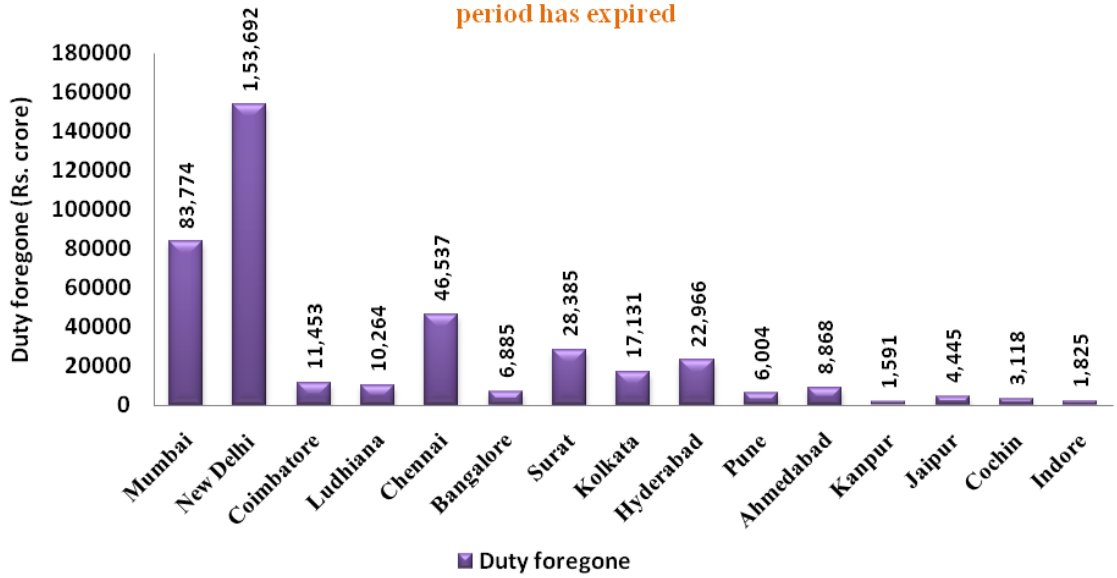
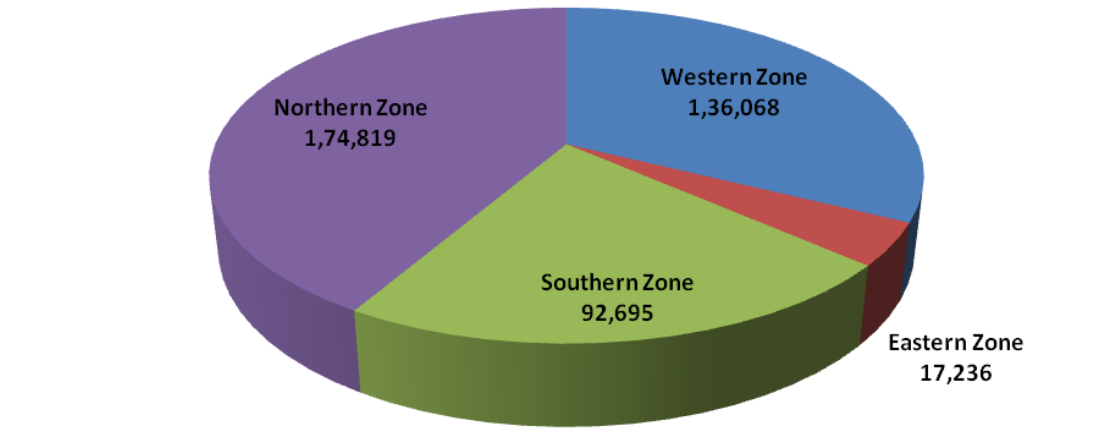


Figure 4.3.4 shows Zone-wise duty foregone amount in Rs. crore terms under EPCG scheme where EO period has expired (till 2016-17). It reflects that Northern Zone issued the authorisations of the highest duty foregone amount of Rs. 1,74,819 crore till 2016-17 followed by Western Zone with Rs. 1,36,068 crore.

Figure 4.3.4: Zone-wise Duty foregone amount in Rs. crore under EPCG where EO period expied



4.4 Fulfilment of Export Obligation (EO) under EPCG Scheme from 2017-18 to 2024-25 (where EO period not expired)

Table 4.4.1 shows RA-wise status of issuance of authorisations and fulfilment of Export Obligation under EPCG scheme from 2017-18 to 2024-25 (where EO period not expired).

Table 4.4.1: RA-wise Status of fulfilment of EO under EPCG from 2017-18 to 2024-25 (where EO period not expired)

S. No	RAs	Authorisations issued				EO fulfilled			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO fixed/refixed (Rs. Crore)			EO (Rs. Crore)			EO (Rs. Crore)	
				Avg	Addl Spec	No.	Avg	Addl Spec	No.	Avg	Addl Spec
1	Mumbai	13269	30379	8141340	254670	3282	29883	34959	9461	8106034	210771
2	New Delhi	15247	16231	5937239	129201	5165	3007438	36048	9889	2857640	91514
3	Surat	13450	4956	234434	44101	1495	21418	1971	11786	212558	41892
4	Coimbatore	9431	5073	846527	36003	3396	316812	9683	5842	503883	25249
5	Ludhiana	5380	5458	1254912	37186	2105	36687	14545	3275	1218225	22641
6	Bangalore	6173	6220	2517366	59144	1906	834763	4766	4060	1637819	53585
7	Kolkata	7494	8583	1688108	67042	1070	80079	3541	6364	1601874	63351
8	Chennai	5301	4896	1282188	44269	2262	547445	11622	2858	629531	31564
9	Ahmedabad	5702	8357	930173	67783	1605	18673	2923	4019	911024	64649
10	Hyderabad	4856	3384	1947795	26860	1380	335223	6794	3390	1587194	19627
11	Rajkot	3641	3733	36781	27196	1080	2945	3410	2540	32896	23645
12	Pune	3251	3272	1639100	22981	1130	404240	5880	2022	1165516	16622
13	Kanpur	2549	883	116400	6342	562	4168	565	1976	112220	5760
14	Jaipur	2890	5019	653463	34089	605	8411	4800	2204	645021	26961
15	Panipat	2823	1444	350307	17938	709	14624	2988	2114	335683	14950
16	Cochin	1776	640	80005	5508	394	6423	425	1360	73582	5067
17	Indore	2189	1265	184430	9925	453	13825	1006	1688	170332	8870
18	V'Patnam	2205	1311	443816	10921	673	60	1717	1532	443756	9204
19	Vadodara	1511	3480	276623	23189	154	366	742	1346	275635	22441
20	Nagpur	1567	762	24307	6881	145	9877	603	1389	11975	6213
21	Varanasi	236	103	1895	724	17	46	36	214	1849	684
22	Guwahati	62	94	1	143	2	0	19	60	1	125
23	Jammu	61	57	6	218	5	0	3	55	6	215
24	Srinagar	58	48	0	231	0	0	0	58	0	231
	Total	**111122**	**115648**	**28587215**	**932543**	**29595**	**5693407**	**149044**	**79502**	**22534253**	**765831**

Figure 4.4.1 shows RA-wise number of authorisations issued and fulfilled under EPCG scheme since 2017-18 (EO period not expired). It reflects that New Delhi RA issued the highest number of authorisations followed by Mumbai RA during the period 2017-18 to 2024-25.

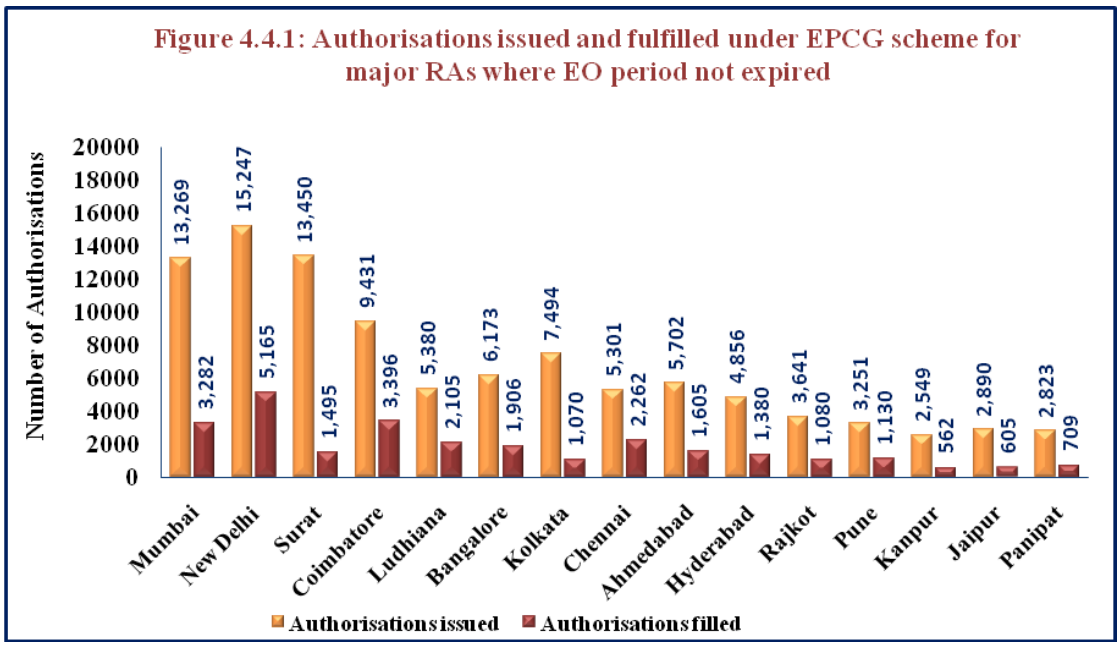


Figure 4.4.2 shows RA-wise Export Obligation (EO) fixed and fulfilled under EPCG scheme for the period 2017-18 to 2024-25 (EO period not expired). Here, total EO is the sum of avg EO and addl spec EO.

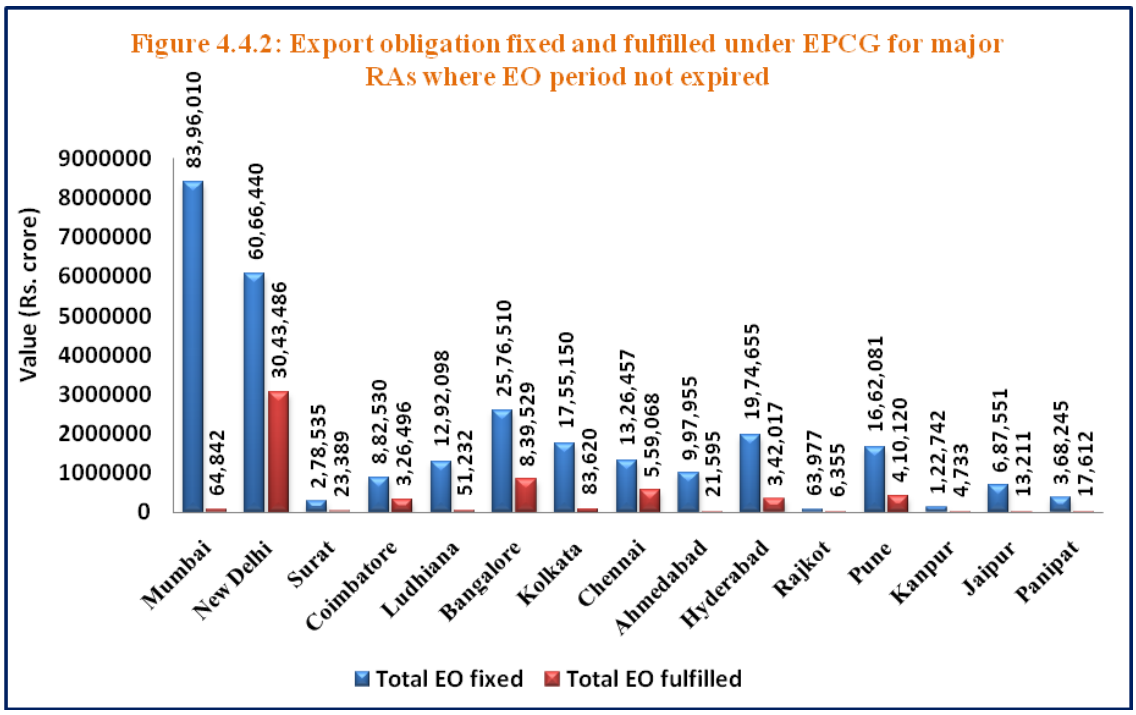


Figure 4.4.3 shows RA-wise value of duty foregone amount under EPCG scheme for the period 2017-18 to 2024-25 (EO period not expired). It reflects that Mumbai RA issued the authorisations of the highest duty foregone amount of Rs. 30,379 crore followed by New Delhi RA with Rs. 16,231 crore.

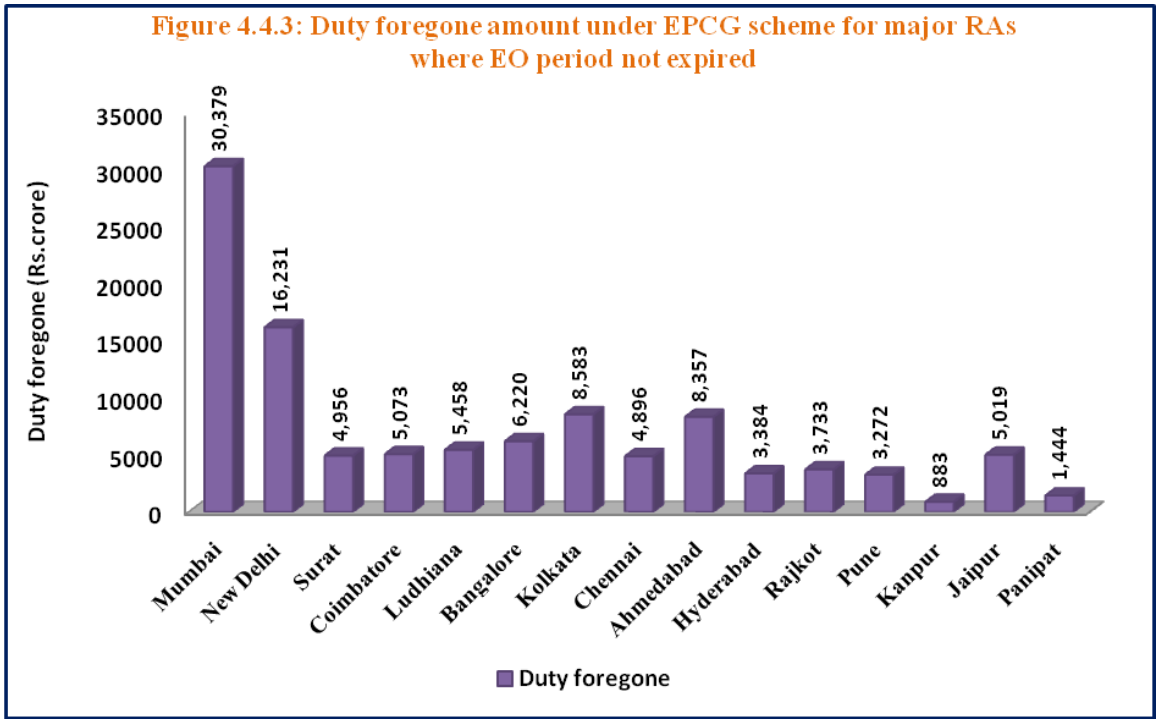


Figure 4.4.4 shows Zone-wise value of duty foregone amount under EPCG scheme for the period 2017-18 to 2024-25. It reflects that western zone issued the authorisations of the highest duty foregone amount of Rs. 56,203 crore followed by northern zone with Rs. 29,245 crore.

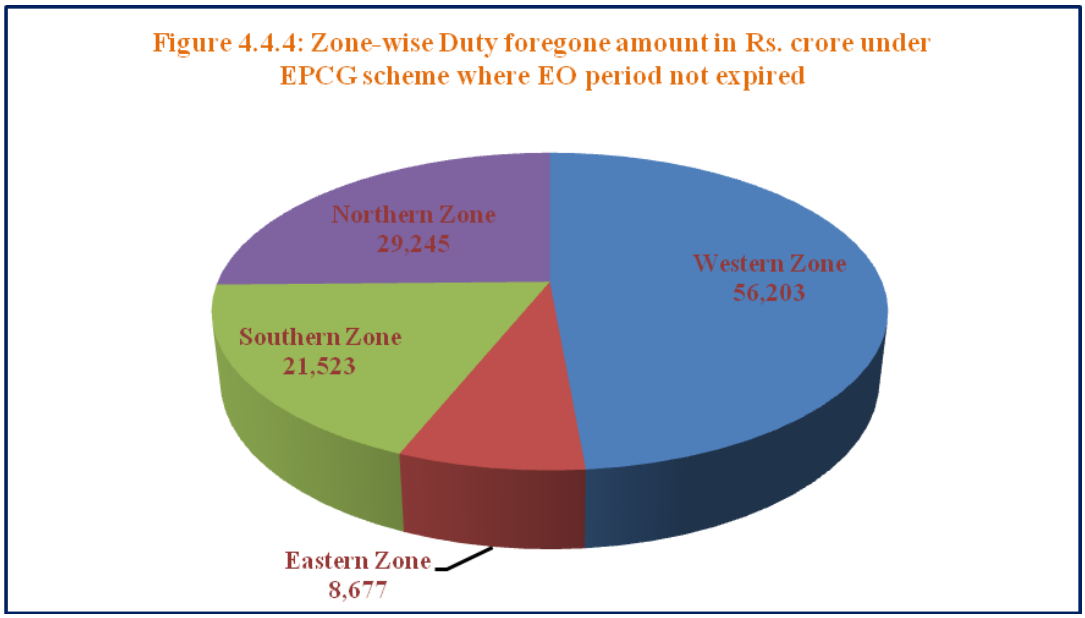


Figure 4.4.5 shows year-wise duty foregone amount under EPCG scheme for the period 2017-18 to 2024-25. It reflects that authorisations with the highest duty foregone amount of Rs. 24724 crore were issued during 2024-25.

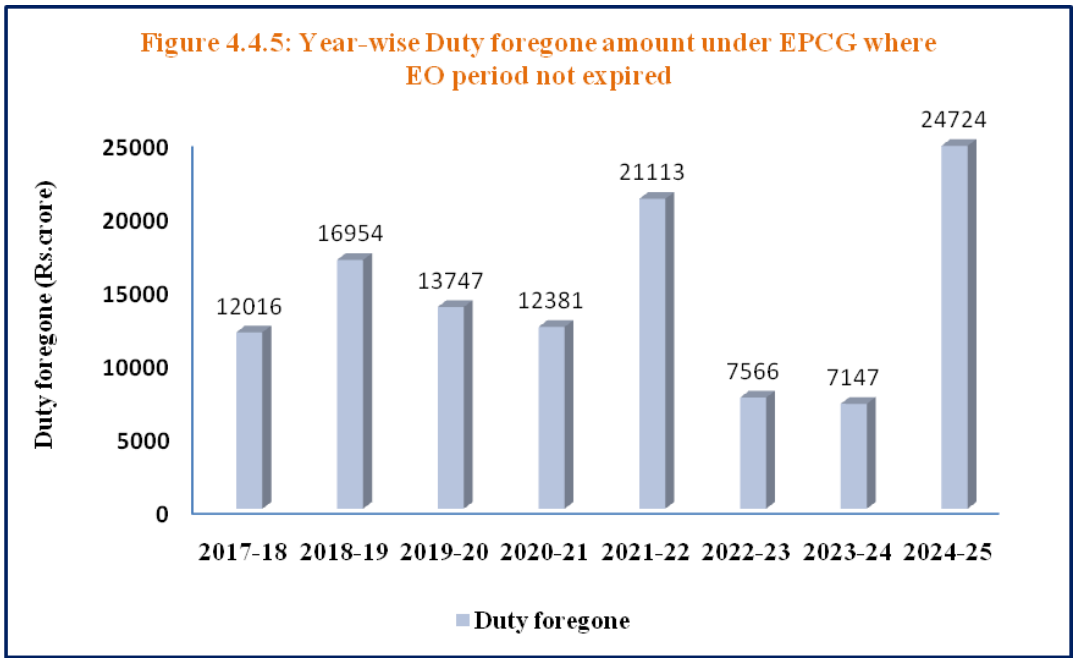


Figure 4.4.6 shows number of authorisations issued under EPCG for the period 2017-18 to 2024-25 and corresponding number of authorisations fulfilled. It shows that the highest numbers of 18,637 authorisations were issued during the year 2024-25 followed by 16,214 authorisations during 2023-24 under EPCG scheme.

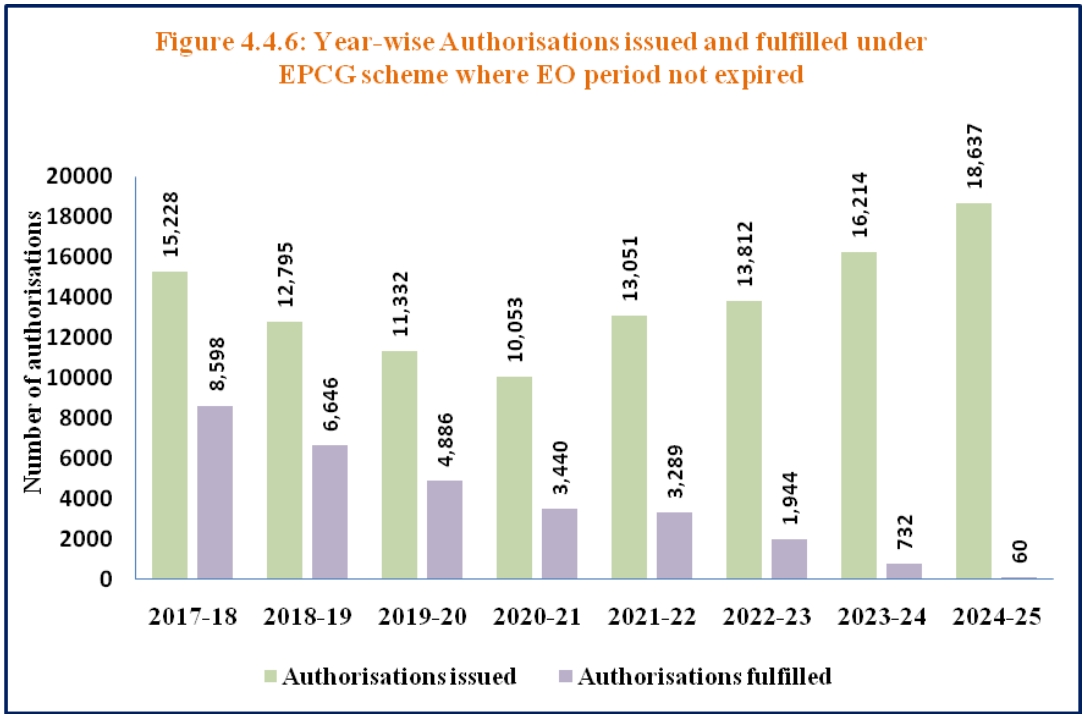
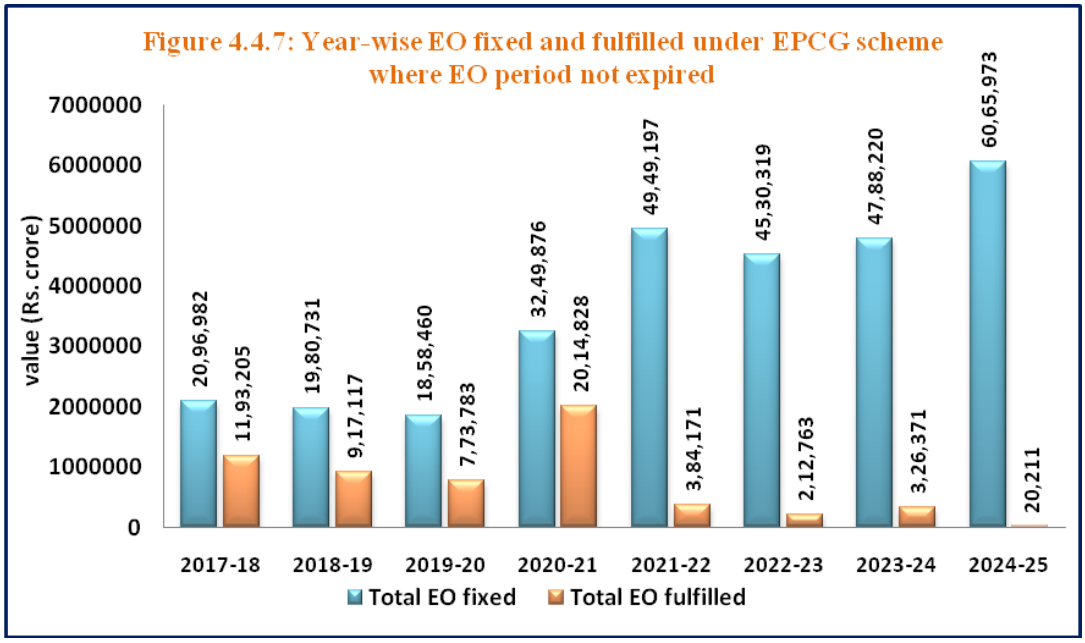


Figure 4.4.7 shows total EO (includes avg EO and addl specific EO) fixed under EPCG scheme for the period 2017-18 to 2024-25 and corresponding value of EO fulfilled. It shows that the highest value of Rs. 60,65,973 crore was fixed during the year 2024-25 followed by Rs. 49,49,197 crore during 2021-22 under EPCG scheme.



4.5 Historical Data of EPCG scheme

Table 4.5.1 shows year-wise status of issuance, fulfilment and unredeemed authorisations and duty foregone amount under EPCG scheme.

Table 4.5.1: Year-wise status of issuance, fulfilment and unredeemed EO under EPCG scheme

S. No.	Years	Authorisations issued				Fulfilled			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO fixed/refixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Upto 2001	13474	17387	177514	87729	11698	145681	77320	579	26575	4373
2	2001-02	3979	6273	81246	29820	3522	73461	26732	190	4083	2001
3	2002-03	5827	12785	183524	62091	5207	152941	54437	307	23463	5824
4	2003-04	9483	14409	256453	61942	8397	183067	56209	623	66980	4984
5	2004-05	13361	34450	544080	79352	11762	453234	75419	1021	71109	2393
6	2005-06	16445	16694	829963	67465	14266	569689	62699	1524	239896	3649
7	2006-07	21277	36724	881404	122771	17981	663622	96600	2468	193936	22290
8	2007-08	19906	62254	1253988	143365	16201	870016	119715	2784	327723	18709
9	2008-09	19909	49993	1529459	135488	16107	1306606	96307	2975	160509	34899
10	2009-10	18800	34996	1550553	105740	15046	1028275	81283	2836	455018	20051
11	2010-11	22779	45771	1783695	160623	18222	1267494	100249	3597	447810	54882
12	2011-12	20676	18355	1857771	135884	16234	1314313	103360	3575	475504	27604
13	2012-13	19265	16779	1401736	116964	14748	947694	66188	3646	374322	46364
14	2013-14	18820	12890	2101143	96496	14154	1294133	59763	3753	723407	33108
15	2014-15	20291	13920	1769972	88125	14791	1041876	48668	4824	681055	36906
16	2015-16	22600	13233	2158405	80568	14661	1189600	47626	7335	906885	31156
17	2016-17	23098	13905	2180331	82959	13862	1270661	46094	8556	816843	34641
18	2017-18	15228	12016	2026888	70094	8598	1159657	33549	5854	711857	33978
19	2018-19	12795	16954	1877748	102983	6646	885512	31605	5829	927190	70000
20	2019-20	11332	13747	1777151	81308	4886	741992	31791	6208	990963	48191
21	2020-21	10053	12381	3164942	84934	3440	1998002	16827	6441	1138998	66836
22	2021-22	13051	21113	4828485	120712	3289	361141	23031	9550	4454498	93601
23	2022-23	13812	7566	4384807	145512	1944	202975	9788	11715	4144144	132366
24	2023-24	16214	7147	4604760	183461	732	324228	2143	15365	4266064	178544
25	2024-25	18637	24724	5922433	143540	60	19902	310	18540	5900540	142316
Expired (till 2016-17)		**289990**	**420817**	**20541236**	**1657382**	**226859**	**13772363**	**1218669**	**50593**	**5995118**	**383837**
Not Expired		**111122**	**115648**	**28587215**	**932543**	**29595**	**5693407**	**149044**	**79502**	**22534253**	**765831**
Grand Total		**401112**	**536465**	**49128451**	**2589926**	**256454**	**19465769**	**1367712**	**130095**	**28529371**	**1149668**

Figure 4.5.1 shows year-wise number of authorisations issued under EPCG scheme and corresponding number of authorisations unredeemed till March, 2025. It shows that the highest number of 23,098 authorisations were issued and number of 8,556 authorisations is unredeemed during the year 2016-17 under EPCG scheme. Total number of pending authorisations (where EO period has expired) for redemption is 50,593.

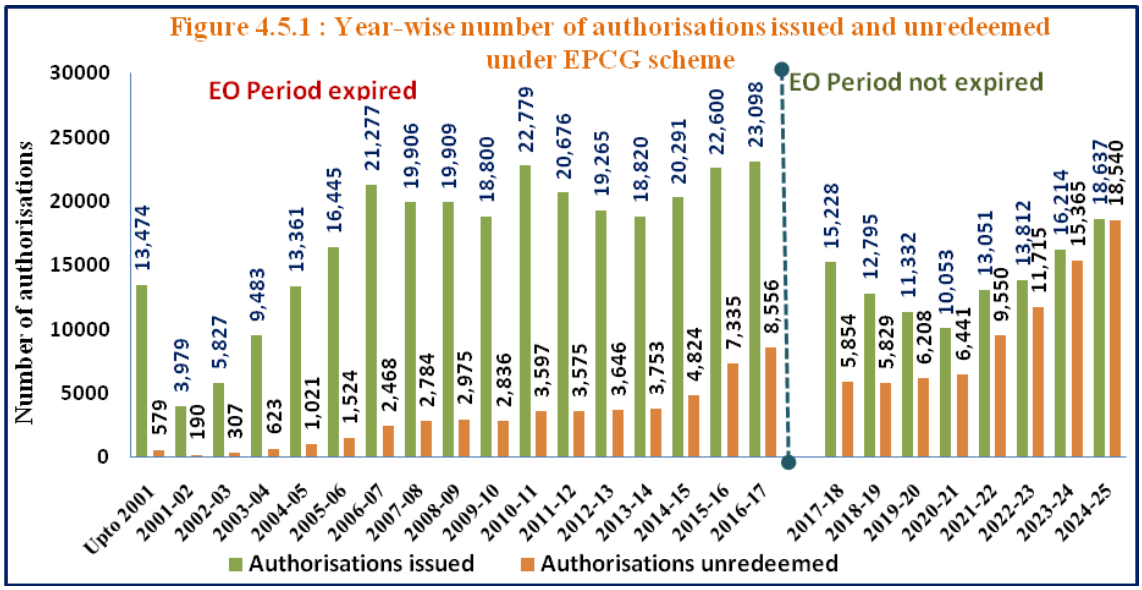


Figure 4.5.2 shows year-wise total EO (includes avg EO and addl specific EO) fixed under EPCG scheme and corresponding value of unredeemed EO. The value of EO issued (fixed/refixed) till 2016-17 (where EO period has expired) was Rs. 22198619 crore out of which Rs. 14991031 crore was fulfilled and Rs. 6378956 crore are pending for redemption (excluding the surrendered/ECA cases) as on 31st March 2025.

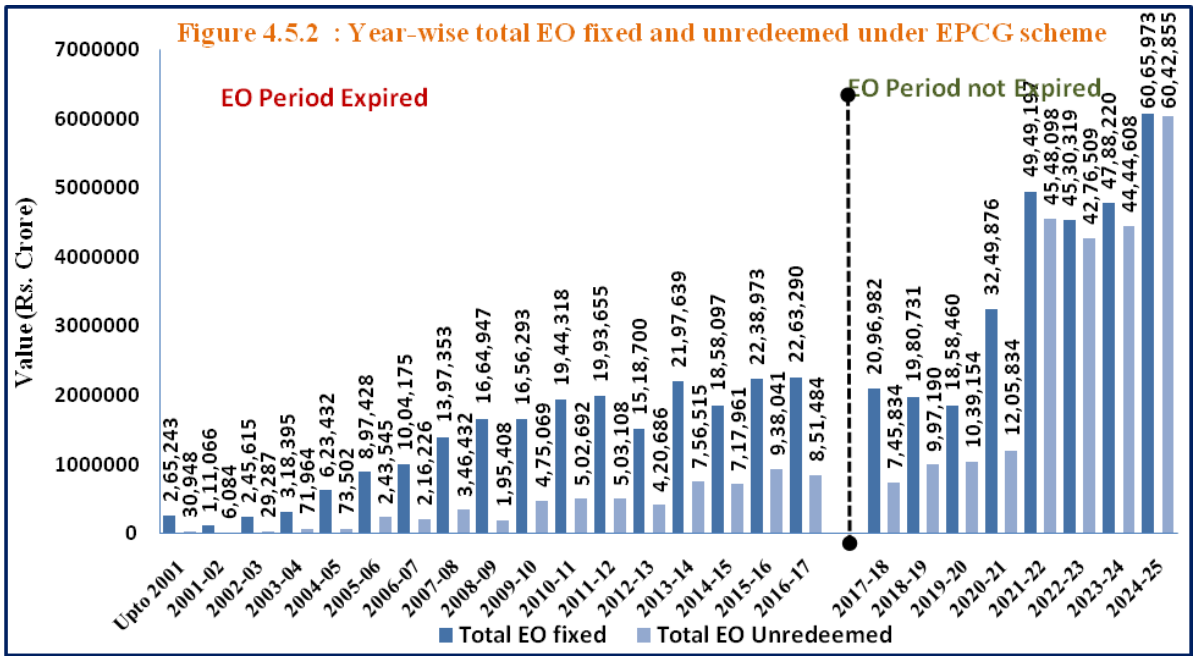
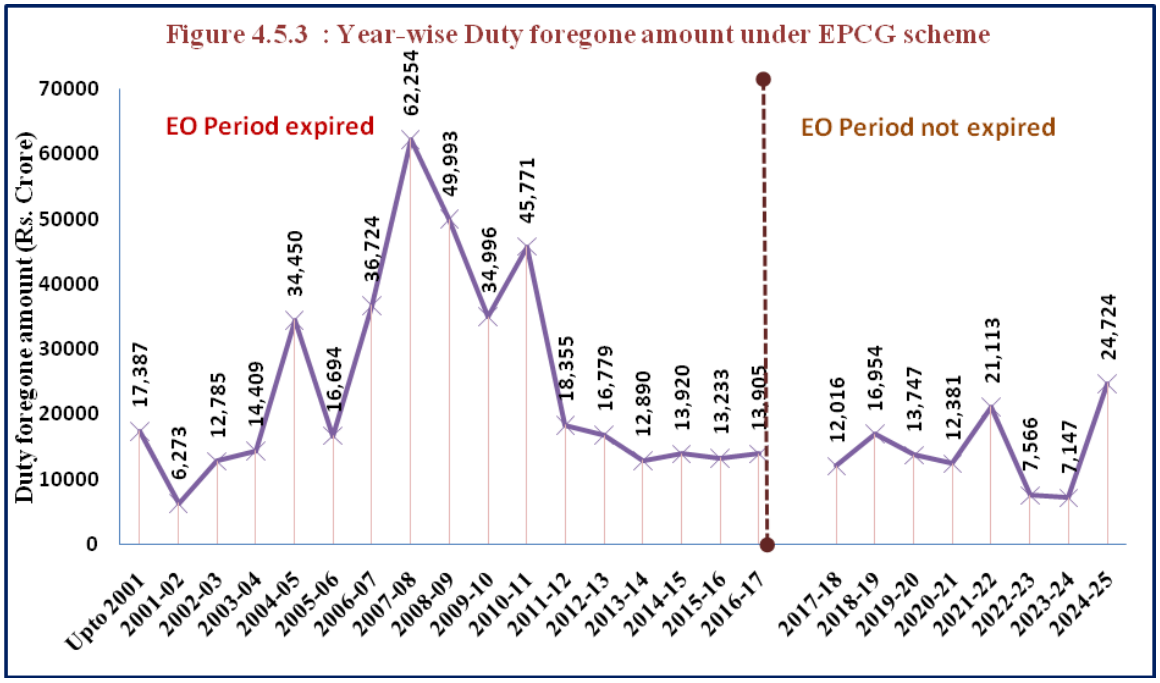


Figure 4.5.3 shows year-wise duty foregone amount under EPCG scheme. The total amount of duty foregone was Rs. 420817 crore till 2016-17 (where EO period has expired) and during 2017-18 to 2024-25 (where EO period has not expired), the duty foregone amount was Rs. 115648 crore.



4.6. Status of Unredeemed Authorisations under Export Promotion Capital Goods Scheme

Export Promotion Capital Goods (EPCG) is a vital Duty Remission Scheme for the export promotion performance by DGFT. Performance assessment of the scheme is an effective approach identifies the problematic, poorly performing RAs and effectiveness.

The focus of this section is to reveal what should have been achieved and what has been actually achieved by the RAs with respect to EPCG scheme in fulfilment of EO for which the EO period has been expired, which has a huge revenue implications for the Government.

Status of unredeemed authorizations under EPCG scheme as on 31st March, 2025 is compiled till the year 2016-17 where EO period has expired. This section illustrates the RA-wise percentage of authorizations that are unredeemed as on date out of the total authorizations issued till 2016-17 when EO period expired under EPCG scheme.

4.6.1 Classification of Regional Authorities

For meaningful interpretation, the RAs are categorized in two groups based on the share in total issuance of authorizations issued under EPCG scheme till 2016-17 as follows:

(i) Category A (RAs having more than 2% share)
(ii) Category B (Remaining RAs, having less than 2% share)

Table 4.6.1 shows the status of unredeemed authorisations under EPCG scheme (where EO period has expired) as on 31st March 2025 for category 'A' RAs which have more than 2% share in total issuance upto the year 2016-17.

Table 4.6.1 Status of unredeemed authorisations for category 'A' RAs as on 31st March 2025

S. No.	Regional Authorities	Authorisations issued			EO Fulfilled		Unredeemed		% of Pendency		% Share in total issuance
		No.	CIF (Rs. crore)	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)	No.	EO (Rs. Cr)	
1	Surat	24065	28385	255750	15352	107103	7574	139121	31.5	54.4	8.3
2	Kolkata	14263	17131	1834773	9506	1168614	4220	602403	29.6	32.8	4.9
3	Hyderabad	13273	22966	464273	9855	340372	3288	120845	24.8	26.0	4.6
4	Mumbai	49602	83774	4992747	36150	1850042	10548	3048273	21.3	61.1	17.1
5	Pune	10114	6004	592391	7488	482187	2070	38489	20.5	6.5	3.5
6	Ahmedabad	9666	8868	852791	7526	466085	1605	338195	16.6	39.7	3.3
7	Bangalore	16922	6885	1373935	13570	1071552	2520	243981	14.9	17.8	5.8
8	Ludhiana	20601	10264	108398	17645	90025	2918	18268	14.2	16.9	7.1
9	Kanpur	6550	1591	87580	5613	73783	842	12988	12.9	14.8	2.3
10	Coimbatore	33960	11453	874271	28699	675884	4050	177628	11.9	20.3	11.7
11	New Delhi	42137	153692	7572402	35703	6234196	4359	1004033	10.3	13.3	14.5
12	Chennai	17932	46537	2472082	14953	1999749	1834	368471	10.2	14.9	6.2
Total of Category A		**259085**	**397549**	**21481391**	**202060**	**14559592**	**45828**	**6112694**	**17.7**	**28.5**	**89.3**

Figure 4.6.1 shows percentage of unredeemed number of authorisations under EPCG scheme (where EO period has expired) as on 31st March 2025 for category 'A' RAs. It shows that Surat RA has the highest percentage of 31.5% unredeemed authorisations followed by Kolkata RA with 29.6%.

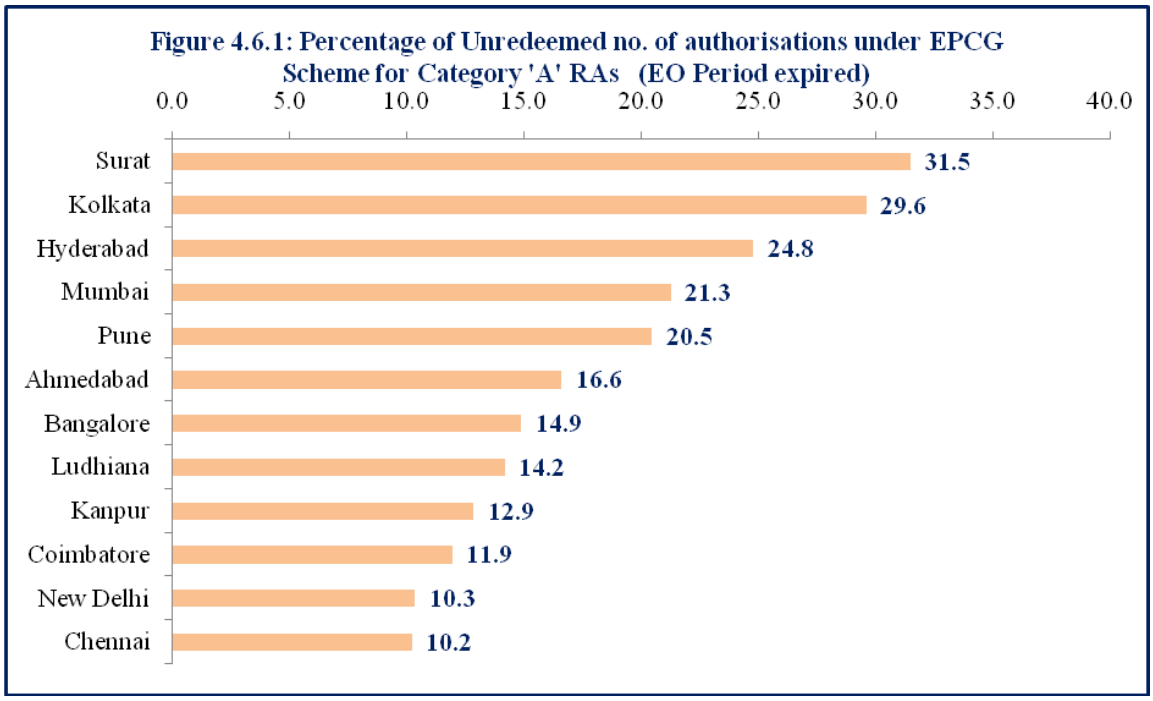
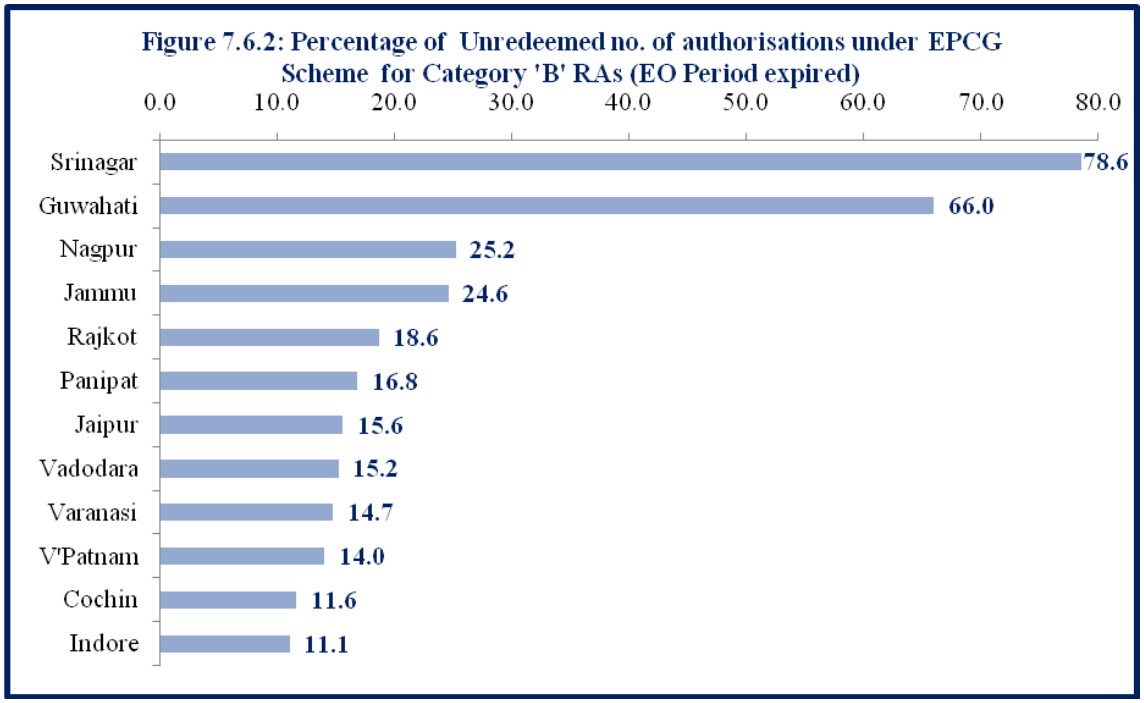


Table 4.6.2 shows the status of unredeemed authorisations under EPCG scheme (where EO period has expired) as on 31st March 2025 for category 'B' RAs which have less than 2% share in total issuance upto the year 2016-17.

Table 4.6.2 Status of unredeemed authorisations for category 'B' RAs as on 31st March 2025

S. No.	Regional Authorities	Authorisations issued			EO Fulfilled		Unredeemed		% of Pendency		% Share in total issuance
		No.	CIF (Rs. cr)	EO (Rs. cr)	No.	EO (Rs. cr)	No.	EO (Rs. cr)	No.	EO (Rs. cr)	
1	Srinagar	14	7	5	3	2	11	4	78.6	67.0	0.0
2	Guwahati	141	105	298	40	134	93	147	66.0	49.5	0.0
3	Nagpur	1068	762	16587	724	11551	269	1109	25.2	6.7	0.4
4	Jammu	61	10	299	44	282	15	17	24.6	5.7	0.0
5	Rajkot	4232	2939	71123	3339	53381	789	15985	18.6	22.5	1.5
6	Panipat	4615	4431	81905	3702	67558	776	13560	16.8	16.6	1.6
7	Jaipur	5546	4445	80873	4324	48497	865	28254	15.6	34.9	1.9
8	Vadodara	3140	3511	97804	2516	82020	477	12750	15.2	13.0	1.1
9	Varanasi	1121	378	12511	935	11059	165	1382	14.7	11.0	0.4
10	V'Patnam	2298	1736	189388	1881	26196	322	162546	14.0	85.8	0.8
11	Cochin	4589	3118	90188	3860	72829	532	15203	11.6	16.9	1.6
12	Indore	4080	1825	76247	3431	57931	451	15304	11.1	20.1	1.4
Total of Category B		**30905**	**23268**	**717228**	**24799**	**431440**	**4765**	**266262**	**15.4**	**37.1**	**10.7**

Figure 4.6.2 shows percentage of unredeemed number of authorisations under EPCG scheme (where EO period has expired) as on 31st March 2025 for category 'B' RAs. It reflects that Srinagar, Guwahati, Jammu and Nagpur have higher percentage of unredeemed authorisations.



5. Export Authorization

Export of items categorised as 'Restricted' in Schedule 2 of ITC (HS) Classification for export is subjected to license. The export policy of items are reviewed in consultation with the concerned subject commodity Division of the Department of Commerce and Ministry/ Department concerned and notified from time to time. The applications for issuance of export authorization for restricted items (other than SCOMET items) e.g. onion seeds, live animals, seaweeds, non-basmati rice paddy (husk) other than seed quality, fodder material, fertilizers (NPK, SSP, urea etc.), chemicals under Montreal Protocol etc., are processed and considered by an EXIM Facilitation Committee (EFC) consisting of representatives of various Ministries and Departments.

5.1 SCOMET

"Special Chemicals, Organism, Materials, Equipment and Technologies (SCOMET)" items are dual-use items, munitions and nuclear related items, including software and technology viz. Export of such items is either restricted, requiring an authorisation for their export, or is prohibited. The SCOMET list is divided into nine categories 0 to 8. However, Category 7 is presently 'Reserved' and has not been populated. The broad classification of different categories under SCOMET list and their jurisdictional licensing authorities are given below:

SCOMET Category	**SCOMET Items**	**Jurisdictional Licensing Authority**	**Remark**
0	Nuclear materials, nuclear-related other materials, equipment and technology	Department of Atomic Energy (DAE)	Including items mentioned in Note 2 of CIN of SCOMET List

1	Toxic chemical agents and other chemicals	Directorate General of Foreign Trade (DGFT)	
2	Micro-organisms, toxins	DGFT	
3	Materials, materials Processing Equipment and related Technologies	DGFT	
4	Nuclear-related other equipment and technology, not controlled under Category '0'	DGFT	
5	Aerospace systems, equipment, including production and test equipment, and related Technology and specially designed components and accessories thereof	DGFT	
6	Munitions List	Department of Defence Production (DDP)/ Ministry of Defence	Excluding those covered under Note 2 and 3 of CIN and Sub-category 6A007, 6A008
7	**'Reserved'**	DGFT	
8	Special Materials and related Equipment, Material Processing, Electronics, Computers, Telecommunications, Information Security, Sensors and Lasers, Navigation and Avionics, Marine, Aerospace and Propulsion	DGFT	

Procedure for grant of export authorisation for SCOMET items is given in respect of Categories 1 to 5 and 8, is specified under chapter 10 of Hand Book of Procedures (HBP of Foreign Trade Policy-2023. The SCOMET list has been notified under Appendix 3 to Schedule 2 of ITC (HS) Classification of Export and Import items. Number of authorisations issued under Export License may be seen in **Table 5.1.**

Table 5.1: No of Authorisation and CIF value under Export licence for restricted list of exportt items during 2020-21 to 2024-25

Years	Number of Authorisations	FOB value of Exports (in Rs. Crores)
2020-21	1015	56526
2021-22	1372	23786
2022-23	689	31692
2023-24	628	2072898
2024-25	396	3332957

6. Import Authorization

Import of items categorised as 'Restricted' in Schedule 1 of ITC (HS) Classification for import, is subject to license. The applications for issuance of import authorization for import of such restricted items (Live animals, scrap of rubber, refrigerant gases and arms and ammunition etc.) are considered

by an Exim Facilitation Committee (EFC) consisting of representatives of various Administrative Ministries and Departments. Such cases are decided on receipt of written technical inputs/ comments of concerned administrative Ministry/ Department. It also grants permission under Para 2.20 of FTP with the approval of DGFT for the items (such as fuel, rice, wheat, etc.), import of which is allowed through State Trading Enterprises. The details of Import license for restricted items for imports for the last four years and the current year are given in **Table 6.1**:

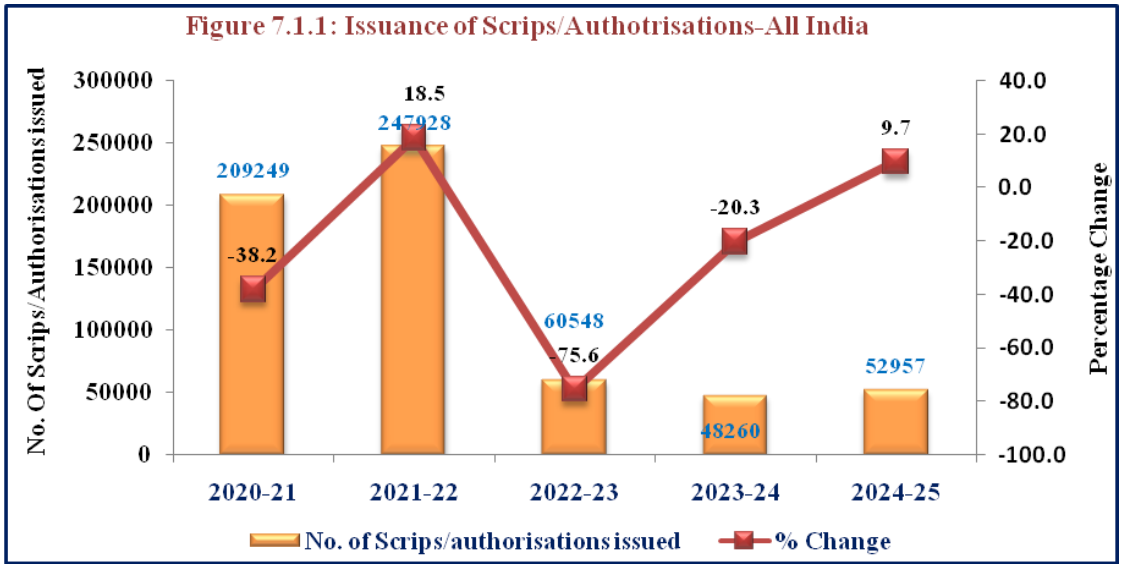
Table 6.1: No of Authorisation and CIF value under Import licence for restricted list of import items during 2020-21 to 2024-25

Years	Number of Authorisations	CIF value of Imports (in Rs. Crores)
2020-21	4300	85272
2021-22	1312	363080
2022-23	1632	322829
2023-24	3044	490379
2024-25	4745	747415

7. Issuance of Scrips/Authorisations

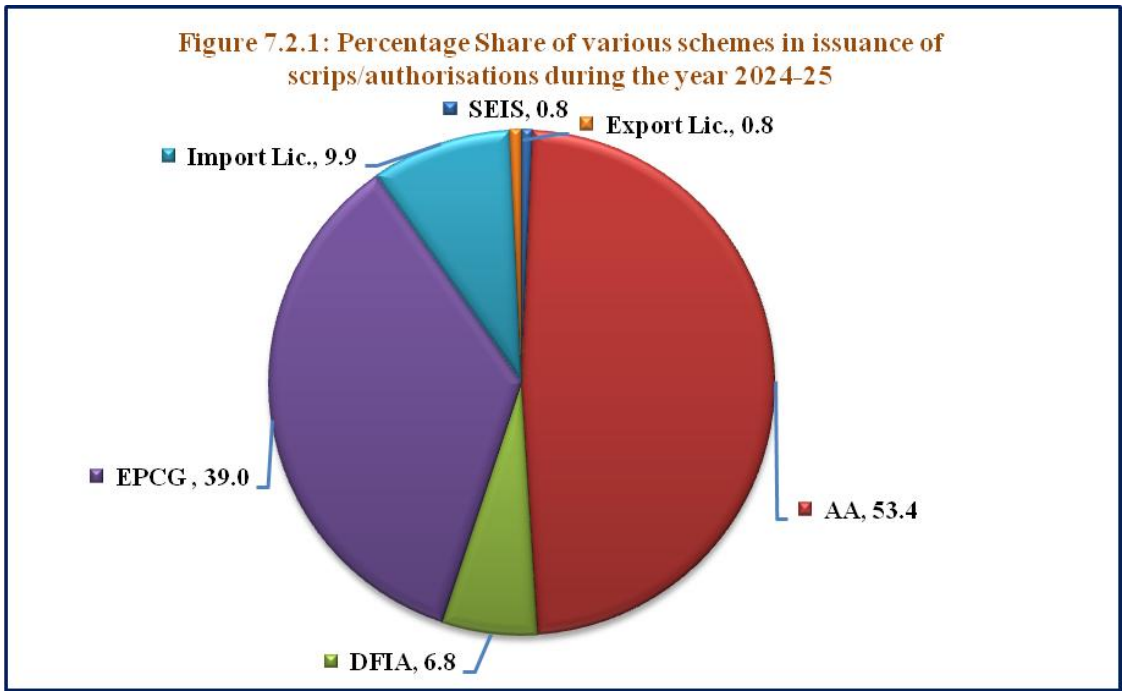
7.1 Trend of issuance of scrips/authorisations

Figure 10.1.1.The figure reveals that the issuance of scrips/authorisations decreased by 38.2 % in the year 2020-21 over 2019-20. Thereafter, it has registered a Positive growth of 18.5 % during the year 2021-22 over 2020-21. The issuance of scrips/authorisations again decreased by 75.6 % in the year 2022-23 over 2021-22 and decreased 20.3% during 2023-24 over 2022-23. During 2024-25, the issuance of scrips/authorisations increased by 9.7 % over the year 2023-24.



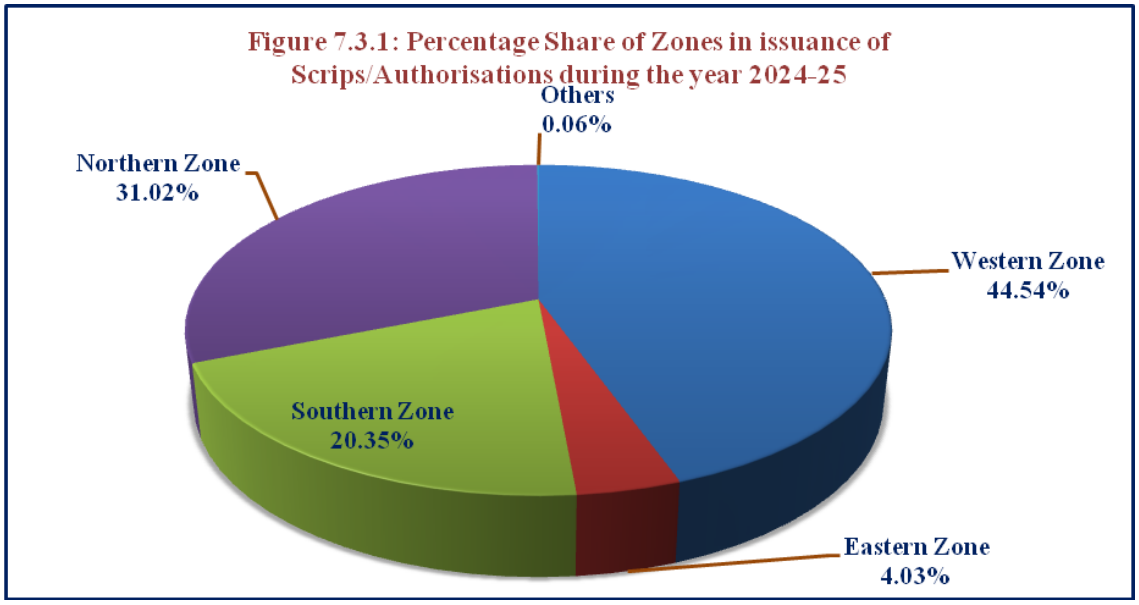
7.2 Share of various schemes in issuance of scrips/authorisations

The details of percentage share of various schemes in issuance of scrips/authorisations during the year 2024-25 are shown in **Figure 7.2.1.** It reveals that Advance Authorisation Scheme (AA) has the highest number of scrips issued among export promotion schemes which is 53.4% during 2024-25 followed by EPCG with 39%, Import lic. 9.9%, DFIA Scheme 6.8%, SEIS Scheme 0.8% and Export Lic. 0.8% respectively in the year 2024-25.



7.3 Zone-wise share in issuance of Scrips/Authorisation

Percentage share of zones in issuance of scrips/authorisations during the year 2024-25 is shown in **Figure 7.3.1.** It depicts that Western zone issued 44.54% of the total number of scrips/authorisations issued. Northern and Southern Zone issued 31.02 % and 20.35% respectively.



7.4 Regional Authority-wise issuance of scrips/authorisations

The details of the issuance of scrips/authorisations by the Regional Authorities during the last four years and the current year are illustrated in the following **Table 7.4.**

Table 7.4: Scrips/ Authorisations issued by RAs during 2020-21 to 2024-25						
S. No	**Regional Authorities**	**2020-21**	**2021-22**	**2022-23**	**2023-24**	**2024-25**
1	New Delhi	43904	45926	11978	10072	11948
2	Mumbai	38529	52332	12264	9566	9920
3	Coimbatore	20444	12425	2485	1838	2181
4	Chennai	11168	13845	2979	1874	2059
5	Bangalore	10970	11867	4753	3649	3084
6	Ahmedabad	9588	13282	4027	3371	3386
7	Kolkata	9338	13967	2802	2077	2129
8	Ludhiana	7400	7920	1926	1563	1777
9	Pune	7261	10785	2028	1006	1251
10	Jaipur	6013	7296	1226	790	868
11	Hyderabad	4610	6002	2202	2162	2323
12	Rajkot	4507	7563	1316	1062	1024
13	Cochin	4333	4925	941	679	651
14	Panipat	3863	4080	703	686	750
15	Kanpur	3776	5137	999	635	905
16	Vadodara	3427	5331	1809	1169	1512
17	Surat	3049	4015	2383	3243	4917
18	Indore	1840	2357	930	1211	1001
19	Varanasi	1699	2468	344	151	148
20	Visakhapatnam	1650	1845	437	500	479
21	Nagpur	1155	1024	473	499	577
22	Srinagar	336	272	13	4	22
23	Guwahati	110	49	15	2	3
24	Jammu	39	54	15	32	9
25	Others	10240	13161	1500	419	33
Total Scrips/Authorisations issued		**209249**	**247928**	**60548**	**48260**	**52957**

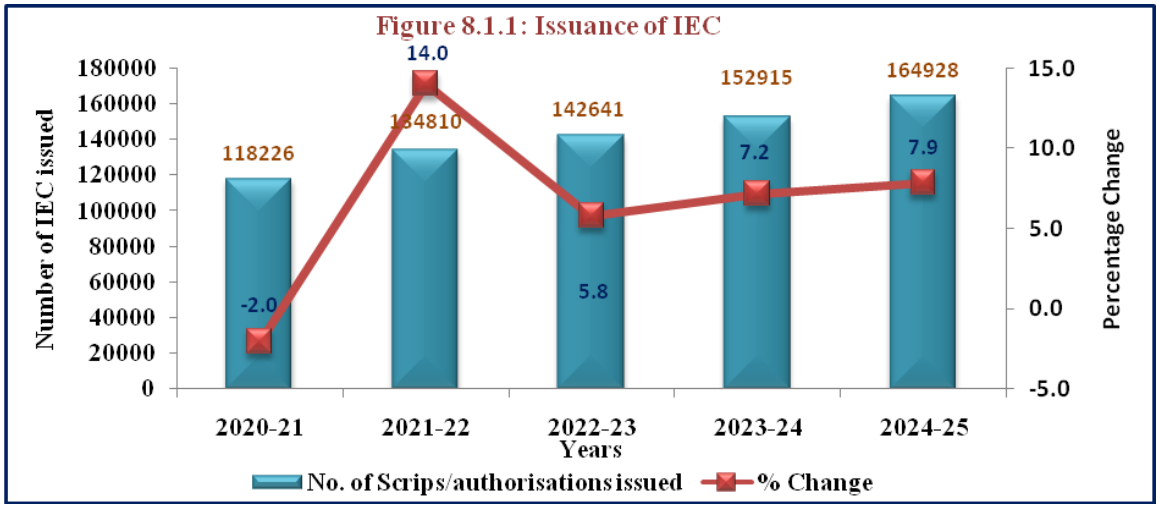
8. Importer-Exporter Code (IEC)

8.1 The details of number of issuance of IEC by Regional Authorities for the last four years and the current year are illustrated in the following **Table 8.1.**

Table 8.1: Regional Authorities-wise number of issuance of IEC

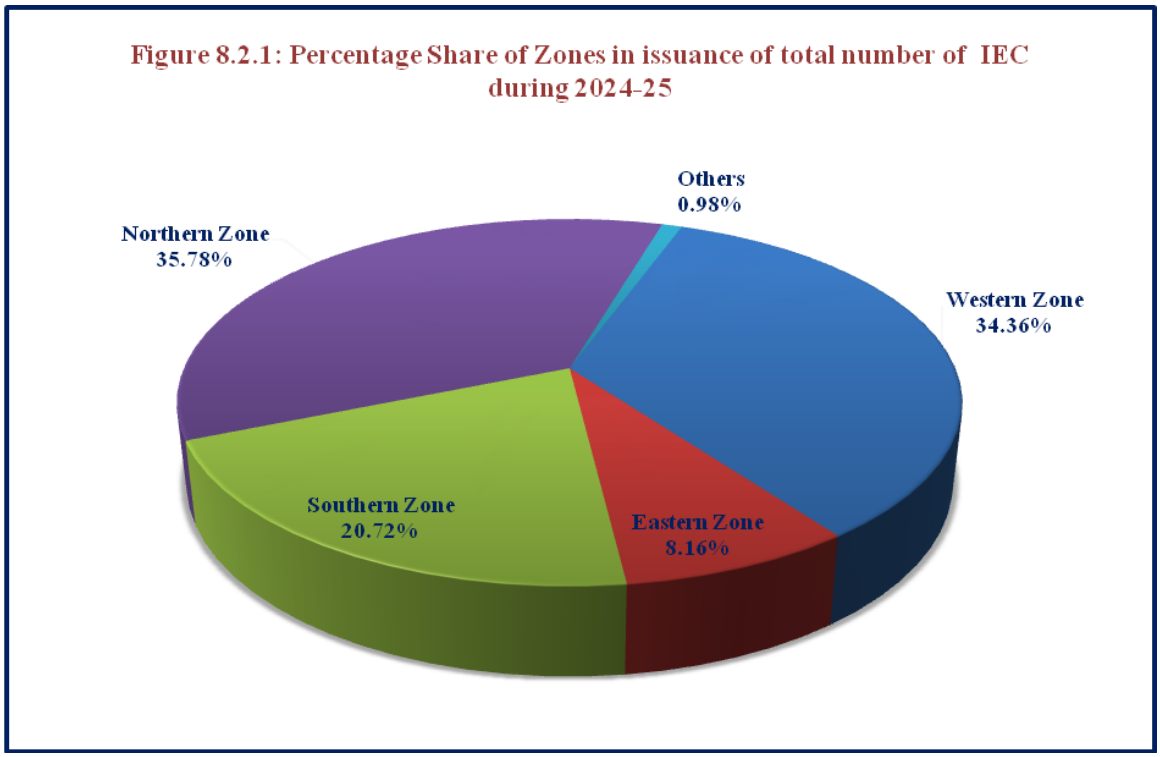
S.No.	RAs	2020-21	2021-22	2022-23	2023-24	2024-25	% Change
1	New Delhi	22866	25401	26715	32363	31673	-2.1
2	Mumbai	13008	15753	16067	17513	16857	-3.7
3	Kolkata	8235	9331	10382	10376	11348	9.4
4	Bangalore	7036	7900	7834	8212	8843	7.7
5	Jaipur	6595	8294	7875	8471	8725	3.0
6	Chennai	6226	7115	7051	6914	7249	4.8
7	Pune	6107	6583	6531	6765	7900	16.8
8	Ahmedabad	5494	6053	7401	8199	8431	2.8
9	Coimbatore	5008	5231	5371	5081	5238	3.1
10	Ludhiana	4245	4966	5341	6118	7967	30.2
11	Hyderabad	4195	4928	5342	5516	5702	3.4
12	Surat	4066	5322	6688	6943	10291	48.2
13	Cochin	3683	3882	3877	3887	4624	19.0
14	Rajkot	3499	3628	4110	4513	5041	11.7
15	Kanpur	3341	3827	3903	3940	4451	13.0
16	Panipat	2818	3053	3381	3698	3770	1.9
17	Indore	2114	2232	2466	2483	3024	21.8
18	Guwahati	2008	2710	3284	2126	2104	-1.0
19	Vadodara	1857	1875	1993	2052	2194	6.9
20	Nagpur	1732	2083	2076	2338	2926	25.1
21	Visakhapatnam	1561	2011	2007	2028	2523	24.4
22	Varanasi	859	1018	1107	1273	1680	32.0
23	Srinagar	318	370	407	525	506	-3.6
24	Jammu	131	140	171	213	239	12.2
25	Others	1224	1104	1261	1368	1622	18.6
Total IEC issued		**118226**	**134810**	**142641**	**152915**	**164928**	**7.86**

Figure 8.1.1 shows the details of issuance of IEC from 2020-21 to 2024-25. The figure reveals that 164928 of IECs were issued during 2024-25, registering a positive growth of 7.9 % over the previous year.



8.2 Zone-wise share of issuance of IEC

Northern zone issued the highest number of IEC with 35.78 % share during 2024-25 followed by Western and Southern zone that issued 34.36 % and 20.72 % respectively during the year 2024-25. The percentage share of the zones in the issuance of IEC during 2024-25 is illustrated in **Figure 8.2.1.**



9. Profile of Zones in issuance of scrips/authorisations and IEC

9.1 Western Zone

9.1.1 Issuance of IEC

Western Zone has eight Regional Authorities (RAs) i.e. Mumbai, Ahmedabad, Rajkot, Pune, Vadodara, Surat, Nagpur and Indore. The number of issuance of IEC by these RAs during 2020-21 to 2024-25 is depicted below in **Figure 9.1.1**

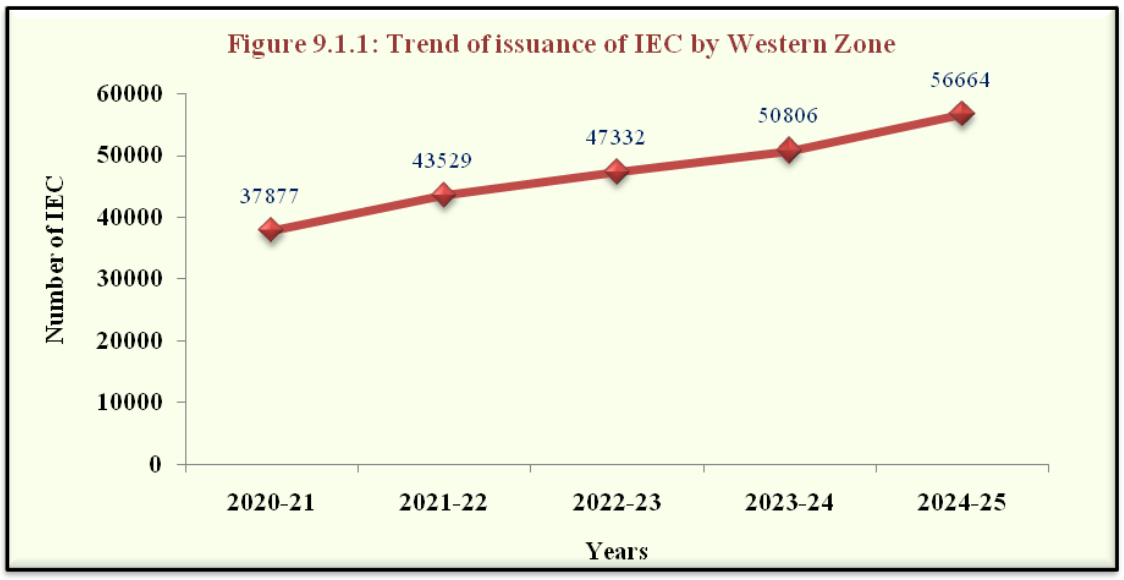
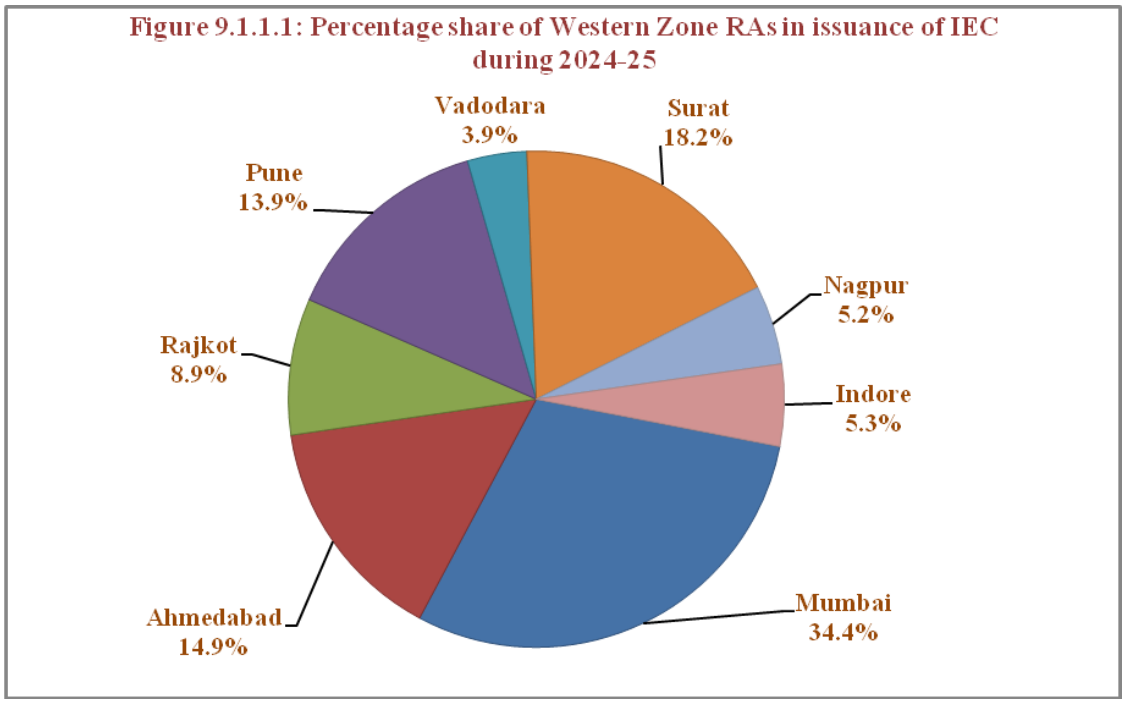
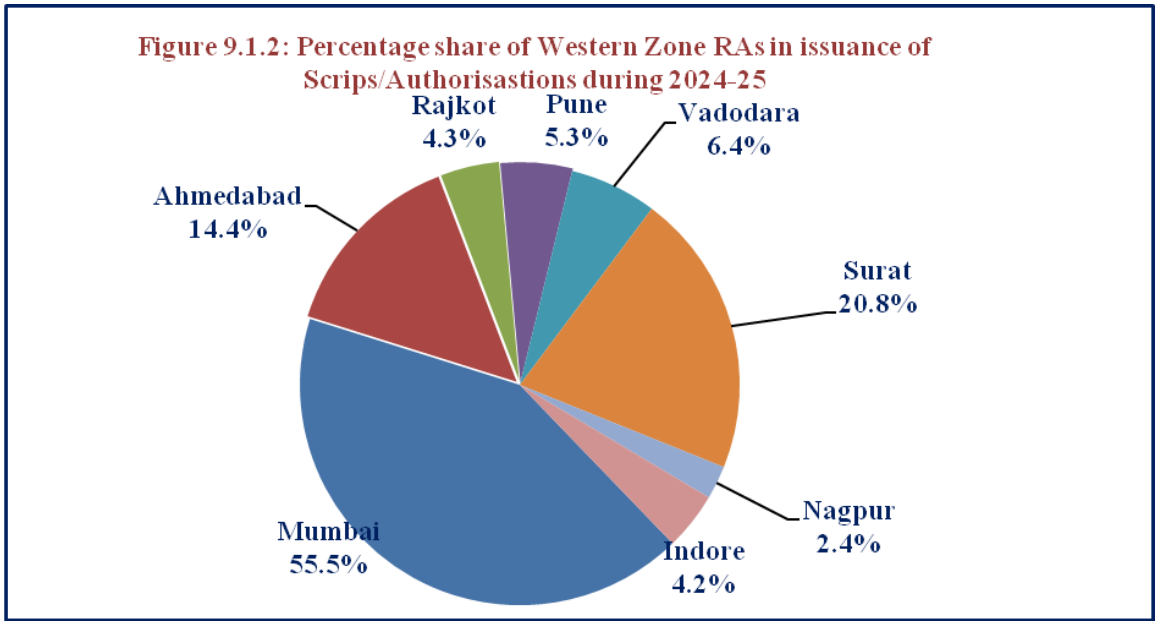


Figure 9.1.1.1 reflects that Mumbai RA has the highest share (34.4%) of total IEC issued by western zone during 2024-25 followed by Ahmedabad and Surat with 14.9% and 18.2 % respectively.



9.1.2 Issuance of Scrips/Authorisations

Figure 9.1.2 shows percentage share of RAs in total scrips/authorisations issued by western zone during 2024-25. Mumbai RA has the highest share (55.5%) in total scrips/authorisations issued by western zone during 2024-25.



9.1.3 Scrips/Authorisations issued under Various Exports Promotion Schemes

The details of the number of scrips/authorisations issued by western zone under various export promotion schemes over the years may be seen at **Table 9.1.3**:

Table 9.1.3: Number of scrips/authorisations issued by Western Zone

Export Promotion Schemes	2020-21	2021-22	2022-23	2023-24	2024-25
Services Exports From India Scheme	2490	1121	1004	530	209
Duty Free Import Authorisation	717	1765	1531	2266	2553
Replenishment Licence (Gem & Jewellery)	1	0	0	0	0
Advance Authorisations	10393	11306	10977	11436	12379
Export Promotion Capital Goods	3613	5032	5507	6895	8447
Import licence for restricted list of import items	1717	0	0	0	0
Export licence	0	0	0	0	0
Total scrips/authorisations issued by Western Zone	**18930**	**19224**	**19019**	**21127**	**23588**

9.2 Eastern Zone

9.2.1 Issuance of IEC

Eastern Zone has two Regional Authorities (RAs) i.e. Kolkata and Guwahati. The trend of issuance of IEC from 2020-21 to 2024-25 is depicted at **Figure 9.2.1** It reflects that number of IEC issuance has Increased from 12502 in 2023-24 to 13452 during 2024-25.

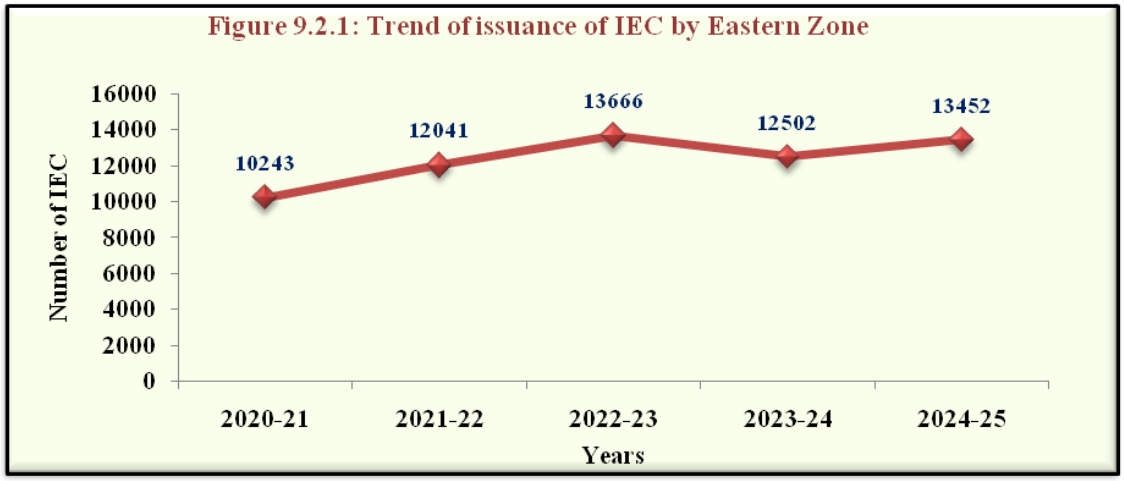
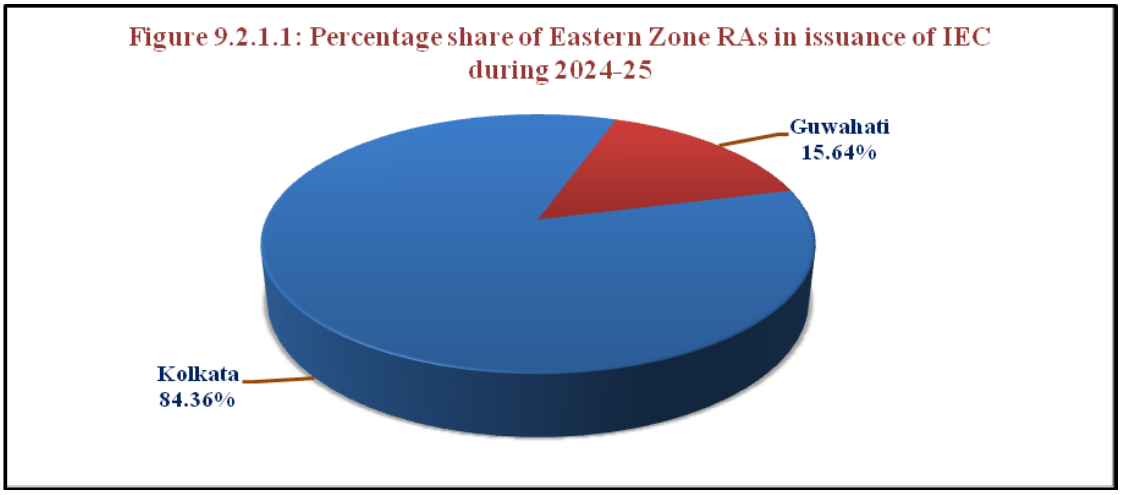


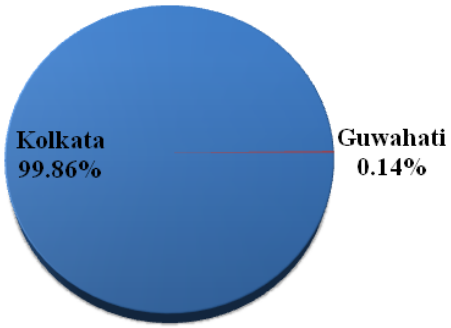
Figure 9.2.1.1 shows percentage share of RAs in total IEC issued by eastern zone during the year 2024-25. Kolkata RA has share of 84.36 % and Guwahati has 15.64% in total IEC issued by eastern zone during 2024-25.



9.2.2 Issuance of Scrips/authorisations

Figure 9.2.2 shows percentage share of RAs in total scrips/authorisations issued by eastern zone during 2024-25. Kolkata RA has the share of 99.86 % in total scrips/authorisations issued by eastern zone during 2024-25. Guwahati has very less share of 0.14% in the issuance of scrips/authorisations.

Figure 9.2.2: Percentage share of Eastern Zone RAs in issuance of Scrips/Authorisastions during 2024-25



9.2.3 Scrips/Authorisations issued under Various Exports Promotion Schemes

The details of the number of scrips/authorisations issued by eastern zone under various export promotion schemes over the years may be seen at **Table 9.2.3**:

Table 9.2.3: Number of scrips/authorisations issued by Eastern Zone

Export Promotion Schemes	2020-21	2021-22	2022-23	2023-24	2024-25
Services Exports From India Scheme	79	16	15	20	13
Duty Free Import Authorisation	20	26	52	56	39
Advance Authorisations	591	691	730	780	830
Export Promotion Capital Goods	697	918	1138	1223	1250
Import licence for restricted list of import items	225	0	0	0	0
Export licence	0	0	0	0	0
Total scrips/authorisations issued by Eastern Zone	**1612**	**1651**	**1935**	**2079**	**2132**

9.3 Southern Zone

9.3.1 Issuance of IEC

Southern Zone has six Regional Authorities (RAs) i.e. Chennai, Bangalore, Hyderabad, Cochin, Visakhapatnam and Coimbatore. The trend of issuance of IEC by southern zone is depicted at **Figure 9.3.1.** It shows that issuance of IEC has increasing from 31638 during 2023-24 to 34179 during 2024-25.

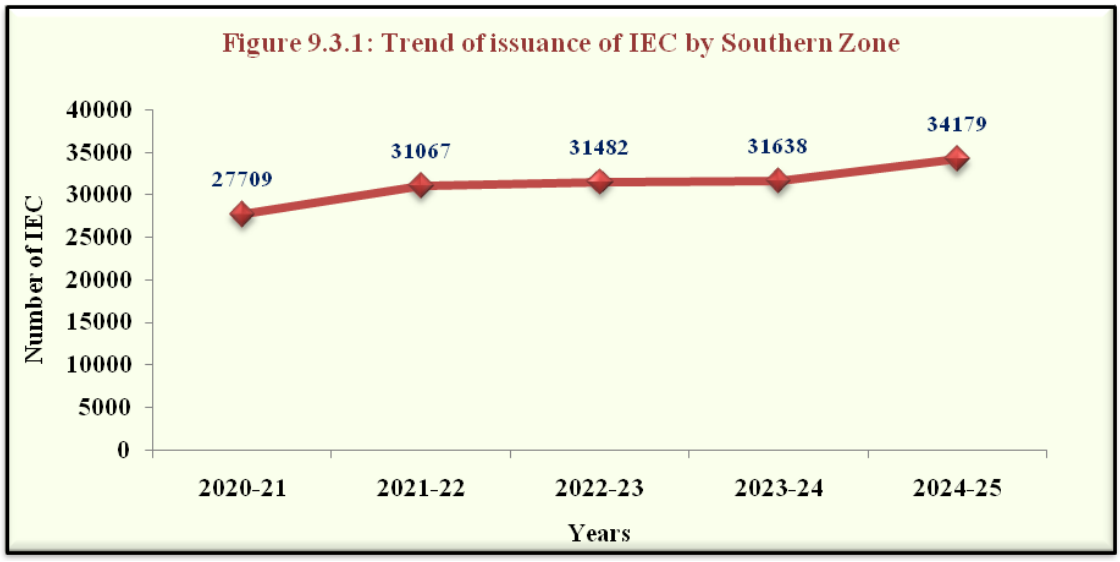
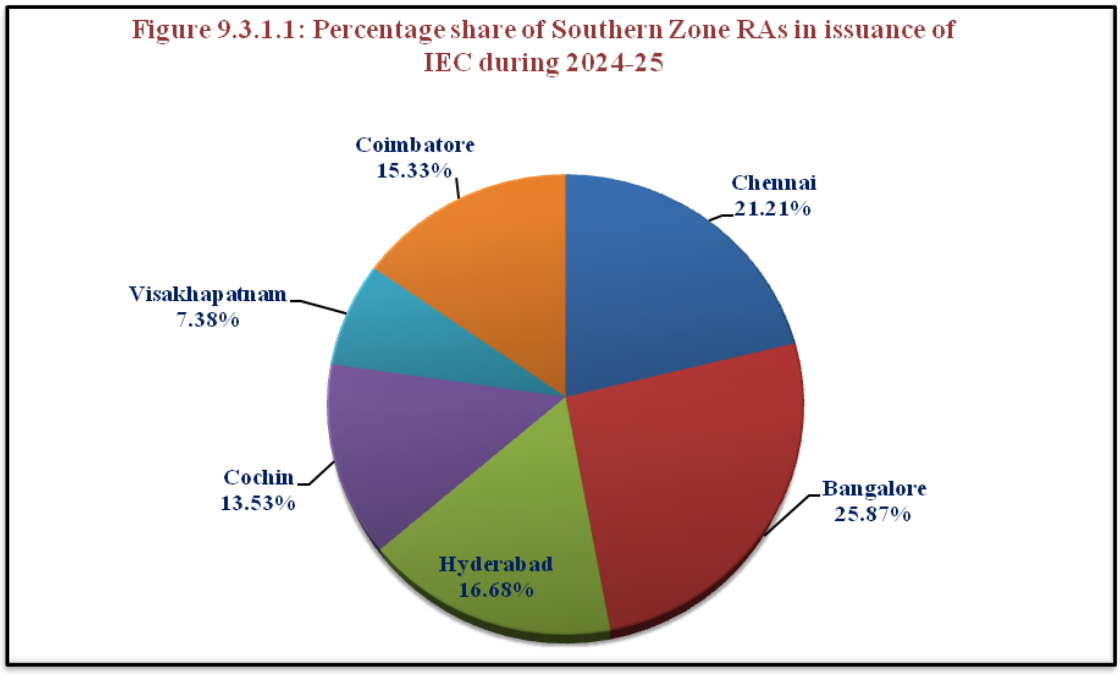


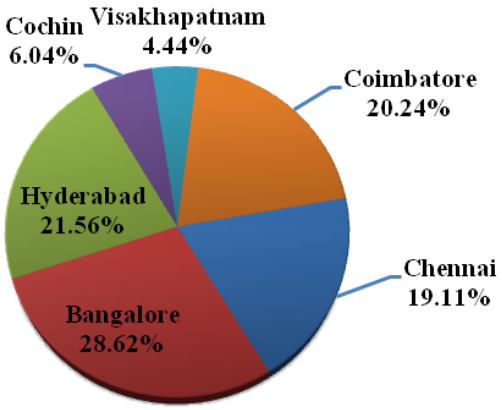
Figure 9.3.1.1 shows percentage share of RAs in total IEC issued by southern zone during the year 2024-25. Bangalore RA has the highest share of 25.87 % in total number of IEC issued by southern zone during 2024-25. Chennai has 21.21 % share followed by Hyderabad with 16.68 % share in the issuance of IEC by southern zone during 2024-25.



9.3.2 Issuance of Scrips/Authorisations

Figure 9.3.2 shows percentage share of RAs in total scrips/authorisations issued by southern zone during 2024-25. Bangalore RA has the highest share of 28.62 % in total scrips/authorisations issued by southern zone during 2024-25 followed by Hyderabad and Chennai with 21.56 % and 19.11 % share respectively.

Figure 9.3.2: Percentage share of Southern Zone RAs in issuance of Scrips/Authorisastions during 2024-25



9.3.3 Scrips/Authorisations issued under Various Exports Promotion Schemes

The details of the number of scrips/authorisations issued by southern zone under various export promotion schemes over the years are as follows:

Table 9.3.3: Number of scrips/authorisations issued by Southern Zone

Export Promotion Schemes	2020-21	2021-22	2022-23	2023-24	2024-25
Services Exports From India Scheme	1065	863	1353	897	83
Duty Free Import Authorisation	214	439	298	275	290
Advance Authorisations	4914	5248	5400	5505	5925
Export Promotion Capital Goods	2978	3387	3564	4025	4479
Import licence for restricted list of import items	1386	0	0	0	0
Export licence	0	0	0	0	0
Total scrips/authorisations issued by Southern Zone	**10557**	**9937**	**10615**	**10702**	**10777**

9.4 Northern Zone

9.4.1 Issuance of IEC

Northern Zone has eight Regional Authorities (RAs) i.e. New Delhi, Kanpur, Jaipur, Varanasi, Jammu, Ludhiana, Panipat and Srinagar. The trend of issuance of IEC is depicted at **Figure 9.4.1.** During 2024-25, it registered a positive growth year by year.

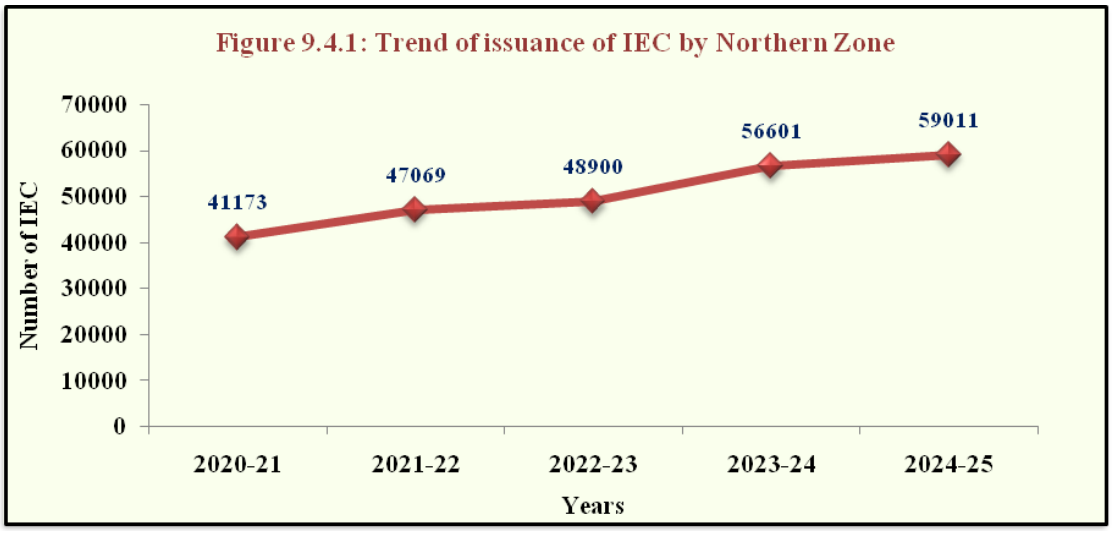
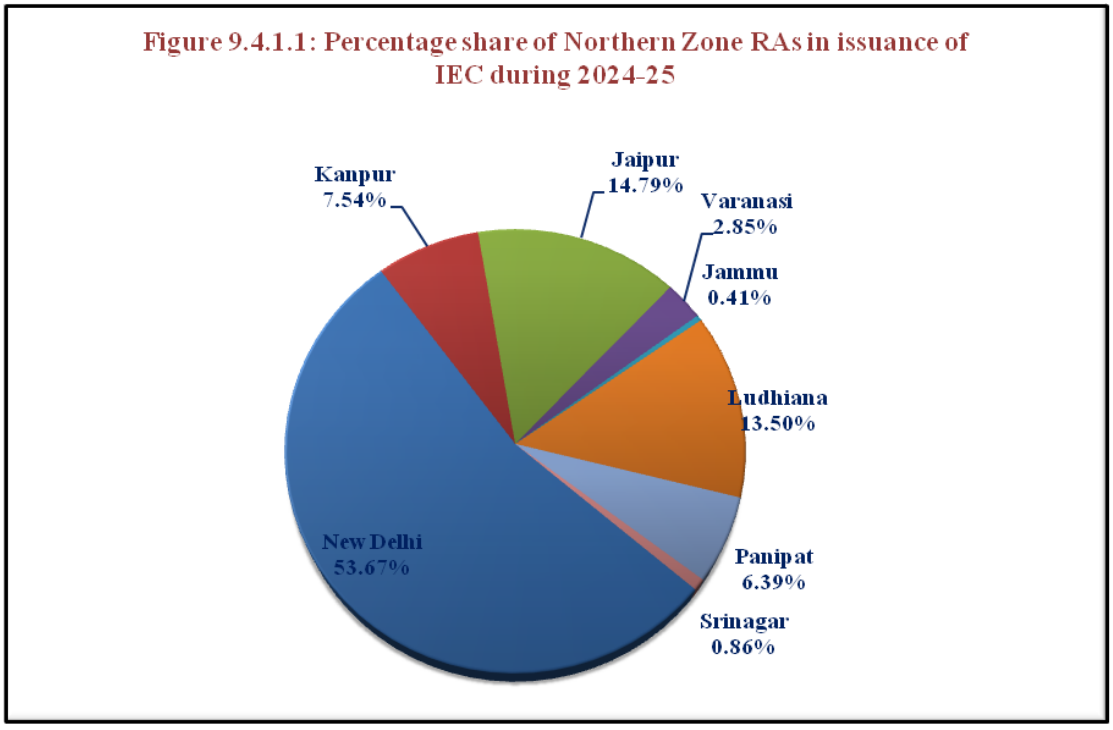


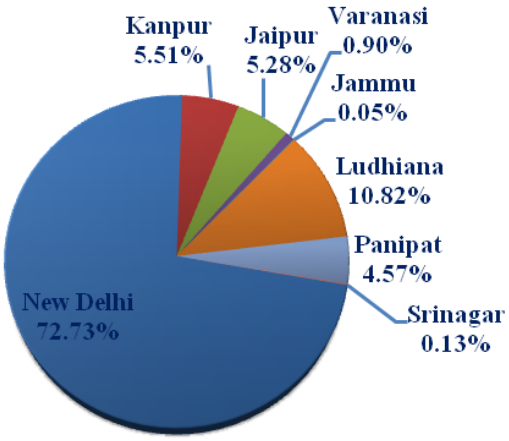
Figure 9.4.1.1 shows percentage share of RAs in total IEC issued by northern zone during the year 2024-25. New Delhi has the highest share of 53.67% in total IEC issued by northern zone during 2024-25 followed by Jaipur with 14.79% .



9.4.2 Issuance of scrips/authorisations

Figure 9.4.2 shows percentage share of RAs in total scrips/authorisations issued by northern zone during 2024-25. New Delhi has the highest share of 72.73% in total scrips/authorisations issued by northern zone during 2024-25 while Ludhiana and Jaipur has 10.82 % and 5.28 % share respectively.

Figure 9.4.2: Percentage share of Northern Zone RAs in issuance of Scrips/Authorisastions during 2024-25



9.4.3 Scrips/Authorisations issued under Various Exports Promotion Schemes

The details of the number of scrips/authorisations issued by northern zone under various export promotion schemes over the years may be seen at **Table 9.4.3** as follows:

Table 9.4.3: Number of scrips/authorisations issued by Northern Zone

Export Promotion Schemes	2020-21	2021-22	2022-23	2023-24	2024-25
Services Exports From India Scheme	2026	2660	909	324	40
Duty Free Import Authorisation	124	228	163	285	368
Advance Authorisations	4755	5754	5163	5581	6417
Export Promotion Capital Goods	2772	3687	3603	4071	4461
Import licence for restricted list of import items	954	1312	1632	3044	4745
Export licence	1015	1372	689	628	396
Total scrips/authorisations issued by Northern Zone	**11646**	**15013**	**12159**	**13933**	**16427**

CHAPTER-III

CHAPTER-III

AUTHORISATIONS AND SCRIPS UNDER EXPORT PROMOTION SCHEMES: ALL INDIA, ZONE-WISE AND RA-WISE

Table 1. Authorisations and Scrips under Export Promotion Schemes: All India							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	6098	4,782	3,472	2,137	378
		Value of Scrips (Rs. Crore)	4739.94	2,299.37	2,454.78	1,122.84	447.84
		FOB value of Exports (Rs. Crore)	1008970.63	13,55,850.6	1,21,623.22	31,398.26	10,960.05
Duty Remission Scheme	Advance Authorization	Number of Authorization	20703	23,031	22,322	23,339	25,551
		CIF value of imports (Rs. Crore)	184601.10	2,64,869.94	2,48,598.75	2,95,269.21	281,828.09
		FOB value of Exports (Rs. Crore)	324053.44	3,95,093.62	5,01,527.62	5,09,345.52	478,461.31
	Duty Free Import Authorization	Number of Authorization	1075	2,458	2,046	2,882	3,250.00
		CIF value of imports (Rs. Crore)	1986.57	4,829.94	5,441.80	8,022.83	10,424.45
		FOB value of Exports (Rs. Crore)	2896.31	9,129.11	7,277.05	12,313.39	11,826.57
	EPCG	Number of Authorization	10067	13,045	13,825	16,230	18,637
		Duty foregone (Rs. Crore)	12483.99	21,121.71	7,566.68	7,147.06	24,723.89
		FOB value of Exports (Rs. Crore)	68523.48	1,20,721.65	1,45,659.05	1,83,726.54	143,539.76
A	Import Lic for Restricted Items	Number of Authorization	4300	1,312	1,632	3,044	4,745
		CIF value of imports (Rs. Crore)	85271.82	3,63,079.63	3,22,829.43	4,90,379.48	747,415.21
B	Export Lic for Restricted Items	Number of Authorization	1015	1,372	689	628	396
		FOB value of Exports (Rs. Crore)	56525.66	23,786.26	31,691.88	20,72,897.92	3,332,957.26

Table 2. Authorisations and Scrips under Export Promotion Schemes: Western Zone							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	2490	1,121	1,004	530	209
		Value of Scrips (Rs. Crore)	1795.72	596.95	771.70	480.35	292.49
		FOB value of Exports (Rs. Crore)	583676.14	1,34,583.70	54,519.87	11,924.60	6,696.43
Duty Remission Scheme	Advance Authorization	Number of Authorization	10393	11,306	10,977	11,436	12,379
		CIF value of imports (Rs. Crore)	86229.76	1,50,343.20	1,44,657.62	1,67,424.30	165,586.08
		FOB value of Exports (Rs. Crore)	188798.29	2,50,949.73	3,54,438.87	3,40,219.20	311,194.19
	Duty Free Import Authorization	Number of Authorization	717	1,765	1,531	2,266	2,553
		CIF value of imports (Rs. Crore)	867.36	2,229.87	3,246.99	4,133.12	5,337.73
		FOB value of Exports (Rs. Crore)	1117.39	2,648.57	3,589.41	4,750.68	6,035.35
	EPCG	Number of Authorization	3613	5,032	5,507	6,895	8,447
		Duty foregone (Rs. Crore)	5847.97	9,780.09	4,327.54	3,878.93	12,215.42
		FOB value of Exports (Rs. Crore)	31817.00	55,858.82	75,089.39	1,04,063.21	71,387.80
A	Import Lic for Restricted Item	Number of Authorization	1717	0	0	0	0
		CIF value of imports (Rs. Crore)	39057.77	0.00	0.00	0.00	0.00
B	Export Licfor Restricted Item	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 3. Authorisations and Scrips under Export Promotion Schemes: Eastern Zone							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	79	16	15	20	13
		Value of Scrips (Rs. Crore)	135.11	6.78	9.15	20.06	4.41
		FOB value of Exports (Rs. Crore)	42631.18	129.17	178.65	885.70	93.75
Duty Remission Scheme	Advance Authorization	Number of Authorization	591	691	730	780	830
		CIF value of imports (Rs. Crore)	10996.90	19,514.17	8,842.79	19,637.04	11,231.49
		FOB value of Exports (Rs. Crore)	12789.20	21,409.16	10,601.64	22,923.67	14,013.54
	Duty Free Import Authorization	Number of Authorization	20	26	52	56	39
		CIF value of imports (Rs. Crore)	26.04	200.28	544.01	786.17	643.83
		FOB value of Exports (Rs. Crore)	32.50	572.05	952.73	965.76	782.34
	EPCG	Number of Authorization	697	918	1,138	1,223	1,250
		Duty foregone (Rs. Crore)	907.40	1,604.50	797.12	785.69	2,909.55
		FOB value of Exports (Rs. Crore)	4695.48	7,925.87	16,089.29	16,433.52	16,092.48
A	Import Lic for Restricted Items	Number of Authorization	225	0	0	0	0
		CIF value of imports (Rs. Crore)	1607.03	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 4. Authorisations and Scrips under Export Promotion Schemes: Southern Zone							
Years			**2020-21**	**2021-22**	**2022-23**	**2023-24**	**2024-25**
	SEIS	Number of Scrips	1065	863	1,353	897	83
		Value of Scrips (Rs. Crore)	723.56	514.18	777.71	270.20	62.50
		FOB value of Exports (Rs. Crore)	105994.08	15,600.63	28,434.05	9,417.06	1,513.62
Duty Remission Scheme	Advance Authorization	Number of Authorization	4914	5,248	5,400	5,505	5,925
		CIF value of imports (Rs. Crore)	43301.45	51,675.58	52,331.23	50,844.76	55,070.36
		FOB value of Exports (Rs. Crore)	62932.52	67,483.10	76,736.39	74,369.06	83,024.68
	Duty Free Import Authorization	Number of Authorization	214	439	298	275	290
		CIF value of imports (Rs. Crore)	584.76	1,142.33	874.17	791.68	1,002.68
		FOB value of Exports (Rs. Crore)	763.96	1,353.11	978.89	894.13	1,141.80
	EPCG	Number of Authorization	2978	3,387	3,564	4,025	4,479
		Duty foregone (Rs. Crore)	2839.69	3,647.00	798.44	1,002	4,204.90
		FOB value of Exports (Rs. Crore)	15401.12	21,167.58	27,651.61	24,322	24,744.93
A	Import Lic for Restricted Items	Number of Authorization	1386	0	0	0	0
		CIF value of imports (Rs. Crore)	9035.26	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 5. Authorisations and Scrips under Export Promotion Schemes: Northern Zone							
Years			**2020-21**	**2021-22**	**2022-23**	**2023-24**	**2024-25**
	SEIS	Number of Scrips	2026	2,660	909	324	40
		Value of Scrips (Rs. Crore)	1237.86	825.24	440.14	187.91	39.11
		FOB value of Exports (Rs. Crore)	181004.38	11,97,883.15	19,323.28	5,658.71	1,333.38
Duty Remission Scheme	Advance Authorization	Number of Authorization	4755	5,754	5,163	5,581	6,417
		CIF value of imports (Rs. Crore)	43750.50	43,216.71	42,453.76	57,072.49	49,940.17
		FOB value of Exports (Rs. Crore)	59137.54	55,096.87	59,341.24	71,476.15	70,228.89
	Duty Free Import Authorization	Number of Authorization	124	228	163	285	368
		CIF value of imports (Rs. Crore)	508.40	1,257.45	774.95	2,311.86	3,440.21
		FOB value of Exports (Rs. Crore)	982.46	4,555.76	1,781.46	5,713.46	3,889.44
	EPCG	Number of Authorization	2772	3,687	3,603	4,071	4,461
		Duty foregone (Rs. Crore)	2887.09	6,005.99	1,642.98	1,479.43	5,394.01
		FOB value of Exports (Rs. Crore)	16598.84	35,264.66	26,682.20	38,642.23	31,314.54
A	Import Lic for Restricted Items	Number of Authorization	954	1,312	1,632	3,044	4,745
		CIF value of imports (Rs. Crore)	35552.43	3,63,079.63	3,22,829.43	490,379.48	747,415.21
B	Export Lic for Restricted Items	Number of Authorization	1015	1,372	689	628	396
		FOB value of Exports (Rs. Crore)	56525.66	23,786.26	31,691.88	2,072,897.92	3,332,957.26

Table 6. Authorisations and Scrips under Export Promotion Schemes: MUMBAI							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	1630	729	746	344	50
		Value of Scrips (Rs. Crore)	1341.22	456.64	557.96	375.33	221.64
		FOB value of Exports (Rs. Crore)	408463.92	60723.25	49,643.98	9,340.85	4,981.24
Duty Remission Scheme	Advance Authorization	Number of Authorization	5734	6166	5,869	6,079	6,681
		CIF value of imports (Rs. Crore)	57367.46	111834.63	94,471.48	1,10,408.52	112,883.56
		FOB value of Exports (Rs. Crore)	149561.84	202460.28	2,91,366.70	2,67,471.13	239,724.44
	Duty Free Import Authorization	Number of Authorization	577	1310	1,019	1,409	1,413
		CIF value of imports (Rs. Crore)	619.70	1463.86	2,227.62	2,303.81	2,658.06
		FOB value of Exports (Rs. Crore)	804.17	1734.57	2,463.63	2,667.51	3,011.08
	EPCG	Number of Authorization	1131	1582	1,462	1,734	1,776
		Duty foregone (Rs. Crore)	2877.88	5299.14	1,830.58	2,220.46	6,170.38
		FOB value of Exports (Rs. Crore)	15187.48	29955.11	40,888.14	62,048.05	36,820.51
A	Import Lic for Restricted Items	Number of Authorization	480	0	0	0	0
		CIF value of imports (Rs. Crore)	20735.34	0.00	0.00	0.00	0.00
B	Export Licfor Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 7. Authorisations and Scrips under Export Promotion Schemes: AHMEDABAD							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	90	101	19	10	0
		Value of Scrips (Rs. Crore)	51.39	34.03	21.56	7.04	0.00
		FOB value of Exports (Rs. Crore)	1000.18	813.40	429.82	135.77	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	2307	2,328	2,268	2,333	2,311
		CIF value of imports (Rs. Crore)	11594.18	12,412.25	22,004.79	33,030.01	22,594.93
		FOB value of Exports (Rs. Crore)	14814.54	14,853.47	25,962.31	40,656.71	29,082.74
	Duty Free Import Authorization	Number of Authorization	72	239	201	211	207
		CIF value of imports (Rs. Crore)	107.72	271.95	249.21	345.66	436.36
		FOB value of Exports (Rs. Crore)	135.98	326.19	263.21	394.97	474.01
	EPCG	Number of Authorization	576	682	702	817	868
		Duty foregone (Rs. Crore)	978.69	1,396.34	396.46	727.19	1,824.90
		FOB value of Exports (Rs. Crore)	5228.43	7,783.61	7,420.85	19,264.99	9,936.05
A	Import Lic for Restricted Items	Number of Authorization	128	0	0	0	0
		CIF value of imports (Rs. Crore)	14320.72	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 8. Authorisations and Scrips under Export Promotion Schemes: RAJKOT							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	5	21	1	1	0
		Value of Scrips (Rs. Crore)	0.18	12.48	0.10	0.06	0.00
		FOB value of Exports (Rs. Crore)	3.17	250.00	1.40	1.13	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	354	314	391	515	530
		CIF value of imports (Rs. Crore)	1501.53	1,757.07	1,951.25	2,234.46	2,430.18
		FOB value of Exports (Rs. Crore)	1919.76	2,002.24	2,357.21	2,740.98	2,880.59
	Duty Free Import Authorization	Number of Authorization	31	67	101	106	93
		CIF value of imports (Rs. Crore)	50.11	61.10	185.22	235.71	206.06
		FOB value of Exports (Rs. Crore)	64.61	71.52	200.42	266.08	225.86
	EPCG	Number of Authorization	524	607	336	440	401
		Duty foregone (Rs. Crore)	666.23	986.44	103.34	176.69	573.56
		FOB value of Exports (Rs. Crore)	3983.92	5,873.87	2,586.66	3,925.73	3,395.33
A	Import Lic for Restricted Items	Number of Authorization	76	0	0	0	0
		CIF value of imports (Rs. Crore)	97.47	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 9. Authorisations and Scrips under Export Promotion Schemes: PUNE							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	706	213	191	168	157
		Value of Scrips (Rs. Crore)	379.65	66.93	156.36	96.32	69.05
		FOB value of Exports (Rs. Crore)	173251.10	71,927.75	3,804.34	2,401.36	1,679.12
Duty Remission Scheme	Advance Authorization	Number of Authorization	324	340	367	341	503
		CIF value of imports (Rs. Crore)	1783.29	3,404.65	2,754.68	1,761.06	3,361.66
		FOB value of Exports (Rs. Crore)	3464.48	5,176.67	4,855.73	3,432.87	6,898.88
	Duty Free Import Authorization	Number of Authorization	0	0	0	10	12
		CIF value of imports (Rs. Crore)	0.00	0.00	0.00	13.04	28.05
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	14.19	34.70
	EPCG	Number of Authorization	281	324	369	487	579
		Duty foregone (Rs. Crore)	284.48	312.66	66.60	140.84	985.84
		FOB value of Exports (Rs. Crore)	1643.04	1,872.08	1,969.01	2,723.52	5,846.36
A	Import Lic for Restricted Items	Number of Authorization	241	0	0	0	0
		CIF value of imports (Rs. Crore)	841.12	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 10. Authorisations and Scrips under Export Promotion Schemes: VADODARA							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	39	28	27	1	2
		Value of Scrips (Rs. Crore)	20.60	23.86	32.10	0.29	1.80
		FOB value of Exports (Rs. Crore)	900.23	788.38	470.35	9.68	36.07
Duty Remission Scheme	Advance Authorization	Number of Authorization	883	1,331	1,183	904	1,155
		CIF value of imports (Rs. Crore)	8506.98	13,619.41	13,945.17	13,523.77	15,360.60
		FOB value of Exports (Rs. Crore)	11707.11	17,355.55	18,139.76	17,699.95	20,244.26
	Duty Free Import Authorization	Number of Authorization	15	52	36	61	71
		CIF value of imports (Rs. Crore)	31.00	113.43	108.34	260.55	335.52
		FOB value of Exports (Rs. Crore)	37.24	131.91	128.23	265.59	390.67
	EPCG	Number of Authorization	105	219	233	203	284
		Duty foregone (Rs. Crore)	196.87	458.86	1,397.17	70.78	464.55
		FOB value of Exports (Rs. Crore)	1170.35	2,719.60	9,874.80	1,606.86	2,774.22
A	Import Lic for Restricted Items	Number of Authorization	87	0	0	0	0
		CIF value of imports (Rs. Crore)	266.76	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 11. Authorisations and Scrips under Export Promotion Schemes: SURAT							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	0	16	6	0	0
		Value of Scrips (Rs. Crore)	0.00	0.49	2.37	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	19.97	44.21	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	329	338	344	383	422
		CIF value of imports (Rs. Crore)	2749.05	3,049.28	6,671.98	2,680.44	3,347.55
		FOB value of Exports (Rs. Crore)	3639.84	3,899.36	8,158.30	3,709.23	4,711.97
	Duty Free Import Authorization	Number of Authorization	18	78	151	454	723
		CIF value of imports (Rs. Crore)	43.87	222.69	406.76	919.05	1,622.78
		FOB value of Exports (Rs. Crore)	52.95	258.09	447.83	1,076.29	1,840.52
	EPCG	Number of Authorization	696	1,223	1,734	2,406	3,772
		Duty foregone (Rs. Crore)	536.67	1,021.91	274.28	325.11	1,668.04
		FOB value of Exports (Rs. Crore)	2922.53	5,893.45	8,765.45	10,183.16	9,672.00
A	Import Lic for Restricted Items	Number of Authorization	12	0	0	0	0
		CIF value of imports (Rs. Crore)	1496.58	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 12. Authorisations and Scrips under Export Promotion Schemes: NAGPUR							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	6	8	0	0	0
		Value of Scrips (Rs. Crore)	1.55	2.17	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	37.77	53.33	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	126	135	112	114	167
		CIF value of imports (Rs. Crore)	1087.09	1,562.46	599.70	863.26	1,977.18
		FOB value of Exports (Rs. Crore)	1370.10	1,874.31	760.67	1,080.97	2,392.41
	Duty Free Import Authorization	Number of Authorization	3	4	6	5	12
		CIF value of imports (Rs. Crore)	12.28	17.44	23.74	20.67	25.89
		FOB value of Exports (Rs. Crore)	19.22	21.18	27.52	23.14	29.21
	EPCG	Number of Authorization	115	166	297	380	398
		Duty foregone (Rs. Crore)	107.31	78.95	73.91	128.01	220.54
		FOB value of Exports (Rs. Crore)	533.22	429.69	1,383.69	2,434.68	1,221.89
A	Import Lic for Restricted Items	Number of Authorization	475	0	0	0	0
		CIF value of imports (Rs. Crore)	782.70	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 13. Authorisations and Scrips under Export Promotion Schemes: INDORE							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	14	5	14	6	0
		Value of Scrips (Rs. Crore)	1.14	0.36	1.25	1.31	0.00
		FOB value of Exports (Rs. Crore)	19.77	7.63	125.77	35.81	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	336	354	443	767	610
		CIF value of imports (Rs. Crore)	1640.18	2,703.45	2,258.58	2,922.79	3,630.43
		FOB value of Exports (Rs. Crore)	2320.64	3,327.85	2,838.19	3,427.36	5,258.90
	Duty Free Import Authorization	Number of Authorization	1	15	17	10	22
		CIF value of imports (Rs. Crore)	2.68	79.40	46.09	34.64	25.01
		FOB value of Exports (Rs. Crore)	3.22	105.11	58.58	42.91	29.30
	EPCG	Number of Authorization	185	229	374	428	369
		Duty foregone (Rs. Crore)	199.85	225.79	185.19	89.85	307.62
		FOB value of Exports (Rs. Crore)	1148.04	1,331.41	2,200.79	1,876.22	1,721.43
A	Import Lic for Restricted Items	Number of Authorization	218	0	0	0	0
		CIF value of imports (Rs. Crore)	517.08	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 14. Authorisations and Scrips under Export Promotion Schemes: KOLKATA							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	78	15	15	20	13
		Value of Scrips (Rs. Crore)	134.36	6.28	9.15	20.06	4.41
		FOB value of Exports (Rs. Crore)	42619.74	119.12	178.65	885.70	93.75
Duty Remission Scheme	Advance Authorization	Number of Authorization	591	687	730	780	830
		CIF value of imports (Rs. Crore)	10996.90	19,511.06	8,842.79	19,637.04	11,231.49
		FOB value of Exports (Rs. Crore)	12789.20	21,404.42	10,601.64	22,923.67	14,013.54
	Duty Free Import Authorization	Number of Authorization	20	26	52	56	39
		CIF value of imports (Rs. Crore)	26.04	200.28	544.01	786.17	643.83
		FOB value of Exports (Rs. Crore)	32.50	572.05	952.73	965.76	782.34
	EPCG	Number of Authorization	696	894	1,128	1,221	1,247
		Duty foregone (Rs. Crore)	906.65	1,530.36	793.37	782.95	2,904.19
		FOB value of Exports (Rs. Crore)	4691.00	7,863.24	16,039.15	16,425.90	16,084.43
A	Import Lic for Restricted Items	Number of Authorization	217	0	0	0	0
		CIF value of imports (Rs. Crore)	1474.67	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 15. Authorisations and Scrips under Export Promotion Schemes: GUWAHATI							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	1	1	0	0	0
		Value of Scrips (Rs. Crore)	0.75	0.50	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	11.44	10.05	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	0	4	0	0	0
		CIF value of imports (Rs. Crore)	0.00	3.11	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	4.74	0.00	0.00	0.00
	Duty Free Import Authorization	Number of Authorization	0	0	0	0	0
		CIF value of imports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
	EPCG	Number of Authorization	1	24	10	2	3
		Duty foregone (Rs. Crore)	0.75	74.15	3.76	2.74	5.37
		FOB value of Exports (Rs. Crore)	4.48	62.63	50.14	7.61	8.05
A	Import Lic for Restricted Items	Number of Authorization	8	0	0	0	0
		CIF value of imports (Rs. Crore)	132.36	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 16. Authorisations and Scrips under Export Promotion Schemes: CHENNAI							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	534	386	359	22	1
		Value of Scrips (Rs. Crore)	435.79	232.72	175.45	16.84	5.00
		FOB value of Exports (Rs. Crore)	74114.69	6,713.29	7,043.20	1,533.22	118.17
Duty Remission Scheme	Advance Authorization	Number of Authorization	1107	1,280	1,165	1,143	1,307
		CIF value of imports (Rs. Crore)	11266.55	15,121.72	13,671.04	13,784.45	17,482.73
		FOB value of Exports (Rs. Crore)	16481.68	18,962.19	20,826.58	20,073.24	26,595.79
	Duty Free Import Authorization	Number of Authorization	3	9	11	10	9
		CIF value of imports (Rs. Crore)	13.23	53.90	73.35	37.40	52.32
		FOB value of Exports (Rs. Crore)	15.89	63.09	84.84	40.47	61.44
	EPCG	Number of Authorization	495	524	639	699	742
		Duty foregone (Rs. Crore)	628.37	659.29	181.31	207	884.60
		FOB value of Exports (Rs. Crore)	3641.98	3,949.93	11,765.21	5,934	5,301.24
A	Import Lic for Restricted Items	Number of Authorization	505	0	0	0	0
		CIF value of imports (Rs. Crore)	1663.46	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 17. Authorisations and Scrips under Export Promotion Schemes: BANGALORE							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	168	217	932	822	0
		Value of Scrips (Rs. Crore)	127.06	195.14	574.30	236.78	0.00
		FOB value of Exports (Rs. Crore)	9359.99	6,239.49	20,837.24	7,523.56	0.00
	Advance Authorization	Number of Authorization	1540	1,730	2,055	2,073	2,176
		CIF value of imports (Rs. Crore)	11965.11	15,911.30	16,112.72	13,964.53	14,972.79
		FOB value of Exports (Rs. Crore)	16711.81	21,500.49	22,370.12	19,609.89	21,853.14
	Duty Free Import Authorization	Number of Authorization	38	44	27	21	28
		CIF value of imports (Rs. Crore)	161.08	159.17	149.29	68.71	181.00
		FOB value of Exports (Rs. Crore)	207.36	198.36	170.59	85.28	207.40
	EPCG	Number of Authorization	555	623	666	733	880
		Duty foregone (Rs. Crore)	695.25	951.31	128.84	247.28	1,021.43
		FOB value of Exports (Rs. Crore)	4109.88	5,521.94	3,580.82	4,962.15	5,952.56
A	Import Lic for Restricted Items	Number of Authorization	252	0	0	0	0
		CIF value of imports (Rs. Crore)	3019.13	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 18. Authorisations and Scrips under Export Promotion Schemes: HYDERABAD							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	95	55	29	35	82
		Value of Scrips (Rs. Crore)	18.10	18.01	15.04	12.95	57.50
		FOB value of Exports (Rs. Crore)	1702.62	865.74	267.72	272.62	1,395.46
	Advance Authorization	Number of Authorization	1240	1,130	1,155	1,158	1,199
		CIF value of imports (Rs. Crore)	14541.02	12,776.23	12,801.95	15,477.41	14,030.93
		FOB value of Exports (Rs. Crore)	21972.56	16,876.35	18,821.91	23,495.27	22,751.42
	Duty Free Import Authorization	Number of Authorization	106	202	127	191	218
		CIF value of imports (Rs. Crore)	271.50	561.69	376.18	578.32	727.89
		FOB value of Exports (Rs. Crore)	373.97	661.68	411.25	645.84	822.61
	EPCG	Number of Authorization	508	614	621	778	824
		Duty foregone (Rs. Crore)	472.23	675.22	112.93	170.52	826.49
		FOB value of Exports (Rs. Crore)	2387.82	3,982.53	3,857.33	4,559.46	4,815.88
A	Import Lic for Restricted Items	Number of Authorization	70	0	0	0	0
		CIF value of imports (Rs. Crore)	2867.75	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 19. Authorisations and Scrips under Export Promotion Schemes: COCHIN							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	102	97	26	5	0
		Value of Scrips (Rs. Crore)	29.88	20.63	11.74	1.21	0.00
		FOB value of Exports (Rs. Crore)	770.40	483.00	263.68	37.86	0.00
	Advance Authorization	Number of Authorization	365	310	301	343	342
		CIF value of imports (Rs. Crore)	2791.03	2,790.88	2,988.77	3,206.11	3,731.83
		FOB value of Exports (Rs. Crore)	3400.89	3,414.50	3,968.12	4,102.12	5,157.01
	Duty Free Import Authorization	Number of Authorization	64	175	131	49	33.00
		CIF value of imports (Rs. Crore)	129.74	349.23	265.98	94.35	17.92
		FOB value of Exports (Rs. Crore)	155.64	407.75	301.99	107.77	23.14
	EPCG	Number of Authorization	193	183	230	282	276
		Duty foregone (Rs. Crore)	67.17	68.12	23.88	51.21	205.73
		FOB value of Exports (Rs. Crore)	398.73	405.04	807.13	1,362.52	1,232.11
A	Import Lic for Restricted Items	Number of Authorization	31	0	0	0	0
		CIF value of imports (Rs. Crore)	670.73	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 20. Authorisations and Scrips under Export Promotion Schemes: VISHAKHAPATNAM							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	107	32	4	13	0
		Value of Scrips (Rs. Crore)	87.38	27.71	0.57	2.42	0.00
		FOB value of Exports (Rs. Crore)	19588.33	615.60	10.41	49.80	0.00
	Advance Authorization	Number of Authorization	38	49	106	80	65
		CIF value of imports (Rs. Crore)	384.28	823.90	3,830.94	1,522.19	1,482.57
		FOB value of Exports (Rs. Crore)	766.06	1,311.75	6,721.24	2,948.42	1,859.24
	Duty Free Import Authorization	Number of Authorization	0	4	0	3	0
		CIF value of imports (Rs. Crore)	0.00	5.57	0.00	2.97	0.00
		FOB value of Exports (Rs. Crore)	0.00	6.59	0.00	3.25	0.00
	EPCG	Number of Authorization	245	253	231	404	414
		Duty foregone (Rs. Crore)	265.76	322.83	65.53	108.17	269.57
		FOB value of Exports (Rs. Crore)	1577.43	1,921.24	1,814.08	2,436.90	1,573.49
A	Import Lic for Restricted Items	Number of Authorization	277	0	0	0	0
		CIF value of imports (Rs. Crore)	339.68	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 33 (Contd.). Advance Authorisation Sector-wise: Northern Zone RAs

Sl. No.	RAs	Year	Fish and Fish Products			Food Products			Gem & Jewellery		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
17	New Delhi	2020-21				55	394.27	628.81	4	1153.58	1196.02
		2021-22	0	0.00	0.00	36	219.50	278.52	7	4416.42	4510.94
		2022-23				47	90.80	143.73	3	96.31	101.69
		2023-24				69	314.91	424.29	11	15305.06	15811.27
		2024-25				44	299.81	466.74	1	69.51	73.75
18	Kanpur	2020-21				7	2.90	8.03			
		2021-22	0	0.00	0.00	11	3.42	17.34	0	0.00	0.00
		2022-23				6	2.01	4.36			
		2023-24				7	2.81	4.72			
		2024-25				5	1.09	2.02			
19	Jaipur	2020-21				16	35.14	62.50	18	265.47	313.70
		2021-22	0	0.00	0.00	11	52.87	66.41	23	376.70	626.54
		2022-23				16	115.69	132.97	24	629.10	867.38
		2023-24				7	70.94	85.12	17	287.19	418.80
		2024-25				12	181.95	210.90	17	426.35	547.72
20	Varanasi	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
21	Jammu	2020-21				7	52.86	60.79			
		2021-22				10	30.34	36.74			
		2022-23				1	1.17	1.31			
		2023-24				3	11.70	13.44			
		2024-25									
22	Ludhiana	2020-21				28	66.88	82.74			
		2021-22	0	0.00	0.00	24	121.59	149.82	0	0.00	0.00
		2022-23				14	33.16	41.18			
		2023-24				14	56.51	71.00			
		2024-25				11	115.73	151.97	1	2.20	6.15
23	Panipat	2020-21				9	9.22	23.80			
		2021-22	0	0.00	0.00	5	15.68	49.57	0	0.00	0.00
		2022-23				6	10.27	44.13			
		2023-24				7	21.41	54.70			
		2024-25				15	18.30	44.17			
24	Srinagar	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
Sub Total Northern Zone		**2020-21**	**0**	**0.00**	**0.00**	**122**	**561.27**	**866.66**	**22**	**1419.05**	**1509.72**
		2021-22	**0**	**0.00**	**0.00**	**97**	**443.41**	**598.40**	**30**	**4793.13**	**5137.48**
		2022-23	**0**	**0.00**	**0.00**	**90**	**253.09**	**367.70**	**27**	**725.41**	**969.07**
		2023-24	**0**	**0.00**	**0.00**	**107**	**478.27**	**653.27**	**28**	**15592.24**	**16230.08**
		2024-25	**0**	**0.00**	**0.00**	**87**	**616.88**	**875.80**	**19**	**498.06**	**627.62**
Kandla FT		2020-21				4	2.24	3.38			
		2021-22				4	4.10	5.18			
		2022-23				3	3.09	3.82			
		2023-24				2	1.63	2.17			

Table 23. Authorisations and Scrips under Export Promotion Schemes: KANPUR							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	3	0	6	3	0
		Value of Scrips (Rs. Crore)	0.54	0.00	0.74	0.22	0.00
		FOB value of Exports (Rs. Crore)	13.46	0.00	18.31	4.67	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	368	504	388	403	534
		CIF value of imports (Rs. Crore)	1090.11	1,318.34	1,282.88	1,200.20	1,489.00
		FOB value of Exports (Rs. Crore)	1549.42	1,674.16	1,713.14	1,644.05	1,912.34
	Duty Free Import Authorization	Number of Authorization	24	45	20	9	13
		CIF value of imports (Rs. Crore)	60.19	138.77	87.51	44.17	67.22
		FOB value of Exports (Rs. Crore)	78.87	166.88	97.77	49.95	76.57
	EPCG	Number of Authorization	311	337	266	220	358
		Duty foregone (Rs. Crore)	293.69	147.62	19.06	20.74	140.24
		FOB value of Exports (Rs. Crore)	1735.83	880.62	662.09	684.86	829.21
A	Import Lic for Restricted Items	Number of Authorization	82	0	0	0	0
		CIF value of imports (Rs. Crore)	298.24	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 24. Authorisations and Scrips under Export Promotion Schemes: JAIPUR							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	59	85	21	7	0
		Value of Scrips (Rs. Crore)	6.47	19.78	1.90	0.61	0.00
		FOB value of Exports (Rs. Crore)	268.67	448.57	41.73	13.76	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	313	340	339	374	422
		CIF value of imports (Rs. Crore)	2933.60	3,783.21	4,518.30	4,702.14	5,563.79
		FOB value of Exports (Rs. Crore)	4453.23	5,217.81	5,871.71	5,906.96	7,110.81
	Duty Free Import Authorization	Number of Authorization	10	13	15	29	47
		CIF value of imports (Rs. Crore)	25.31	49.02	113.99	124.49	181.74
		FOB value of Exports (Rs. Crore)	30.46	56.84	124.22	143.75	213.19
	EPCG	Number of Authorization	279	383	349	380	399
		Duty foregone (Rs. Crore)	206.88	1,503.95	235.54	60.82	824.95
		FOB value of Exports (Rs. Crore)	1230.42	8,721.46	4,173.67	2,182.28	4,773.98
A	Import Lic for Restricted Items	Number of Authorization	195	0	0	0	0
		CIF value of imports (Rs. Crore)	415.48	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 25. Authorisations and Scrips under Export Promotion Schemes: VARANASI							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	0	1	0	0	0
		Value of Scrips (Rs. Crore)	0.00	0.44	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	8.73	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	45	41	42	69	62
		CIF value of imports (Rs. Crore)	140.99	179.06	144.36	213.36	284.15
		FOB value of Exports (Rs. Crore)	187.30	196.57	184.20	251.19	331.84
	Duty Free Import Authorization	Number of Authorization	0	1	11	4	5
		CIF value of imports (Rs. Crore)	0.00	0.31	23.66	8.58	18.53
		FOB value of Exports (Rs. Crore)	0.00	0.39	27.32	10.64	22.36
	EPCG	Number of Authorization	24	9	15	78	81
		Duty foregone (Rs. Crore)	19.44	2.52	1.35	30.33	41.30
		FOB value of Exports (Rs. Crore)	116.30	15.11	17.88	298.98	229.66
A	Import Lic for Restricted Items	Number of Authorization	6	0	0	0	0
		CIF value of imports (Rs. Crore)	4.61	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 26. Authorisations and Scrips under Export Promotion Schemes: JAMMU							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	0	0	0	0	0
		Value of Scrips (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	15	0	4	4	1
		CIF value of imports (Rs. Crore)	32.80	0.00	25.57	13.43	2.54
		FOB value of Exports (Rs. Crore)	70.62	0.00	29.23	15.39	3.47
	Duty Free Import Authorization	Number of Authorization	0	0	0	0	0
		CIF value of imports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	0.39	27.32	10.64	0.00
	EPCG	Number of Authorization	2	4	6	28	8
		Duty foregone (Rs. Crore)	0.22	11.34	2.81	8.07	26.27
		FOB value of Exports (Rs. Crore)	0.81	17.01	21.03	121.78	39.41
A	Import Lic for Restricted Items	Number of Authorization	1	0	0	0	0
		CIF value of imports (Rs. Crore)	0.19	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 27. Authorisations and Scrips under Export Promotion Schemes: LUDHIANA							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	24	57	26	1	0
		Value of Scrips (Rs. Crore)	13.72	38.87	2.84	0.10	0.00
		FOB value of Exports (Rs. Crore)	246.75	840.32	58.10	2.06	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	565	628	583	610	766
		CIF value of imports (Rs. Crore)	3558.98	4,336.94	5,268.32	6,185.55	11,851.16
		FOB value of Exports (Rs. Crore)	4465.85	4,970.31	6,250.11	7,496.13	14,438.89
	Duty Free Import Authorization	Number of Authorization	55	81	50	109	124
		CIF value of imports (Rs. Crore)	298.97	738.78	251.80	1,229.14	2,042.74
		FOB value of Exports (Rs. Crore)	710.35	3,939.42	1,154.58	1,577.76	2,265.07
	EPCG	Number of Authorization	423	673	728	843	887
		Duty foregone (Rs. Crore)	390.77	896.79	288.38	231.51	1,294.90
		FOB value of Exports (Rs. Crore)	2251.09	5,320.70	3,847.32	4,203.12	7,506.06
A	Import Lic for Restricted Items	Number of Authorization	38	0	0	0	0
		CIF value of imports (Rs. Crore)	4505.11	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 28. Authorisations and Scrips under Export Promotion Schemes: PANIPAT							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	2	24	0	0	0
		Value of Scrips (Rs. Crore)	0.02	1.91	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.41	375.90	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	145	115	122	122	135
		CIF value of imports (Rs. Crore)	1617.82	719.73	878.73	1,023.43	1,436.41
		FOB value of Exports (Rs. Crore)	2255.66	907.11	1,132.16	1,322.91	1,723.56
	Duty Free Import Authorization	Number of Authorization	0	1	2	1	1
		CIF value of imports (Rs. Crore)	0.00	0.60	6.25	1.62	0.85
		FOB value of Exports (Rs. Crore)	0.00	0.70	7.13	1.92	1.01
	EPCG	Number of Authorization	343	332	355	563	614
		Duty foregone (Rs. Crore)	224.32	271.49	44.98	66.31	393.30
		FOB value of Exports (Rs. Crore)	1291.92	1,590.38	1,252.58	2,028.11	2,232.81
A	Import Lic for Restricted Items	Number of Authorization	13	0	0	0	0
		CIF value of imports (Rs. Crore)	68.75	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 29. Authorisations and Scrips under Export Promotion Schemes: SRINAGAR							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	2	5	0	0	0
		Value of Scrips (Rs. Crore)	0.20	0.34	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	2.96	6.59	0.00	0.00	0.00
Duty Remission Scheme	Advance Authorization	Number of Authorization	0	0	0	0	0
		CIF value of imports (Rs. Crore)	0	0.00	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0	0.00	0.00	0.00	0.00
	Duty Free Import Authorization	Number of Authorization	0	0	0	0	0
		CIF value of imports (Rs. Crore)	0	0.00	0.00	0.00	0.00
		FOB value of Exports (Rs. Crore)	0	0.00	0.00	0.00	0.00
	EPCG	Number of Authorization	5	3	11	4	22
		Duty foregone (Rs. Crore)	7.98	0.71	3.11	0.13	25.40
		FOB value of Exports (Rs. Crore)	18.58	1.07	44.84	16.27	106.00
A	Import Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		CIF value of imports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 30. Authorisations and Scrips under Export Promotion Schemes: OTHERS							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
	SEIS	Number of Scrips	438	122	191	366	33
		Value of Scrips (Rs. Crore)	847.70	356.21	456.09	164.32	49.32
		FOB value of Exports (Rs. Crore)	95664.86	7,654.02	19,167.38	3,512.20	1,322.88
Duty Remission Scheme	Advance Authorization	Number of Authorization	50	32	52	37	0
		CIF value of imports (Rs. Crore)	322.48	120.29	313.35	290.61	0.00
		FOB value of Exports (Rs. Crore)	395.89	154.76	409.47	357.43	0.00
	Duty Free Import Authorization	Number of Authorization	0	0	2	0	0
		CIF value of imports (Rs. Crore)	0.00	0.00	1.68	0.00	0.00
		FOB value of Exports (Rs. Crore)	0.00	0.00	1.87	0.00	0.00
	EPCG	Number of Authorization	7	21	13	16	0
		Duty foregone (Rs. Crore)	1.84	84.12	0.59	0.53	0.00
		FOB value of Exports (Rs. Crore)	11.04	504.72	146.56	266.01	0.00
A	Import Lic for Restricted Items	Number of Authorization	18	0	0	0	0
		CIF value of imports (Rs. Crore)	19.33	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0	0.00	0.00	0.00	0.00

CHAPTER-IV

CHAPTER IV

AUTHORISATION, FOB AND CIF VALUE UNDER ADVANCE AUTHORISATION SCHEME: SECTOR-WISE

(PRODUCT-GROUP)

Table 21. Authorisations and Scrips under Export Promotion Schemes: COIMBATORE							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	59	76	3	0	0
		Value of Scrips (Rs. Crore)	25.36	19.96	0.60	0.00	0.00
		FOB value of Exports (Rs. Crore)	458.06	683.52	11.80	0.00	0.00
	Advance Authorization	Number of Authorization	624	749	618	708	836
		CIF value of imports (Rs. Crore)	2353.46	4,251.55	2,925.80	2,890.07	3,369.52
		FOB value of Exports (Rs. Crore)	3599.52	5,417.81	4,028.41	4,140.11	4,808.08
	Duty Free Import Authorization	Number of Authorization	3	5	2	1	2
		CIF value of imports (Rs. Crore)	9.21	12.77	9.37	9.93	23.55
		FOB value of Exports (Rs. Crore)	11.09	15.64	10.23	11.52	27.21
	EPCG	Number of Authorization	982	1,190	1,177	1,129	1,343
		Duty foregone (Rs. Crore)	710.90	970.24	285.95	218.20	997.07
		FOB value of Exports (Rs. Crore)	3285.27	5,386.90	5,827.04	5,066.56	5,869.65
A	Import Lic for Restricted Items	Number of Authorization	251	0	0	0	0
		CIF value of imports (Rs. Crore)	474.52	0.00	0.00	0.00	0.00
B	Export Lic for Restricted Items	Number of Authorization	0	0	0	0	0
		FOB value of Exports (Rs. Crore)	0.00	0.00	0.00	0.00	0.00

Table 22. Authorisations and Scrips under Export Promotion Schemes: NEW DELHI							
Years			2020-21	2021-22	2022-23	2023-24	2024-25
Duty Remission Scheme	SEIS	Number of Scrips	1936	2,488	856	313	40
		Value of Scrips (Rs. Crore)	1216.91	763.90	434.66	186.99	39.11
		FOB value of Exports (Rs. Crore)	180472.12	11,96,203.04	19,205.15	5,638.22	1,333.38
	Advance Authorization	Number of Authorization	3304	4,126	3,685	3,999	4,497
		CIF value of imports (Rs. Crore)	34376.20	32,879.43	30,335.60	43,734.38	29,313.12
		FOB value of Exports (Rs. Crore)	46155.46	42,130.91	44,160.69	54,839.52	44,707.98
	Duty Free Import Authorization	Number of Authorization	35	87	65	133	178
		CIF value of imports (Rs. Crore)	123.93	329.97	291.75	903.86	1,129.13
		FOB value of Exports (Rs. Crore)	162.78	391.14	343.12	3,918.79	1,288.89
	EPCG	Number of Authorization	1385	1,946	1,873	1,955	2,092
		Duty foregone (Rs. Crore)	1743.81	3,171.56	1,047.76	1,061.53	2,647.64
		FOB value of Exports (Rs. Crore)	9953.88	18,718.31	16,662.79	29,106.83	15,597.41
A	Import Lic for Restricted Items	Number of Authorization	619	1,312	1,632	3,044	4,745
		CIF value of imports (Rs. Crore)	30260.05	3,63,079.63	3,22,829.43	4,90,379.48	747,415.21
B	Export Lic for Restricted Items	Number of Authorization	1015	1,372	689	628	396
		FOB value of Exports (Rs. Crore)	56525.66	23,786.26	31,691.88	20,72,897.92	3,332,957.26

Table 32. Advance Authorisation Sector-wise: Western ZoneRAs

Sl. No.	RAs	Year	Chemical and Allied Products			Electronics			Engineering Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
1	Mumbai	2020-21	3290	32929.55	117424.19	40	420.55	680.72	868	13822.51	17291.85
		2021-22	3624	54746.33	153050.47	67	555.77	817.76	876	35321.68	42050.72
		2022-23	3375	46201.83	231302.64	59	448.24	656.81	886	35345.17	43477.91
		2023-24	3349	36444.54	177128.53	46	409.46	617.67	1022	49733.50	60526.89
		2024-25	3589	51595.06	163740.02	67	442.26	956.88	1119	40509.08	49256.03
2	Ahmedabad	2020-21	1147	4375.35	5723.96	2	258.22	305.95	274	1669.65	2096.66
		2021-22	1186	5044.13	6315.80	4	11.20	15.42	295	2920.72	3522.99
		2022-23	1001	4941.85	6225.27	15	5490.78	6608.50	263	2736.82	3382.74
		2023-24	923	4633.78	6212.12	12	15252.35	19045.97	279	2758.06	3516.75
		2024-25	929	5087.91	8159.67	2	390.27	476.75	341	10952.51	12885.76
3	Rajkot	2020-21	20	74.21	85.23				66	694.18	844.58
		2021-22	14	33.35	39.10	0	0.00	0.00	33	548.45	685.51
		2022-23	21	124.48	193.56				31	588.73	732.69
		2023-24	24	92.19	109.68	2	1.39	1.57	56	504.52	699.19
		2024-25	18	44.06	56.26	1	1.23	1.38	88	517.21	667.01
4	Pune	2020-21	124	638.24	1209.96	3	5.11	8.91	142	862.32	1621.51
		2021-22	129	1301.64	1977.26	6	35.64	65.35	146	1261.39	2501.34
		2022-23	123	1226.06	1802.79	6	28.20	59.90	175	1004.94	2339.70
		2023-24	96	620.92	1046.10	19	47.77	69.64	166	806.08	1912.84
		2024-25	120	1203.48	2054.63	20	73.35	136.44	272	1544.00	3941.25
5	Vadodara	2020-21	415	2720.33	4108.87				237	2783.87	3590.90
		2021-22	686	4506.94	6317.60	9	13.16	18.89	308	5545.60	6451.84
		2022-23	593	4858.20	6876.66	4	4.29	7.35	321	7282.30	8595.72
		2023-24	448	3195.99	5148.00	5	8.44	19.57	211	8850.12	10315.78
		2024-25	613	4423.29	6464.06	1	6.53	11.15	296	8809.95	10694.40
6	Surat	2020-21	101	685.88	965.63				44	645.07	783.72
		2021-22	140	940.88	1671.53	4	10.65	13.97	26	369.68	420.95
		2022-23	118	623.97	1023.81	6	11.31	13.56	66	4491.53	5327.75
		2023-24	117	553.61	1180.97	18	24.56	34.44	31	220.16	281.63
		2024-25	154	1027.81	2001.83	14	35.47	46.96	38	276.43	344.59
7	Nagpur	2020-21	21	707.07	902.68				48	46.83	56.30
		2021-22	35	1170.93	1448.62	0	0.00	0.00	41	59.70	71.71
		2022-23	30	172.88	262.60				34	73.27	87.48
		2023-24	26	136.74	210.71				28	167.31	255.99
		2024-25	32	1160.58	1385.41	1	0.32	2.35	30	83.87	125.47
8	Indore	2020-21	41	109.08	134.81	2	3.71	4.32	55	598.21	917.91
		2021-22	51	232.57	351.39	3	16.17	19.78	49	1060.71	1360.01
		2022-23	40	328.18	463.78				106	462.33	589.07
		2023-24	36	188.98	228.90	1	8.98	11.03	68	821.24	965.28
		2024-25	41	234.28	358.66	1	5.64	7.53	119	1288.30	2435.75
Sub Total Western Zone		**2020-21**	**5159**	**42239.71**	**130555.32**	**47**	**687.58**	**999.91**	**1734**	**21122.64**	**27203.42**
		2021-22	**5865**	**67976.77**	**171171.77**	**93**	**642.59**	**951.18**	**1774**	**47087.93**	**57065.07**
		2022-23	**5301**	**58477.45**	**248151.12**	**90**	**5982.82**	**7346.11**	**1882**	**51985.10**	**64533.06**
		2023-24	**5019**	**45866.75**	**191265.01**	**103**	**15752.96**	**19799.89**	**1861**	**63860.98**	**78474.33**
		2024-25	**5496**	**64776.45**	**184220.53**	**107**	**955.07**	**1639.45**	**2303**	**63981.35**	**80350.26**

Table 32 (Contd.). Advance Authorisation Sector-wise: Eastern Zone RAs											
Sl. No.	RAs	Year	Chemical and Allied Products			Electronics			Engineering Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
9	**Kolkata**	2020-21	202	2970.87	3623.50	2	11.37	32.99	104	5694.78	6345.97
		2021-22	208	4396.66	5209.64	1	47.97	54.64	120	13862.97	14946.69
		2022-23	205	4452.62	5284.35	6	223.25	257.94	161	1975.93	2478.47
		2023-24	193	4300.40	5170.81	7	23.85	37.60	221	13035.70	14939.42
		2024-25	204	4062.21	4865.59	9	22.40	39.22	184	4428.07	5182.33
10	**Guwahati**	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
Sub Total Eastern Zone		**2020-21**	**202**	**2970.87**	**3623.50**	**2**	**11.37**	**32.99**	**104**	**5694.78**	**6345.97**
		2021-22	**208**	**4396.66**	**5209.64**	**1**	**47.97**	**54.64**	**120**	**13862.97**	**14946.69**
		2022-23	**205**	**4452.62**	**5284.35**	**6**	**223.25**	**257.94**	**161**	**1975.93**	**2478.47**
		2023-24	**193**	**4300.40**	**5170.81**	**7**	**23.85**	**37.60**	**221**	**13035.70**	**14939.42**
		2024-25	**204**	**4062.21**	**4865.59**	**9**	**22.40**	**39.22**	**184**	**4428.07**	**5182.33**

Table 32 (Contd.). Advance Authorisation Sector-wise: Southern Zone RAs											
Sl. No.	RAs	Year	Chemical and Allied Products			Electronics			Engineering Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
11	Chennai	2020-21	343	2075.65	2865.02	5	104.99	125.34	439	7568.29	11413.18
		2021-22	310	2784.47	3747.86	17	273.71	415.93	500	9130.49	12807.83
		2022-23	350	3264.37	4398.54	24	606.30	1064.56	360	7289.42	11954.08
		2023-24	338	3288.32	5068.20	14	295.31	534.86	415	8097.76	11613.03
		2024-25	397	4208.02	6344.75	8	68.82	108.56	521	10657.10	16562.56
12	Bangalore	2020-21	397	1379.33	2399.26	36	377.47	528.21	353	4198.77	5765.54
		2021-22	439	1346.97	2314.30	44	517.24	777.82	486	8822.26	12305.65
		2022-23	545	1931.04	3005.33	52	246.94	438.80	390	8648.14	10937.31
		2023-24	513	1804.43	3029.88	53	418.49	992.81	391	8312.07	10582.71
		2024-25	569	2005.36	3620.58	50	567.58	846.34	365	8449.73	11379.06
13	Hyderabad	2020-21	923	12363.44	18011.29	4	2.12	15.38	236	1881.68	3495.37
		2021-22	810	10839.08	15361.87	8	29.90	87.36	200	925.60	1305.73
		2022-23	933	11539.75	16959.76	5	16.89	39.42	127	995.20	1370.23
		2023-24	874	13757.16	20969.07	2	10.47	27.74	131	800.87	1218.54
		2024-25	925	12642.41	20561.77	1	16.35	48.19	143	1076.70	1779.53
14	Cochin	2020-21	17	31.73	46.09						
		2021-22	37	163.28	253.18	0	0.00	0.00	4	7.60	23.73
		2022-23	23	111.64	158.82	1	2.13	4.60	4	16.27	21.76
		2023-24	28	115.23	209.76	4	3.28	31.10	6	21.57	41.45
		2024-25	29	239.85	378.00	32	208.81	465.71	10	44.18	112.74
15	V`patnam	2020-21	24	107.12	238.26				3	90.30	119.02
		2021-22	30	702.91	905.17	1	2.03	4.55	5	51.84	216.67
		2022-23	81	3487.28	4228.47				2	98.02	216.23
		2023-24	66	1785.29	2181.10						
		2024-25	35	1037.37	1289.04				1	81.48	118.75
16	Coimbatore	2020-21	70	383.30	557.54				87	851.57	1441.96
		2021-22	75	626.49	895.64	0	0.00	0.00	73	485.78	842.32
		2022-23	72	594.72	842.57				92	312.24	532.52
		2023-24	50	423.47	620.83	1	0.05	0.19	80	346.43	578.14
		2024-25	49	530.07	775.66	2	2.66	18.32	106	610.78	1032.15
Sub Total Southern Zone		**2020-21**	**1774**	**16340.57**	**24117.44**	**45**	**484.59**	**668.93**	**1118**	**14590.61**	**22235.06**
		2021-22	**1701**	**16463.21**	**23478.02**	**70**	**822.87**	**1285.66**	**1268**	**19423.59**	**27501.93**
		2022-23	**2004**	**20928.79**	**29593.49**	**82**	**872.26**	**1547.38**	**975**	**17359.29**	**25032.13**
		2023-24	**1869**	**21173.90**	**32078.85**	**74**	**727.59**	**1586.70**	**1023**	**17578.70**	**24033.87**
		2024-25	**2004**	**20663.08**	**32969.80**	**93**	**864.21**	**1487.12**	**1146**	**20919.98**	**30984.78**

Table 32 (Contd.). Advance Authorisation Sector-wise: Northern Zone RAs											
Sl. No.	RAs	Year	Chemical and Allied Products			Electronics			Engineering Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
17	New Delhi	2020-21	1029	18647.14	23480.18	13	48.92	62.41	748	9225.50	13841.76
		2021-22	1087	11982.01	16025.97	22	161.75	277.36	687	10157.23	13665.88
		2022-23	1055	13613.79	20308.58	21	465.96	579.57	689	11292.56	15947.96
		2023-24	1009	10674.46	14081.00	23	177.07	239.82	783	12249.77	16614.16
		2024-25	1197	12541.85	19386.94	40	225.89	515.40	1008	11706.43	17050.39
18	Kanpur	2020-21	27	232.87	373.41				12	15.62	21.98
		2021-22	23	137.70	215.22	0	0.00	0.00	24	31.12	37.79
		2022-23	31	315.14	519.63				21	101.36	118.19
		2023-24	41	294.41	484.42				37	185.05	268.20
		2024-25	31	223.90	309.25				28	97.97	123.85
19	Jaipur	2020-21	59	717.10	1436.69				66	1131.38	1324.43
		2021-22	73	818.15	1605.29	1	0.04	0.06	73	1185.08	1418.54
		2022-23	47	1147.53	1824.95				100	1391.35	1621.71
		2023-24	32	655.56	989.83				121	2161.90	2572.17
		2024-25	27	275.71	458.38				147	2532.35	3107.08
20	Varanasi	2020-21	3	24.11	29.05						
		2021-22	1	4.58	5.50	0	0.00	0.00	0	0.00	0.00
		2022-23	2	15.20	19.90						
		2023-24	1	8.40	10.24				1	1.75	1.95
		2024-25	1	11.54	13.31						
21	Jammu	2020-21									
		2021-22	5	2.46	33.88						
		2022-23	1	2.79	3.42				2	21.62	24.49
		2023-24							1	1.73	1.95
		2024-25	1	2.54	3.47						
22	Ludhiana	2020-21	401	2348.99	2918.22	2	12.12	15.64	35	107.09	166.02
		2021-22	476	2705.47	3267.80	1	8.85	18.00	39	67.19	87.53
		2022-23	465	3732.88	4389.75	4	39.13	45.00	26	263.19	323.07
		2023-24	449	3463.31	4131.12	1	0.48	0.87	28	91.96	143.76
		2024-25	477	4183.88	5065.23	5	14.02	16.05	71	516.68	897.12
23	Panipat	2020-21	40	57.41	80.09				61	1489.16	2067.92
		2021-22	36	174.75	270.23	1	2.34	2.64	39	328.08	407.43
		2022-23	25	105.86	149.21	1	0.14	0.87	39	594.48	709.07
		2023-24	36	99.59	130.86	1	3.26	5.20	53	852.79	1051.21
		2024-25	34	72.43	91.02				53	1291.76	1511.89
24	Srinagar	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
Sub Total Northern Zone		**2020-21**	**1559**	**22027.62**	**28317.64**	**15**	**61.04**	**78.05**	**922**	**11968.76**	**17422.10**
		2021-22	**1701**	**15825.12**	**21423.89**	**25**	**172.98**	**298.07**	**862**	**11768.71**	**15617.17**
		2022-23	**1626**	**18933.17**	**27215.45**	**26**	**505.22**	**625.45**	**877**	**13664.56**	**18744.49**
		2023-24	**1568**	**15195.73**	**19827.47**	**25**	**180.82**	**245.89**	**1024**	**15544.95**	**20653.40**
		2024-25	**1768**	**17311.84**	**25327.60**	**45**	**239.91**	**531.46**	**1307**	**16145.20**	**22690.33**
Kandla FT		2020-21							30	223.37	259.13
		2021-22	10	26.08	48.28				7	29.55	34.19
		2022-23	13	76.79	124.06				19	53.93	62.41
		2023-24	7	80.96	99.50				2	6.86	8.04
		2024-25									

Table 33. Advance Authorisation Sector-wise: Western Zone RAs

Sl. No.	RAs	Year	Fish and Fish Products			Food Products			Gem & Jewellery		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
1	Mumbai	2020-21	5	144.19	164.45	79	649.65	1068.16	12	1339.11	1426.82
		2021-22	2	1.14	1.66	54	1964.34	2407.63	21	870.21	1817.07
		2022-23	1	4.46	14.99	61	3583.90	4273.66	13	647.41	1222.98
		2023-24	4	9.53	28.55	90	16250.04	18656.26	14	563.50	911.44
		2024-25	13	864.41	1062.13	87	11938.44	13760.98	8	140.31	149.42
2	Ahmedabad	2020-21				23	68.15	178.59	1	1952.14	1977.40
		2021-22	0	0.00	0.00	16	80.19	279.68	0	0.00	0.00
		2022-23				18	145.06	171.45	2	4512.58	4570.03
		2023-24				86	676.19	823.25	2	4732.22	4898.32
		2024-25				67	1252.35	1461.05			
3	Rajkot	2020-21				16	13.40	25.66			
		2021-22	1	3.73	4.20	16	19.21	26.87	0	0.00	0.00
		2022-23	1	3.46	3.90	25	42.95	51.32			
		2023-24				52	192.59	233.56			
		2024-25				31	132.01	158.27			
4	Pune	2020-21				5	45.62	250.65			
		2021-22	0	0.00	0.00	7	6.41	97.98	0	0.00	0.00
		2022-23				2	2.35	16.74			
		2023-24	2	14.55	17.46	3	3.64	18.07			
		2024-25	1	1.01	1.21	5	4.46	25.39			
5	Vadodara	2020-21				1	4.40	9.12			
		2021-22	0	0.00	0.00	9	17.96	20.49	0	0.00	0.00
		2022-23				7	20.32	23.37			
		2023-24				15	44.89	54.46			
		2024-25				9	19.88	24.02			
6	Surat	2020-21				4	3.54	17.75			
		2021-22	0	0.00	0.00	2	1.65	14.52	4	50.80	84.67
		2022-23				6	6.41	28.91	3	43.04	48.33
		2023-24	1	1.73	2.04	6	17.87	32.74	2	156.39	179.85
		2024-25				1	0.32	11.12			
7	Nagpur	2020-21				2	3.91	8.23			
		2021-22	0	0.00	0.00	2	1.53	1.78	0	0.00	0.00
		2022-23				1	14.54	17.44			
		2023-24				1	3.74	5.86			
		2024-25									
8	Indore	2020-21				31	21.85	27.46			
		2021-22	0	0.00	0.00	38	44.19	55.40	0	0.00	0.00
		2022-23				52	107.44	142.42			
		2023-24				199	286.87	337.80			
		2024-25				97	316.04	369.33			
Sub Total Western Zone		**2020-21**	**5**	**144.19**	**164.45**	**161**	**810.52**	**1585.62**	**13**	**3291.26**	**3404.22**
		2021-22	**3**	**4.87**	**5.86**	**144**	**2135.48**	**2904.34**	**25**	**921.01**	**1901.74**
		2022-23	**2**	**7.93**	**18.89**	**172**	**3922.96**	**4725.31**	**18**	**5203.03**	**5841.34**
		2023-24	**7**	**25.81**	**48.05**	**452**	**17475.83**	**20162.00**	**18**	**5452.11**	**5989.61**
		2024-25	**14**	**865.41**	**1063.34**	**297**	**13663.49**	**15810.15**	**8**	**140.31**	**149.42**

Table 33 (Contd.). Advance Authorisation Sector-wise: Eastern Zone RAs											
Sl. No.	RAs	Year	Fish and Fish Products			Food Products			Gem & Jewellery		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
9	Kolkata	2020-21				34	44.77	81.51			
		2021-22	0	0.00	0.00	18	26.79	45.11	3	82.50	233.19
		2022-23				21	30.37	47.53	3	242.05	251.23
		2023-24				25	50.13	72.17	7	247.39	370.07
		2024-25				66	307.61	537.70	3	172.05	686.11
10	Guwahati	2020-21									
		2021-22	0	0.00	0.00	4	3.11	4.74	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
Sub Total Eastern Zone		**2020-21**	**0**	**0.00**	**0.00**	**34**	**44.77**	**81.51**	**0**	**0.00**	**0.00**
		2021-22	**0**	**0.00**	**0.00**	**22**	**29.89**	**49.85**	**3**	**82.50**	**233.19**
		2022-23	**0**	**0.00**	**0.00**	**21**	**30.37**	**47.53**	**3**	**242.05**	**251.23**
		2023-24	**0**	**0.00**	**0.00**	**25**	**50.13**	**72.17**	**7**	**247.39**	**370.07**
		2024-25	**0**	**0.00**	**0.00**	**66**	**307.61**	**537.70**	**3**	**172.05**	**686.11**

Table 33 (Contd.). Advance Authorisation Sector-wise: Southern Zone RAs

Sl. No.	RAs	Year	Fish and Fish Products			Food Products			Gem & Jewellery		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
11	Chennai	2020-21				59	433.02	686.47	2	297.31	310.73
		2021-22	2	0.85	10.11	28	350.36	444.87	7	424.33	673.69
		2022-23				30	359.68	452.22	5	677.61	843.04
		2023-24	2	0.84	1.01	31	459.88	550.76	4	567.66	601.91
		2024-25	3	3.08	4.38	39	578.91	732.12	4	923.94	1228.33
12	Bangalore	2020-21	2	20.11	22.03	37	3559.06	4178.03			
		2021-22	5	92.19	104.73	34	1440.78	1712.67	0	0.00	0.00
		2022-23	5	212.19	240.80	30	1427.84	1672.94	1	2.59	2.69
		2023-24	7	149.68	170.42	38	533.48	645.13	1	2.38	2.45
		2024-25	8	157.81	210.66	31	408.52	567.41			
13	Hyderabad	2020-21				16	43.68	52.35			
		2021-22	0	0.00	0.00	11	19.96	22.78	0	0.00	0.00
		2022-23				19	56.08	63.70			
		2023-24				20	81.75	93.46			
		2024-25				45	181.70	209.15			
14	Cochin	2020-21	7	30.67	93.28	259	2542.00	2918.66			
		2021-22	9	30.84	35.13	190	2227.42	2521.07	1	94.00	98.47
		2022-23	14	54.85	72.19	203	2484.08	2818.82	5	94.75	506.84
		2023-24	10	67.74	78.58	211	2503.48	2948.07	5	34.41	35.48
		2024-25	9	57.88	82.76	163	2838.95	3240.00			
15	V`patnam	2020-21				4	3.72	118.31			
		2021-22	2	4.51	111.73	1	47.21	54.47	0	0.00	0.00
		2022-23	5	7.67	1968.25	2	67.25	77.65			
		2023-24	9	28.82	1090.73	12	167.96	231.03			
		2024-25	1	9.12	10.28	15	316.93	392.48			
16	Coimbatore	2020-21	3	1.92	2.20	14	97.92	129.33			
		2021-22	7	31.00	53.99	15	145.01	167.41	0	0.00	0.00
		2022-23	3	6.22	11.01	14	168.87	193.28			
		2023-24	4	18.95	27.69	20	226.11	262.30			
		2024-25	3	15.98	23.69	19	112.28	134.50			
Sub Total Southern Zone		**2020-21**	**12**	**52.70**	**117.50**	**389**	**6679.40**	**8083.16**	**2**	**297.31**	**310.73**
		2021-22	**25**	**159.39**	**315.69**	**279**	**4230.73**	**4923.27**	**8**	**518.33**	**772.16**
		2022-23	**27**	**280.92**	**2292.26**	**298**	**4563.81**	**5278.60**	**11**	**774.95**	**1352.56**
		2023-24	**32**	**266.04**	**1368.43**	**332**	**3972.65**	**4730.75**	**10**	**604.45**	**639.83**
		2024-25	**24**	**243.87**	**331.78**	**312**	**4437.28**	**5275.65**	**4**	**923.94**	**1228.33**
		2024-25									

Table 34. Advance Authorisation Sector-wise: Western ZoneRAs											
Sl. No.	RAs	Year	Handicrafts			Leather and Leather Products			Plastics		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
1	Mumbai	2020-21	2	9.04	71.00				1189	7217.90	10228.20
		2021-22	1	4.17	23.15	0	0.00	0.00	1254	10151.06	12527.49
		2022-23	1	6.15	40.00				1177	8496.24	10378.81
		2023-24	2	22.99	76.32				1199	7380.57	9381.40
		2024-25	1	11.56	13.37	2	4.75	12.49	1401	10274.26	13356.93
2	Ahmedabad	2020-21							732	2777.78	3838.37
		2021-22	0	0.00	0.00	0	0.00	0.00	736	4002.34	4699.51
		2022-23							856	3822.57	4511.46
		2023-24							804	3903.43	4785.83
		2024-25							793	4717.86	5746.81
3	Rajkot	2020-21							218	541.91	760.55
		2021-22	0	0.00	0.00	0	0.00	0.00	234	1071.89	1222.83
		2022-23							284	1045.65	1203.22
		2023-24							336	1168.45	1384.64
		2024-25							367	1642.43	1894.60
4	Pune	2020-21							41	211.84	276.78
		2021-22	0	0.00	0.00	0	0.00	0.00	54	725.57	896.49
		2022-23				1	3.41	4.14	50	496.87	636.46
		2023-24							52	253.97	350.96
		2024-25							71	552.76	687.15
5	Vadodara	2020-21							219	2974.77	3968.95
		2021-22	0	0.00	0.00	0	0.00	0.00	334	4165.93	6061.84
		2022-23							229	2157.13	3022.26
		2023-24							210	1993.79	2856.59
		2024-25							227	2938.71	4168.41
6	Surat	2020-21							128	898.88	1258.39
		2021-22	0	0.00	0.00	0	0.00	0.00	130	1408.24	1626.68
		2022-23							113	1402.51	1616.16
		2023-24							117	1062.34	1235.13
		2024-25							137	1443.35	1688.44
7	Nagpur	2020-21							46	296.71	363.03
		2021-22	0	0.00	0.00	0	0.00	0.00	47	261.86	302.52
		2022-23							43	313.00	362.20
		2023-24							53	528.13	611.78
		2024-25							89	651.30	772.79
8	Indore	2020-21				2	0.86	1.01	176	871.20	1193.59
		2021-22	0	0.00	0.00	0	0.00	0.00	190	1289.04	1505.75
		2022-23							182	1255.37	1472.06
		2023-24							156	1056.16	1247.64
		2024-25							189	1333.00	1567.38
Sub Total Western Zone		**2020-21**	**2**	**9.04**	**71.00**	**2**	**0.86**	**1.01**	**2749**	**15790.98**	**21887.86**
		2021-22	**1**	**4.17**	**23.15**	**0**	**0.00**	**0.00**	**2979**	**23075.94**	**28843.10**
		2022-23	**1**	**6.15**	**40.00**	**1**	**3.41**	**4.14**	**2934**	**18989.34**	**23202.63**
		2023-24	**2**	**22.99**	**76.32**	**0**	**0.00**	**0.00**	**2927**	**17346.83**	**21853.97**

Table 34. Advance Authorisation Sector-wise: Western ZoneRAs											
Sl. No.	RAs	Year	Handicrafts			Leather and Leather Products			Plastics		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
1	Mumbai	2020-21	2	9.04	71.00				1189	7217.90	10228.20
		2021-22	1	4.17	23.15	0	0.00	0.00	1254	10151.06	12527.49
		2022-23	1	6.15	40.00				1177	8496.24	10378.81
		2023-24	2	22.99	76.32				1199	7380.57	9381.40
		2024-25	1	11.56	13.37	2	4.75	12.49	1401	10274.26	13356.93
2	Ahmedabad	2020-21							732	2777.78	3838.37
		2021-22	0	0.00	0.00	0	0.00	0.00	736	4002.34	4699.51
		2022-23							856	3822.57	4511.46
		2023-24							804	3903.43	4785.83
		2024-25							793	4717.86	5746.81
3	Rajkot	2020-21							218	541.91	760.55
		2021-22	0	0.00	0.00	0	0.00	0.00	234	1071.89	1222.83
		2022-23							284	1045.65	1203.22
		2023-24							336	1168.45	1384.64
		2024-25							367	1642.43	1894.60
4	Pune	2020-21							41	211.84	276.78
		2021-22	0	0.00	0.00	0	0.00	0.00	54	725.57	896.49
		2022-23				1	3.41	4.14	50	496.87	636.46
		2023-24							52	253.97	350.96
		2024-25							71	552.76	687.15
5	Vadodara	2020-21							219	2974.77	3968.95
		2021-22	0	0.00	0.00	0	0.00	0.00	334	4165.93	6061.84
		2022-23							229	2157.13	3022.26
		2023-24							210	1993.79	2856.59
		2024-25							227	2938.71	4168.41
6	Surat	2020-21							128	898.88	1258.39
		2021-22	0	0.00	0.00	0	0.00	0.00	130	1408.24	1626.68
		2022-23							113	1402.51	1616.16
		2023-24							117	1062.34	1235.13
		2024-25							137	1443.35	1688.44
7	Nagpur	2020-21							46	296.71	363.03
		2021-22	0	0.00	0.00	0	0.00	0.00	47	261.86	302.52
		2022-23							43	313.00	362.20
		2023-24							53	528.13	611.78
		2024-25							89	651.30	772.79
8	Indore	2020-21				2	0.86	1.01	176	871.20	1193.59
		2021-22	0	0.00	0.00	0	0.00	0.00	190	1289.04	1505.75
		2022-23							182	1255.37	1472.06
		2023-24							156	1056.16	1247.64
		2024-25							189	1333.00	1567.38
Sub Total Western Zone		**2020-21**	**2**	**9.04**	**71.00**	**2**	**0.86**	**1.01**	**2749**	**15790.98**	**21887.86**
		2021-22	**1**	**4.17**	**23.15**	**0**	**0.00**	**0.00**	**2979**	**23075.94**	**28843.10**
		2022-23	**1**	**6.15**	**40.00**	**1**	**3.41**	**4.14**	**2934**	**18989.34**	**23202.63**
		2023-24	**2**	**22.99**	**76.32**	**0**	**0.00**	**0.00**	**2927**	**17346.83**	**21853.97**
		2024-25	**1**	**11.56**	**13.37**	**2**	**4.75**	**12.49**	**3274**	**23553.67**	**29882.50**

Table 34 (Contd.). Advance Authorisation Sector-wise: Eastern Zone RAs											
Sl. No.	RAs	Year	Handicrafts			Leather and Leather Products			Plastics		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
9	Kolkata	2020-21	2	0.47	0.54				171	2111.45	2503.25
		2021-22	1	0.11	0.13	13	4.24	9.63	215	1681.52	1972.94
		2022-23				7	4.19	8.00	198	1646.81	1907.28
		2023-24				12	7.14	12.09	192	1743.65	2013.89
		2024-25				4	5.34	17.34	211	1933.64	2251.76
10	Guwahati	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
Sub Total Eastern Zone		**2020-21**	**2**	**0.47**	**0.54**	**0**	**0.00**	**0.00**	**171**	**2111.45**	**2503.25**
		2021-22	**1**	**0.11**	**0.13**	**13**	**4.24**	**9.63**	**215**	**1681.52**	**1972.94**
		2022-23	**0**	**0.00**	**0.00**	**7**	**4.19**	**8.00**	**198**	**1646.81**	**1907.28**
		2023-24	**0**	**0.00**	**0.00**	**12**	**7.14**	**12.09**	**192**	**1743.65**	**2013.89**
		2024-25				**4**	**5.34**	**17.34**	**211**	**1933.64**	**2251.76**

Table 34 (Contd.). Advance Authorisation Sector-wise: Southern Zone RAs

Sl. No.	RAs	Year	Handicrafts			Leather and Leather Products			Plastics		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
11	Chennai	2020-21				10	19.80	33.17	87	323.20	411.52
		2021-22	0	0.00	0.00	94	400.51	601.68	107	557.02	714.40
		2022-23				69	320.40	441.17	94	476.00	647.49
		2023-24				67	272.79	387.92	95	492.53	744.53
		2024-25	1	3.11	5.31	57	328.20	400.85	98	545.40	831.96
12	Bangalore	2020-21	7	11.46	23.98	19	34.84	56.42	177	1202.64	1792.41
		2021-22	0	0.00	0.00	13	11.71	15.04	131	1117.30	1353.48
		2022-23				24	43.72	53.75	108	842.52	1036.20
		2023-24	1	0.99	1.23	17	21.89	30.15	103	729.75	920.38
		2024-25				20	31.50	42.46	112	1103.12	1432.44
13	Hyderabad	2020-21							52	169.33	261.90
		2021-22	0	0.00	0.00	0	0.00	0.00	77	243.73	405.52
		2022-23	1	0.19	0.36				66	218.29	339.23
		2023-24	1	0.21	0.38				94	228.93	429.55
		2024-25							75	284.17	413.77
14	Cochin	2020-21							31	92.30	168.45
		2021-22	0	0.00	0.00	0	0.00	0.00	29	155.19	302.33
		2022-23							25	144.81	276.76
		2023-24				1	0.33	0.63	28	187.50	399.52
		2024-25							36	260.74	652.55
15	V`patnam	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23							1	13.92	16.73
		2023-24							2	2.37	2.91
		2024-25							3	23.94	28.00
16	Coimbatore	2020-21							65	159.58	240.49
		2021-22	1	0.05	0.07	0	0.00	0.00	89	306.62	412.71
		2022-23							49	189.28	269.11
		2023-24	3	3.14	5.93				95	223.48	371.58
		2024-25	2	0.90	1.02				74	251.84	345.38
Sub Total Southern Zone		**2020-21**	**7**	**11.46**	**23.98**	**29**	**54.64**	**89.59**	**412**	**1947.04**	**2874.77**
		2021-22	**1**	**0.05**	**0.07**	**107**	**412.22**	**616.72**	**433**	**2379.85**	**3188.44**
		2022-23	**1**	**0.19**	**0.36**	**93**	**364.13**	**494.92**	**343**	**1884.82**	**2585.52**
		2023-24	**5**	**4.34**	**7.54**	**85**	**295.01**	**418.70**	**417**	**1864.54**	**2868.46**
		2024-25	**3**	**4.01**	**6.33**	**77**	**359.70**	**443.31**	**398**	**2469.21**	**3704.10**

Table 34 (Contd.). Advance Authorisation Sector-wise: Northern Zone RAs

Sl. No.	RAs	Year	Handicrafts			Leather and Leather Products			Plastics		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
17	New Delhi	2020-21	57	40.26	66.07	21	123.27	166.88	422	3585.44	4769.29
		2021-22	116	102.57	185.50	88	331.28	444.51	389	3424.08	4151.54
		2022-23	63	67.38	176.33	52	224.61	308.29	347	3087.39	3702.96
		2023-24	49	82.84	171.50	25	133.05	245.91	331	3178.48	3930.53
		2024-25	59	57.91	417.04	36	72.18	110.36	412	2577.05	3322.06
18	Kanpur	2020-21	4	3.48	12.27	29	53.72	70.57	54	424.71	594.20
		2021-22	5	7.70	27.27	79	111.54	166.55	57	498.19	575.08
		2022-23	4	5.11	9.64	53	105.38	141.67	42	427.14	489.77
		2023-24	2	0.42	2.89	58	85.38	113.73	42	426.57	501.85
		2024-25	2	14.63	61.13	61	96.04	118.69	80	721.63	875.43
19	Jaipur	2020-21	3	9.78	17.16				138	686.49	1105.32
		2021-22	4	3.49	7.56	0	0.00	0.00	131	1232.29	1492.75
		2022-23	2	0.82	7.39				135	1236.78	1476.93
		2023-24	4	1.36	7.34				168	1357.25	1646.01
		2024-25	13	20.36	42.19				173	1476.22	1983.37
20	Varanasi	2020-21							42	116.88	158.25
		2021-22	0	0.00	0.00	0	0.00	0.00	40	169.11	196.44
		2022-23	1	0.83	1.16				39	128.51	163.13
		2023-24							67	203.21	238.99
		2024-25							61	272.61	318.54
21	Jammu	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
22	Ludhiana	2020-21							35	588.06	710.02
		2021-22	0	0.00	0.00	1	0.00	0.15	34	705.30	815.75
		2022-23				1	0.00	0.47	32	771.81	933.34
		2023-24							36	799.80	970.85
		2024-25				1	1.63	1.84	33	1240.01	1460.18
23	Panipat	2020-21							2	5.69	6.50
		2021-22	0	0.00	0.00	0	0.00	0.00	1	5.35	6.02
		2022-23							5	9.81	13.20
		2023-24							4	7.41	9.31
		2024-25							9	12.09	20.06
24	Srinagar	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
Sub Total Northern Zone		**2020-21**	**64**	**53.52**	**95.50**	**50**	**177.00**	**237.45**	**693**	**5407.27**	**7343.57**
		2021-22	**125**	**113.76**	**220.33**	**168**	**442.82**	**611.21**	**652**	**6034.31**	**7237.57**
		2022-23	**70**	**74.15**	**194.52**	**106**	**329.98**	**450.43**	**600**	**5661.45**	**6779.32**
		2023-24	**55**	**84.62**	**181.73**	**83**	**218.42**	**359.64**	**648**	**5972.73**	**7297.55**
		2024-25	**74**	**92.89**	**520.36**	**98**	**169.85**	**230.89**	**768**	**6299.60**	**7979.62**
Kandla FT		2020-21							13	92.40	128.15
		2021-22							6	47.18	60.51
		2022-23							15	173.12	211.04
		2023-24							24	197.20	243.13
		2024-25									

Table 35. Advance Authorisation Sector-wise: Western ZoneRAs

Sl. No.	RAs	Year	Sports			Textiles - General			Miscellaneous Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
1	Mumbai	2020-21				181	601.25	752.07	68	233.71	454.37
		2021-22	0	0.00	0.00	252	890.54	1173.98	57	265.97	476.87
		2022-23				241	617.93	851.97	55	295.63	466.59
		2023-24				297	767.92	1380.48	59	368.63	504.10
		2024-25				332	881.88	1464.54	73	332.28	544.99
2	Ahmedabad	2020-21				65	161.69	223.88	63	331.19	469.72
		2021-22	0	0.00	0.00	41	181.69	236.28	50	175.28	269.94
		2022-23				18	46.60	62.62	95	522.61	674.23
		2023-24				55	135.94	236.42	174	1023.33	1275.42
		2024-25	1	7.46	9.06	76	793.87	1010.95	102	767.25	937.96
3	Rajkot	2020-21				14	42.66	48.77	20	135.16	154.97
		2021-22	0	0.00	0.00	17	63.90	72.24	2	15.76	17.72
		2022-23				12	20.87	23.61	17	146.93	165.45
		2023-24				3	5.57	6.28	42	321.49	366.94
		2024-25				6	26.46	31.40	19	141.94	159.93
4	Pune	2020-21				9	20.16	96.67			
		2021-22	0	0.00	0.00	4	17.35	21.09	0	0.00	0.00
		2022-23				7	6.78	9.14	3	1.11	3.54
		2023-24				2	2.07	3.59	1	2.19	2.50
		2024-25				8	12.43	20.81	6	58.62	66.87
5	Vadodara	2020-21				6	12.29	15.07	5	11.32	14.21
		2021-22	0	0.00	0.00	6	14.67	18.08	5	8.31	11.44
		2022-23				10	8.24	10.24	19	86.55	99.54
		2023-24				2	3.33	3.83	13	113.84	131.06
		2024-25				5	11.81	15.57	4	32.58	39.80
6	Surat	2020-21				42	496.84	592.41	10	18.84	21.94
		2021-22	0	0.00	0.00	29	186.29	216.36	4	26.84	36.15
		2022-23				29	167.67	198.83	3	16.56	24.32
		2023-24				88	647.22	757.14	3	3.52	12.51
		2024-25				74	550.72	645.18	4	33.29	43.85
7	Nagpur	2020-21				4	10.41	12.67	5	22.18	27.18
		2021-22	0	0.00	0.00	3	14.70	17.23	7	39.62	47.56
		2022-23							4	26.00	30.94
		2023-24				3	13.14	15.42	3	16.78	19.15
		2024-25				11	36.08	45.61	4	45.25	61.81
8	Indore	2020-21				1	0.67	1.05	28	34.61	40.48
		2021-22	0	0.00	0.00	9	30.20	44.19	15	17.75	22.25
		2022-23				3	5.39	54.35	60	116.28	133.94
		2023-24							308	568.01	647.45
		2024-25				25	126.88	150.16	139	335.50	386.11
Sub Total Western Zone		**2020-21**	**0**	**0.00**	**0.00**	**322**	**1345.96**	**1742.59**	**199**	**787.01**	**1182.89**
		2021-22	**0**	**0.00**	**0.00**	**361**	**1399.33**	**1799.45**	**140**	**549.52**	**881.92**
		2022-23	**0**	**0.00**	**0.00**	**320**	**873.49**	**1210.76**	**256**	**1211.68**	**1598.55**
		2023-24	**0**	**0.00**	**0.00**	**450**	**1575.19**	**2403.15**	**603**	**2417.78**	**2959.12**
		2024-25	**1**	**7.46**	**9.06**	**537**	**2440.15**	**3384.20**	**351**	**1746.71**	**2241.32**

Table 35 (Contd.). Advance Authorisation Sector-wise: Eastern Zone RAs

Sl. No.	RAs	Year	Sports			Textiles - General			Miscellaneous Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
9	**Kolkata**	2020-21				43	52.94	67.55	33	110.25	133.89
		2021-22	0	0.00	0.00	74	109.72	152.03	39	140.82	161.55
		2022-23				82	122.83	190.77	47	191.19	227.63
		2023-24				84	125.16	176.01	39	119.12	147.85
		2024-25				114	226.02	310.03	35	117.11	181.05
10	**Guwahati**	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
Sub Total Eastern Zone		**2020-21**	**0**	**0.00**	**0.00**	**43**	**52.94**	**67.55**	**33**	**110.25**	**133.89**
		2021-22	**0**	**0.00**	**0.00**	**74**	**109.72**	**152.03**	**39**	**140.82**	**161.55**
		2022-23	**0**	**0.00**	**0.00**	**82**	**122.83**	**190.77**	**47**	**191.19**	**227.63**
		2023-24	**0**	**0.00**	**0.00**	**84**	**125.16**	**176.01**	**39**	**119.12**	**147.85**
		2024-25				**114**	**226.02**	**310.03**	**35**	**117**	**181**

Table 35 (Contd.). Advance Authorisation Sector-wise: Southern Zone RAs												
Sl. No.	RAs	Year	Sports			Textiles - General			Miscellaneous Products			
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	
11	Chennai	2020-21				148	317.03	477.67	14	127.26	158.60	
		2021-22	0	0.00	0.00	206	292.08	494.56	13	88.07	113.34	
		2022-23				186	440.02	701.66	47	331.27	427.06	
		2023-24				156	253.70	420.04	21	104.98	162.08	
		2024-25				157	348.57	526.23	27	152.01	237.96	
12	Bangalore	2020-21				496	1162.23	1915.44	16	19.19	30.49	
		2021-22	0	0.00	0.00	568	1870.60	3151.20	16	76.16	101.60	
		2022-23				885	2815.30	4782.15	15	98.25	322.51	
		2023-24				936	2072.27	3327.82	13	51.64	61.35	
		2024-25				1008	2452.48	4067.72	13	34.55	51.78	
13	Hyderabad	2020-21				3	41.08	46.16	6	39.69	90.10	
		2021-22	0	0.00	0.00	22	269.99	306.27	7	48.59	117.17	
		2022-23	1	1.61	3.38				3	22.24	76.89	
		2023-24	1	0.43	11.62	15	180.18	208.71	2	0.99	1.33	
		2024-25				5	22.97	26.75	6	49.14	73.31	
14	Cochin	2020-21				14	32.80	78.33	37	61.53	96.09	
		2021-22	0	0.00	0.00	7	127.95	179.96	39	105.59	194.84	
		2022-23				4	49.93	58.06	22	45.02	67.00	
		2023-24				11	212.74	247.68	39	66.64	112.51	
		2024-25				9	18.44	34.26	54	129.32	213.09	
15	V`patnam	2020-21				2	16.34	23.26	5	166.80	267.21	
		2021-22	0	0.00	0.00	3	8.89	14.13	7	5.77	7.58	
		2022-23				3	5.18	6.55	12	152.84	207.36	
		2023-24				2	2.78	3.36	7	4.02	14.03	
		2024-25				2	2.91	3.62	8	10.83	17.17	
16	Coimbatore	2020-21				370	841.17	1195.42	15	18.00	32.58	
		2021-22	0	0.00	0.00	489	2487.03	3189.27	10	28.86	40.04	
		2022-23				377	1617.80	2113.60	11	63.94	96.15	
		2023-24				438	1597.71	2145.09	17	68.70	136.52	
		2024-25				572	1857.34	2470.87	9	10.10	27.29	
Sub Total Southern Zone		**2020-21**	**0**	**0.00**	**0.00**	**1033**	**2410.66**	**3736.28**	**93**	**432.47**	**675.06**	
		2021-22	**0**	**0.00**	**0.00**	**1295**	**5056.54**	**7335.40**	**92**	**353.04**	**574.58**	
		2022-23	**1**	**1.61**	**3.38**	**1455**	**4928.23**	**7662.03**	**110**	**713.56**	**1196.97**	
		2023-24	**1**	**0.43**	**11.62**	**1558**	**4319.37**	**6352.70**	**99**	**296.96**	**487.82**	
		2024-25	**0**	**0.00**	**0.00**	**1753**	**4702.71**	**7129.45**	**117**	**385.95**	**620.60**	

Table 35 (Contd.). Advance Authorisation Sector-wise: Northern Zone RAs

Sl. No.	RAs	Year	Sports			Textiles - General			Miscellaneous Products		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
17	New Delhi	2020-21	2	0.65	1.09	911	996.25	1714.07	42	160.90	228.90
		2021-22	0	0.00	0.00	1700	1933.18	3415.46	37	109.95	197.77
		2022-23	2	0.68	5.21	1382	1490.78	2720.47	24	150.00	309.13
		2023-24	1	1.76	2.04	1660	1602.02	3213.72	38	233.14	349.53
		2024-25				1648	1845.93	3495.19	52	318.99	465.19
18	Kanpur	2020-21				228	327.62	428.78	7	29.19	40.18
		2021-22	0	0.00	0.00	306	481.97	676.19	4	10.88	13.46
		2022-23				228	309.50	407.78	3	19.96	24.63
		2023-24				210	203.19	263.21	6	4.95	8.33
		2024-25	1	0.12	0.34	321	312.75	396.42	4	24.48	28.19
19	Jaipur	2020-21				10	57.78	74.13	3	30.47	119.31
		2021-22	0	0.00	0.00	29	240.92	295.99	3	22.91	28.34
		2022-23				10	86.04	102.66	5	33.11	44.13
		2023-24				16	154.91	181.56	9	67.50	85.61
		2024-25				32	689.96	819.35	1	8.88	10.00
20	Varanasi	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
21	Jammu	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
22	Ludhiana	2020-21	3	1.61	1.85	60	430.69	567.40	1	3.54	3.97
		2021-22	8	13.30	15.32	46	663.74	814.74	1	1.34	1.67
		2022-23	2	0.94	1.06	39	478.40	575.64			
		2023-24	7	3.71	4.37	73	1856.77	2309.13	2	3.13	3.72
		2024-25	10	5.23	6.70	155	6001.47	7129.50	2	1.37	1.60
23	Panipat	2020-21				32	55.70	76.02	1	0.63	1.33
		2021-22	0	0.00	0.00	32	82.42	118.22	3	0.45	1.14
		2022-23				40	141.78	194.42	6	16.71	19.93
		2023-24				16	44.90	73.04	5	9.67	13.28
		2024-25				23	45.23	60.01	1	0.20	0.51
24	Srinagar	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
Sub Total Northern Zone		**2020-21**	**5**	**2.26**	**2.94**	**1241**	**1868.04**	**2860.39**	**54**	**224.73**	**393.69**
		2021-22	**8**	**13.30**	**15.32**	**2113**	**3402.23**	**5320.61**	**48**	**145.54**	**242.39**
		2022-23	**4**	**1.62**	**6.28**	**1699**	**2506.50**	**4000.96**	**38**	**219.78**	**397.81**
		2023-24	**8**	**5.46**	**6.41**	**1975**	**3861.79**	**6040.66**	**60**	**318.39**	**460.47**
		2024-25	**11**	**5.34**	**7.04**	**2179**	**8895.34**	**11900.47**	**60**	**353.92**	**505.50**
Kandla FT		2020-21							3	4.47	5.23
		2021-22							5	9.28	10.71
		2022-23							2	7.92	9.24
		2023-24							2	3.97	4.59
		2024-25									

CHAPTER-V

CHAPTER V

STATUS OF FULFILMENT OF EXPORT OBLIGATION UNDER ADVANCE AUTHORISATION SCHEME

Table 36. Export Obligation under Advance Authorisation Scheme: All India

Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
	No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
EO Expired Till 2021-22 (A)	**632133**	**3282723**	**5102819**	**50776**	**267282**	**591670**	**4265544**	**4683**	**20869**	**35780**	**816406**
AM 2023	22276	248481	501231	599	15514	10026	218997	4	44	12246	282190
AM 2024	22791	291085	503304	251	5642	3679	71531	8	120	19104	431653
AM 2025	25551	281828	478461	105	1642	539	14192	0	0	25012	464269
Total (Not Expired) (B)	**70618**	**821394**	**1482997**	**955**	**22798**	**14244**	**304721**	**12**	**164**	**56362**	**1178111**
Grand Total (A)+(B)	**702751**	**4104118**	**6585815**	**51731**	**290080**	**605914**	**4570265**	**4695**	**21033**	**92142**	**1994517**

(Note: Unredeemed cases excludes ECA cases)

Table 37. Export Obligation under Advance Authorisation Scheme: Western Zone

Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
	No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
EO Expired Till 2021-22 (A)	**295286**	**1978631**	**3224980**	**24434**	**203410**	**275861**	**2828984**	**2677**	**12173**	**16748**	**383824**
AM 2023	10983	144853	354552	345	12495	5089	167327	0	0	5894	187225
AM 2024	10925	163531	334535	178	4227	1733	26171	0	0	9192	308364
AM 2025	12379	165586	311194	83	1504	181	2262	0	0	12198	308932
Total (Not Expired) (B)	**34287**	**473970**	**1000281**	**606**	**18226**	**7003**	**195760**	**0**	**0**	**27284**	**804522**
Grand Total (A)+(B)	**329573**	**2452601**	**4225262**	**25040**	**221636**	**282864**	**3024743**	**2677**	**12173**	**44032**	**1188346**

Table 33 (Contd.). Advance Authorisation Sector-wise: Northern Zone RAs

Sl. No.	RAs	Year	Fish and Fish Products			Food Products			Gem & Jewellery		
			Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore	Authorisations	CIF Rs. Crore	FOB Rs. Crore
17	New Delhi	2020-21				55	394.27	628.81	4	1153.58	1196.02
		2021-22	0	0.00	0.00	36	219.50	278.52	7	4416.42	4510.94
		2022-23				47	90.80	143.73	3	96.31	101.69
		2023-24				69	314.91	424.29	11	15305.06	15811.27
		2024-25				44	299.81	466.74	1	69.51	73.75
18	Kanpur	2020-21				7	2.90	8.03			
		2021-22	0	0.00	0.00	11	3.42	17.34	0	0.00	0.00
		2022-23				6	2.01	4.36			
		2023-24				7	2.81	4.72			
		2024-25				5	1.09	2.02			
19	Jaipur	2020-21				16	35.14	62.50	18	265.47	313.70
		2021-22	0	0.00	0.00	11	52.87	66.41	23	376.70	626.54
		2022-23				16	115.69	132.97	24	629.10	867.38
		2023-24				7	70.94	85.12	17	287.19	418.80
		2024-25				12	181.95	210.90	17	426.35	547.72
20	Varanasi	2020-21									
		2021-22	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
		2022-23									
		2023-24									
		2024-25									
21	Jammu	2020-21				7	52.86	60.79			
		2021-22				10	30.34	36.74			
		2022-23				1	1.17	1.31			
		2023-24				3	11.70	13.44			
		2024-25									
22	Ludhiana	2020-21				28	66.88	82.74			
		2021-22	0	0.00	0.00	24	121.59	149.82	0	0.00	0.00
		2022-23				14	33.16	41.18			
		2023-24				14	56.51	71.00			
		2024-25				11	115.73	151.97	1	2.20	6.15
23	Panipat	2020-21				9	9.22	23.80			
		2021-22	0	0.00	0.00	5	15.68	49.57	0	0.00	0.00
		2022-23				6	10.27	44.13			
		2023-24				7	21.41	54.70			
		2024-25				15	18.30	44.17			
24	Srinagar	2020-21									
		2021-22									
		2022-23									
		2023-24									
		2024-25									
Sub Total Northern Zone		**2020-21**	**0**	**0.00**	**0.00**	**122**	**561.27**	**866.66**	**22**	**1419.05**	**1509.72**
		2021-22	**0**	**0.00**	**0.00**	**97**	**443.41**	**598.40**	**30**	**4793.13**	**5137.48**
		2022-23	**0**	**0.00**	**0.00**	**90**	**253.09**	**367.70**	**27**	**725.41**	**969.07**
		2023-24	**0**	**0.00**	**0.00**	**107**	**478.27**	**653.27**	**28**	**15592.24**	**16230.08**
		2024-25	**0**	**0.00**	**0.00**	**87**	**616.88**	**875.80**	**19**	**498.06**	**627.62**
Kandla FT		2020-21				4	2.24	3.38			
		2021-22				4	4.10	5.18			
		2022-23				3	3.09	3.82			
		2023-24				2	1.63	2.17			

Table 38 (contd.). Export Obligation under Advance Authorisation Scheme: Western Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
PUNE	**EO Expired Till 2021-22 (A)**	**22217**	**53481**	**99345**	**3455**	**8275**	**21428**	**75437**	**0**	**0**	**789**	**23908**
	AM 2023	367	2755	4856	20	420	194	2375	0	0	173	2480
	AM 2024	341	1761	3433	11	139	72	505	0	0	269	2928
	AM 2025	503	3362	6899	10	152	33	337	0	0	470	6562
	Total (Not Expired) (B)	**1211**	**7877**	**15187**	**41**	**711**	**299**	**3217**	**0**	**0**	**912**	**11970**
	Grand Total (A)+(B)	**23428**	**61359**	**114533**	**3496**	**8986**	**21727**	**78654**	**0**	**0**	**1701**	**35878**
VADODARA	**EO Expired Till 2021-22 (A)**	**25655**	**244179**	**293267**	**2190**	**14314**	**22508**	**208498**	**73**	**889**	**3074**	**83880**
	AM 2023	1183	13945	18140	18	285	373	3209	0	0	810	14930
	AM 2024	904	13524	17700	17	58	81	216	0	0	823	17484
	AM 2025	1155	15361	20244	6	86	9	93	0	0	1146	20151
	Total (Not Expired) (B)	**3242**	**42830**	**56084**	**41**	**428**	**463**	**3519**	**0**	**0**	**2779**	**52565**
	Grand Total (A)+(B)	**28897**	**287008**	**349351**	**2231**	**14742**	**22971**	**212017**	**73**	**889**	**5853**	**136445**
SURAT	**EO Expired Till 2021-22 (A)**	**6818**	**21244**	**33366**	**514**	**1235**	**5897**	**25388**	**200**	**319**	**721**	**7659**
	AM 2023	344	6672	8158	1	2	34	149	0	0	310	8009
	AM 2024	383	2680	3709	2	5	5	12	0	0	378	3697
	AM 2025	422	3348	4712	0	0	0	0	0	0	422	4712
	Total (Not Expired) (B)	**1149**	**12700**	**16579**	**3**	**7**	**39**	**161**	**0**	**0**	**1110**	**16418**
	Grand Total (A)+(B)	**7967**	**33944**	**49945**	**517**	**1242**	**5936**	**25549**	**200**	**319**	**1831**	**24077**

Table 38 (contd.). Export Obligation under Advance Authorisation Scheme: Western Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
NAGPUR	**EO Expired Till 2021-22 (A)**	**1145**	**13404**	**16726**	**69**	**392**	**984**	**10160**	**89**	**4084**	**72**	**2482**
	AM 2023	118	796	874	3	13	44	131	0	0	74	743
	AM 2024	114	863	1081	0	0	11	19	0	0	103	1062
	AM 2025	167	1977	2392	0	0	0	0	0	0	167	2392
	Total (Not Expired) (B)	**399**	**3636**	**4347**	**3**	**13**	**55**	**150**	**0**	**0**	**344**	**4198**
	Grand Total (A)+(B)	**1544**	**17040**	**21073**	**72**	**406**	**1039**	**10309**	**89**	**4084**	**416**	**6680**
INDORE	**EO Expired Till 2021-22 (A)**	**10219**	**42907**	**59788**	**720**	**3432**	**9625**	**53590**	**44**	**53**	**550**	**6145**
	AM 2023	443	2259	2838	3	18	188	1386	0	0	255	1452
	AM 2024	767	2923	3427	0	0	24	327	0	0	743	3100
	AM 2025	610	3630	5259	0	0	0	0	0	0	610	5259
	Total (Not Expired) (B)	**1820**	**8812**	**11524**	**3**	**18**	**212**	**1713**	**0**	**0**	**1608**	**9811**
	Grand Total (A)+(B)	**12039**	**51719**	**71312**	**723**	**3450**	**9837**	**55303**	**44**	**53**	**2158**	**15956**

Table 39. Export Obligation under Advance Authorisation Scheme: Eastern Zone

Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
	No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
EO Expired Till 2021-22 (A)	**40693**	**125432**	**183282**	**3698**	**4786**	**39025**	**147824**	**159**	**1517**	**1509**	**33941**
AM 2023	730	8843	10602	7	88	246	2592	0	0	484	8010
AM 2024	780	19637	22924	1	5	134	755	0	0	646	22169
AM 2025	830	11231	14014	0	0	3	1	0	0	827	14012
Total (Not Expired) (B)	**2340**	**39711**	**47539**	**8**	**93**	**383**	**3348**	**0**	**0**	**1957**	**44191**
Grand Total (A)+(B)	**43033**	**165144**	**230821**	**3706**	**4879**	**39408**	**151172**	**159**	**1517**	**3466**	**78132**

Table 40. Export Obligation under Advance Authorisation Scheme: Eastern Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
KOLKATA	**EO Expired Till 2021-22 (A)**	**40235**	**125092**	**182665**	**3591**	**4734**	**38581**	**147397**	**159**	**1517**	**1495**	**33751**
	AM 2023	730	8843	10602	7	88	246	2592	0	0	484	8010
	AM 2024	780	19637	22924	1	5	134	755	0	0	646	22169
	AM 2025	830	11231	14014	0	0	3	1	0	0	827	14012
	Total (Not Expired) (B)	**2340**	**39711**	**47539**	**8**	**93**	**383**	**3348**	**0**	**0**	**1957**	**44191**
	Grand Total (A)+(B)	**42575**	**164803**	**230204**	**3599**	**4827**	**38964**	**150744**	**159**	**1517**	**3452**	**77943**
GUWAHATI	**EO Expired Till 2021-22 (A)**	**458**	**341**	**617**	**107**	**52**	**444**	**427**	**0**	**0**	**14**	**190**
	AM 2023	0	0	0	0	0	0	0	0	0	0	0
	AM 2024	0	0	0	0	0	0	0	0	0	0	0
	AM 2025	0	0	0	0	0	0	0	0	0	0	0
	Total (Not Expired) (B)	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
	Grand Total (A)+(B)	**458**	**341**	**617**	**107**	**52**	**444**	**427**	**0**	**0**	**14**	**190**

Table 41. Export Obligation under Advance Authorisation Scheme: Southern Zone

Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
	No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
EO Expired Till 2021-22 (A)	**168278**	**724200**	**1058356**	**11550**	**35112**	**156271**	**783325**	**920**	**2582**	**11087**	**272449**
AM 2023	5400	52331	76736	134	1221	2334	28546	0	0	3066	48190
AM 2024	5505	50845	74369	61	1290	930	15209	0	0	4575	59160
AM 2025	5925	55070	83025	9	125	32	156	0	0	5893	82869
Total (Not Expired) (B)	**16830**	**158246**	**234130**	**204**	**2636**	**3296**	**43911**	**0**	**0**	**13534**	**190219**
Grand Total (A)+(B)	**185108**	**882447**	**1292486**	**11754**	**37748**	**159567**	**827236**	**920**	**2582**	**24621**	**462668**

Table 42. Export Obligation under Advance Authorisation Scheme: Southern Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
CHENNAI	**EO Expired Till 2021-22 (A)**	**35915**	**169938**	**281537**	**1940**	**9510**	**34042**	**232585**	**590**	**2082**	**1283**	**46870**
	AM 2023	1165	13671	20827	28	93	610	7768	0	0	555	13058
	AM 2024	1143	13784	20073	11	24	185	2027	0	0	958	18046
	AM 2025	1307	17483	26596	3	108	14	117	0	0	1293	26479
	Total (Not Expired) (B)	**3615**	**44938**	**67496**	**42**	**225**	**809**	**9913**	**0**	**0**	**2806**	**57583**
	Grand Total (A)+(B)	**39530**	**214876**	**349032**	**1982**	**9735**	**34851**	**242498**	**590**	**2082**	**4089**	**104453**
BANGALORE	**EO Expired Till 2021-22 (A)**	**57649**	**217369**	**291074**	**3746**	**7602**	**55225**	**195116**	**0**	**0**	**2424**	**95957**
	AM 2023	2055	16113	22370	44	254	896	7724	0	0	1159	14646
	AM 2024	2073	13965	19610	18	23	219	489	0	0	1854	19121
	AM 2025	2176	14973	21853	2	0	4	3	0	0	2172	21850
	Total (Not Expired) (B)	**6304**	**45050**	**63833**	**64**	**278**	**1119**	**8216**	**0**	**0**	**5185**	**55617**
	Grand Total (A)+(B)	**63953**	**262419**	**354907**	**3810**	**7880**	**56344**	**203333**	**0**	**0**	**7609**	**151574**

Table 42 (contd.). Export Obligation under Advance Authorisation Scheme: Southern Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
HYDERABAD	**EO Expired Till 2021-22 (A)**	**37932**	**177126**	**284449**	**3127**	**9920**	**32261**	**199396**	**0**	**0**	**5671**	**85053**
	AM 2023	1155	12802	18822	34	393	435	9504	0	0	720	9318
	AM 2024	1158	15477	23495	19	1188	350	11891	0	0	808	11604
	AM 2025	1199	14031	22751	1	4	4	14	0	0	1195	22738
	Total (Not Expired) (B)	**3512**	**42310**	**65069**	**54**	**1586**	**789**	**21409**	**0**	**0**	**2723**	**43660**
	Grand Total (A)+(B)	**41444**	**219437**	**349517**	**3181**	**11506**	**33050**	**220805**	**0**	**0**	**8394**	**128713**
COCHIN	**EO Expired Till 2021-22 (A)**	**14748**	**41507**	**55654**	**1095**	**2208**	**14404**	**52974**	**24**	**77**	**320**	**2603**
	AM 2023	301	2989	3968	4	209	161	2200	0	0	140	1769
	AM 2024	343	3206	4102	4	37	50	470	0	0	293	3632
	AM 2025	342	3732	5157	0	0	0	0	0	0	342	5157
	Total (Not Expired) (B)	**986**	**9927**	**13227**	**8**	**246**	**211**	**2670**	**0**	**0**	**775**	**10558**
	Grand Total (A)+(B)	**15734**	**51433**	**68882**	**1103**	**2454**	**14615**	**55644**	**24**	**77**	**1095**	**13160**
VISHAKHAPATNAM	**EO Expired Till 2021-22 (A)**	**1612**	**15859**	**19835**	**292**	**2142**	**1508**	**18043**	**8**	**7**	**96**	**1785**
	AM 2023	106	3831	6721	3	113	6	199	0	0	100	6522
	AM 2024	80	1522	2948	1	5	3	62	0	0	77	2887
	AM 2025	65	1483	1859	0	0	0	0	0	0	65	1859
	Total (Not Expired) (B)	**251**	**6836**	**11529**	**4**	**118**	**9**	**261**	**0**	**0**	**242**	**11268**
	Grand Total (A)+(B)	**1863**	**22694**	**31363**	**296**	**2260**	**1517**	**18304**	**8**	**7**	**338**	**13053**
COIMBATORE	**EO Expired Till 2021-22 (A)**	**20422**	**102402**	**125808**	**1350**	**3730**	**18831**	**85211**	**298**	**416**	**1293**	**40182**
	AM 2023	618	2926	4028	21	158	226	1151	0	0	392	2878
	AM 2024	708	2890	4140	8	12	123	270	0	0	585	3870
	AM 2025	836	3370	4808	3	13	10	22	0	0	826	4786
	Total (Not Expired) (B)	**2162**	**9185**	**12977**	**32**	**183**	**359**	**1442**	**0**	**0**	**1803**	**11534**
	Grand Total (A)+(B)	**22584**	**111588**	**138785**	**1382**	**3913**	**19190**	**86653**	**298**	**416**	**3096**	**51716**

Table 43. Export Obligation under Advance Authorisation Scheme: Northern Zone

Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
	No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
EO Expired Till 2021-22 (A)	**127876**	**454460**	**636200**	**11094**	**23974**	**120513**	**505411**	**927**	**4598**	**6436**	**126192**
AM 2023	5163	42454	59341	113	1710	2357	20533	4	44	2802	38764
AM 2024	5581	57072	71476	11	121	882	29397	8	120	4691	41959
AM 2025	6417	49940	70229	13	12	323	11773	0	0	6094	58456
Total (Not Expired) (B)	**17161**	**149466**	**201046**	**137**	**1843**	**3562**	**61703**	**12**	**164**	**13587**	**139179**
Grand Total (A)+(B)	**145037**	**603926**	**837246**	**11231**	**25816**	**124075**	**567114**	**939**	**4762**	**20023**	**265371**

Table 44. Export Obligation under Advance Authorisation Scheme: Northern Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
NEW DELHI	**EO Expired Till 2021-22 (A)**	**86344**	**353874**	**495992**	**7870**	**20567**	**82653**	**391853**	**371**	**1703**	**3320**	**102435**
	AM 2023	3685	30336	44161	101	1579	1891	15514	4	44	1790	28602
	AM 2024	3999	43734	54840	6	12	787	28375	8	120	3204	26344
	AM 2025	4497	29313	44708	12	10	322	11770	0	0	4175	32938
	Total (Not Expired) (B)	**12181**	**103383**	**143708**	**119**	**1600**	**3000**	**55660**	**12**	**164**	**9169**	**87884**
	Grand Total (A)+(B)	**98525**	**457257**	**639700**	**7989**	**22167**	**85653**	**447513**	**383**	**1867**	**12489**	**190319**
KANPUR	**EO Expired Till 2021-22 (A)**	**7069**	**14790**	**20380**	**312**	**546**	**6149**	**15799**	**0**	**0**	**920**	**4581**
	AM 2023	**7573**	**16109**	**22054**	**319**	**553**	**6399**	**17160**	**0**	**0**	**1174**	**4894**
	AM 2024	388	1283	1713	4	3	72	171	0	0	316	1543
	AM 2025	403	1200	1644	1	3	8	13	0	0	395	1631
	Total (Not Expired) (B)	534	1489	1912	0	0	0	0	0	0	534	1912
	Grand Total (A)+(B)	**1325**	**3972**	**5270**	**5**	**5**	**80**	**183**	**0**	**0**	**1245**	**5086**

Table 43 (contd.). Export Obligation under Advance Authorisation Scheme: Northern Zone RAs

RAs	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
LUDHIANA	**EO Expired Till 2021-22 (A)**	**21299**	**49012**	**65333**	**1566**	**1544**	**19510**	**55161**	**445**	**2560**	**1344**	**7611**
	AM 2023	583	5268	6250	0	0	213	3360	0	0	370	2890
	AM 2024	610	6186	7496	0	0	42	110	0	0	568	7386
	AM 2025	766	11851	14439	0	0	0	0	0	0	766	14439
	Total (Not Expired) (B)	**1959**	**23305**	**28185**	**0**	**0**	**255**	**3470**	**0**	**0**	**1704**	**24715**
	Grand Total (A)+(B)	**23258**	**72317**	**93518**	**1566**	**1544**	**19765**	**58631**	**445**	**2560**	**3048**	**32327**
PANIPAT	**EO Expired Till 2021-22 (A)**	**2243**	**11211**	**17282**	**232**	**436**	**2016**	**10959**	**0**	**0**	**227**	**6323**
	AM 2023	122	879	1132	0	0	20	58	0	0	102	1074
	AM 2024	122	1023	1323	0	0	4	305	0	0	118	1017
	AM 2025	135	1436	1724	0	0	0	0	0	0	135	1724
	Total (Not Expired) (B)	**379**	**3339**	**4179**	**0**	**0**	**24**	**364**	**0**	**0**	**355**	**3815**
	Grand Total (A)+(B)	**2622**	**14549**	**21461**	**232**	**436**	**2040**	**11323**	**0**	**0**	**582**	**10138**
SRINAGAR	**EO Expired Till 2021-22 (A)**	**5**	**10**	**12**	**1**	**2**	**3**	**6**	**0**	**0**	**2**	**7**
	AM 2023	0	0	0	0	0	0	0	0	0	0	0
	AM 2024	0	0	0	0	0	0	0	0	0	0	0
	AM 2025	0	0	0	0	0	0	0	0	0	0	0
	Total (Not Expired) (B)	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
	Grand Total (A)+(B)	**5**	**10**	**12**	**1**	**2**	**3**	**6**	**0**	**0**	**2**	**7**

Table 45. Year-wise Export Obligation under Advance Authorisation Scheme upto March 2025

S. No.	Years	Authorisation issued			Surrendered/ cancelled		Total EO fulfilled		Files sent to ECA		Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	**Before April 2000**	**138509**	**59795**	**132812**	**19734**	**12610**	**137813**	**131741**	**524**	**512**	**172**	**559**
2	2000-01	20665	21970	47929	1731	5001	20313	46815	230	810	122	304
3	2001-02	21765	24946	53121	1547	4155	21415	52359	282	418	68	344
4	2002-03	27177	42627	75804	2047	2882	26365	74459	644	872	168	473
5	2003-04	26981	53106	71730	2156	3053	26552	70009	357	1309	72	411
6	2004-05	28925	78499	103879	2050	3482	28220	98643	453	1642	252	3594
7	2005-06	27237	101022	127046	2112	3442	26665	124339	329	687	243	2021
8	2006-07	26975	162140	191849	2138	6235	26393	181840	265	745	317	9265
9	2007-08	24746	134252	161759	2077	8144	24398	158307	263	1683	85	1769
10	2008-09	19301	101390	134354	1346	9458	18836	124042	251	1062	214	9250
11	2009-10	17942	89386	154796	874	3521	18157	143686	178	810	-393	10300
12	2010-11	19825	273099	337470	1350	13563	19364	306612	188	2709	273	28149
13	2011-12	20084	200733	259993	1348	32782	19285	211074	151	1547	648	47372
14	2012-13	19241	220020	276552	1656	36540	18724	253800	117	1233	400	21519
15	2013-14	19913	179598	315519	1274	27543	18934	262897	96	535	883	52086
16	2014-15	21465	170659	343692	1304	17477	19755	321130	84	1657	1626	20905
17	2015-16	20666	174584	306758	1176	10093	18861	273883	41	181	1764	32695
18	2016-17	22702	200954	315344	1041	10124	19778	237497	63	517	2861	77330
19	2017-18	21272	177168	298375	916	6913	17897	235839	32	109	3343	62426
20	2018-19	21784	206073	355092	773	4722	18259	244192	18	236	3507	110664
21	2019-20	21308	161712	320356	677	5450	16959	253063	19	121	4330	67172
22	2020-21	20653	184272	323660	575	13407	14533	210508	84	1255	6036	111897
23	2021-22	22997	264716	394928	874	26687	14194	248807	14	218	8789	145902
24	2022-23	22276	248481	501231	599	15514	10026	218997	4	44	12246	282190
25	2023-24	22791	291085	503304	251	5642	3679	71531	8	120	19104	431653
26	2024-25	25551	281828	478461	105	1642	539	14192	0	0	25012	464269
Expired Total (till 2021-22)		**632133**	**3282723**	**5102819**	**50776**	**267282**	**591670**	**4265544**	**4683**	**20869**	**35780**	**816406**
Not Expired Total		**70618**	**821394**	**1482997**	**955**	**22798**	**14244**	**304721**	**12**	**164**	**56362**	**1178111**
Grand Total		**702751**	**4104118**	**6585815**	**51731**	**290080**	**605914**	**4570265**	**4695**	**21033**	**92142**	**1994517**

CHAPTER-VI

CHAPTER-VI

STATUS OF FULFILMENT OF EXPORT OBLIGATION UNDER EXPORT PROMOTION CAPITAL GOODS SCHEME

Table 46. Export Obligation under EPCG Scheme: All India

Years	Authorisations issued				EO fulfilled till date			Unredeemed		
	No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
			Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
EO expired till 2016-17 (A)	**289990**	**420817**	**20541236**	**1657382**	**226721**	**13772363**	**1218669**	**50731**	**5995118**	**383837**
AM 2018	15228	12016	2026888	70094	8598	1159657	33549	5854	711857	33978
AM 2019	12795	16954	1877748	102983	6646	885512	31605	5829	927190	70000
AM 2020	11332	13747	1777151	81308	4886	741992	31791	6208	990963	48191
AM 2021	10053	12381	3164942	84934	3440	1998002	16827	6441	1138998	66836
AM 2022	13051	21113	4828485	120712	3289	361141	23031	9550	4454498	93601
AM 2023	13812	7566	4384807	145512	1944	202975	9788	11715	4144144	132366
AM 2024	16214	7147	4604760	183461	732	324228	2143	15365	4266064	178544
AM 2025	18637	24724	5922433	143540	60	19902	310	18540	5900540	142316
Total (Not Expired) (B)	**111122**	**115648**	**28587215**	**932543**	**29595**	**5693407**	**149044**	**79502**	**22534253**	**765831**
Grand Total (A)+(B)	**401112**	**536465**	**49128451**	**2589926**	**256316**	**19465769**	**1367712**	**130233**	**28529371**	**1149668**

(Note: Unredeemed cases excludes surrendered cases)

Table 47. Export Obligation under EPCG Scheme: Western Zone

Years	Authorisations issued				EO fulfilled till date			Unredeemed		
	No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
			Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
EO expired till 2016-17 (A)	**105967**	**136068**	**6141685**	**813755**	**76388**	**2556586**	**553713**	**23921**	**3380578**	**228647**
AM 2018	6429	5602	534651	32818	3180	149596	14771	2852	381889	17225
AM 2019	4535	7627	430046	45216	1953	96051	7944	2427	315009	36527
AM 2020	4102	6949	594891	40937	1398	138130	13541	2592	432794	26727
AM 2021	3606	5747	1489515	30859	1156	66813	6134	2382	1421723	24355
AM 2022	5059	9855	2338814	56354	972	20765	7178	3981	2314843	47977
AM 2023	5507	4328	2084755	75089	519	26658	1531	4921	2030112	70528
AM 2024	6895	3879	1906702	104063	161	2332	389	6677	1902667	101228
AM 2025	8447	12215	2087813	71388	5	882	4	8419	2086931	70536
Total (Not Expired) (B)	**44580**	**56203**	**11467187**	**456725**	**9344**	**501226**	**51493**	**34251**	**10885968**	**395103**
Grand Total (A)+(B)	**150547**	**192270**	**17608872**	**1270480**	**85732**	**3057812**	**605206**	**58172**	**14266547**	**623750**

Table 47(Contd.) Export Obligation under EPCG Scheme: Western Zone RAs

Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Mumbai	**EO expired till 2016-17 (A)**	**49602**	**83774**	**4403098**	**589649**	**36150**	**1442172**	**407870**	**10548**	**2886666**	**161607**
	AM 2018	2179	3100	305536	17639	958	16545	8518	1082	287823	8766
	AM 2019	1904	4983	295072	29330	628	8356	3836	1204	286229	25070
	AM 2020	1501	3897	241979	22801	469	3644	10783	968	234584	11457
	AM 2021	1131	2878	1227257	15187	383	995	4713	701	1226245	10160
	AM 2022	1582	5299	1925154	29955	494	311	5980	999	1924843	22816
	AM 2023	1462	1831	1498513	40888	260	32	880	1143	1498481	37038
	AM 2024	1734	2220	1454549	62048	88	0	247	1608	1454549	59475
	AM 2025	1776	6170	1193279	36821	2	0	1	1756	1193279	35989
	Total (Not Expired) (B)	**13269**	**30379**	**8141340**	**254670**	**3282**	**29883**	**34959**	**9461**	**8106034**	**210771**
	Grand Total (A)+(B)	**62871**	**114153**	**12544438**	**844319**	**39432**	**1472055**	**442829**	**20009**	**10992700**	**372377**
Ahmedabad	**EO expired till 2016-17 (A)**	**9666**	**8868**	**799893**	**52898**	**7526**	**430265**	**35819**	**1605**	**323854**	**14341**
	AM 2018	772	780	82972	4629	504	17258	1789	223	65283	2682
	AM 2019	625	1091	14850	6548	356	940	1096	242	13888	5415
	AM 2020	660	1162	12655	6972	221	447	37	433	12185	6917
	AM 2021	576	979	97414	5228	360	28	0	216	97385	5228
	AM 2022	682	1396	134303	7784	104	0	0	578	134303	7784
	AM 2023	702	396	149620	7421	49	0	0	653	149620	7421
	AM 2024	817	727	208492	19265	9	0	0	808	208492	19265
	AM 2025	868	1825	229866	9936	2	0	0	866	229866	9936
	Total (Not Expired) (B)	**5702**	**8357**	**930173**	**67783**	**1605**	**18673**	**2923**	**4019**	**911024**	**64649**
	Grand Total (A)+(B)	**15368**	**17225**	**1730065**	**120681**	**9131**	**448938**	**38742**	**5624**	**1234878**	**78990**
Rajkot	**EO expired till 2016-17 (A)**	**4232**	**2939**	**54558**	**16566**	**3201**	**41120**	**12260**	**927**	**11921**	**4064**
	AM 2018	634	642	2657	3983	507	1402	1541	119	452	2431
	AM 2019	396	424	2147	2751	245	901	576	142	1110	2049
	AM 2020	283	186	1703	1160	125	241	436	158	1462	724
	AM 2021	517	565	3159	3026	115	301	500	402	2858	2525
	AM 2022	634	1061	5100	6369	75	90	302	557	5008	6067
	AM 2023	336	103	5873	2587	13	11	55	323	5862	2531
	AM 2024	440	177	8951	3926	0	0	0	438	8951	3922
	AM 2025	401	574	7193	3395	0	0	0	401	7193	3395
	Total (Not Expired) (B)	**3641**	**3733**	**36781**	**27196**	**1080**	**2945**	**3410**	**2540**	**32896**	**23645**
	Grand Total (A)+(B)	**7873**	**6672**	**91339**	**43761**	**4281**	**44065**	**15670**	**3467**	**44817**	**27710**

Table 31. Advance Authorisation Sector-wise: All India						
Product groups		**2020-21**	**2021-22**	**2022-23**	**2023-24**	**2024-25**
Chemical and Allied products	Number of authorisations	8699	9480	9149	8656	9472
	CIF (Rs. Crores)	83581.23	104685.39	102868.83	86617.74	106813.59
	FOB (Rs. Crores)	186647.79	221297.72	310368.46	248441.65	247383.52
Electronics	Number of authorisations	109	189	204	209	254
	CIF (Rs. Crores)	1244.58	1686.41	7583.56	16685.23	2081.59
	FOB (Rs. Crores)	1779.88	2589.54	9776.88	21670.07	3697.25
Engineering Products	Number of authorisations	3908	4031	3914	4131	4940
	CIF (Rs. Crores)	53600.16	92172.75	85038.81	110027.18	105474.59
	FOB (Rs. Crores)	73465.68	115165.05	110850.56	138109.07	139207.70
Fish and Fish Products	Number of authorisations	17	28	29	39	38
	CIF (Rs. Crores)	196.90	164.26	288.85	291.84	1109.28
	FOB (Rs. Crores)	281.95	321.55	2311.14	1416.47	1395.11
Food Products	Number of authorisations	713	536	584	918	762
	CIF (Rs. Crores)	8075.69	6813.27	8773.33	21978.51	19025.26
	FOB (Rs. Crores)	10596.29	8444.30	10422.96	25620.36	22499.31
Gem and Jewellery	Number of authorisations	37	66	59	63	34
	CIF (Rs. Crores)	5007.61	6314.97	6945.44	21896.19	1734.35
	FOB (Rs. Crores)	5224.67	8044.57	8414.20	23229.59	2691.49
Handicrafts	Number of authorisations	75	128	72	62	78
	CIF (Rs. Crores)	74.49	118.10	80.49	111.95	108.47
	FOB (Rs. Crores)	191.01	243.67	234.88	265.59	540.06
Leather and Leather Products	Number of authorisations	81	288	207	180	181
	CIF (Rs. Crores)	232.50	859.27	701.71	520.57	539.64
	FOB (Rs. Crores)	328.05	1237.56	957.49	790.44	704.04
Plastics	Number of authorisations	4038	4285	4090	4208	4651
	CIF (Rs. Crores)	25349.14	33218.81	28355.54	27124.94	34256.12
	FOB (Rs. Crores)	34737.59	41302.56	34685.80	34277.01	43817.98
Sports	Number of authorisations	5	8	5	9	12
	CIF (Rs. Crores)	2.26	13.30	3.23	5.90	12.80
	FOB (Rs. Crores)	2.94	15.32	9.65	18.03	16.10
Textiles-General	Number of authorisations	2639	3843	3556	4067	4583
	CIF (Rs. Crores)	5677.61	9967.83	8431.05	9881.51	16264.21
	FOB (Rs. Crores)	8406.83	14607.49	13064.51	14972.53	22724.14
Miscellaneous Products	Number of authorisations	382	324	453	803	563
	CIF (Rs. Crores)	1558.93	1198.21	2344.13	3156.22	2603.69
	FOB (Rs. Crores)	2390.76	1871.16	3430.20	4059.85	3548.47
Total	**Number of authorisations**	**20703**	**23206**	**22322**	**23345**	**25568**
	CIF (Rs. Crores)	**184601.10**	**257212.55**	**251414.97**	**298297.78**	**290023.59**
	FOB (Rs. Crores)	**324053.44**	**415140.48**	**504526.74**	**512870.66**	**488225.18**

Table 47 (contd.). Export Obligation under EPCG Scheme: Western Zone RAs

RAs	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Nagpur	**EO expired till 2016-17 (A)**	**1068**	**762**	**13223**	**3365**	**724**	**9390**	**2162**	**269**	**87**	**1022**
	AM 2018	61	35	1501	210	37	1362	150	16	105	42
	AM 2019	86	73	743	440	38	571	201	39	108	218
	AM 2020	64	45	1997	229	22	1600	74	36	398	145
	AM 2021	115	107	2555	533	19	252	135	94	2304	398
	AM 2022	166	79	2629	430	17	139	21	146	2491	405
	AM 2023	297	74	9199	1384	12	5954	22	282	2061	1356
	AM 2024	380	128	3577	2435	0	0	0	378	2404	2428
	AM 2025	398	221	2105	1222	0	0	0	398	2105	1222
	Total (Not Expired) (B)	**1567**	**762**	**24307**	**6881**	**145**	**9877**	**603**	**1389**	**11975**	**6213**
	Grand Total (A)+(B)	**2635**	**1524**	**37529**	**10246**	**869**	**19267**	**2765**	**1658**	**12062**	**7236**
Indore	**EO expired till 2016-17 (A)**	**4080**	**1825**	**62644**	**13603**	**3431**	**47420**	**10511**	**451**	**13175**	**2129**
	AM 2018	221	75	5266	471	105	4217	242	101	809	216
	AM 2019	177	86	4999	639	114	2516	231	60	2483	407
	AM 2020	206	95	12581	538	87	972	104	99	11579	412
	AM 2021	185	200	14291	1148	58	2585	124	119	11703	1009
	AM 2022	229	226	36229	1331	40	2362	194	188	33867	1137
	AM 2023	374	185	30748	2201	40	1040	98	334	29709	2103
	AM 2024	428	90	35258	1876	9	133	12	418	35125	1864
	AM 2025	369	308	45057	1721	0	0	0	369	45057	1721
	Total (Not Expired) (B)	**2189**	**1265**	**184430**	**9925**	**453**	**13825**	**1006**	**1688**	**170332**	**8870**
	Grand Total (A)+(B)	**6269**	**3090**	**247073**	**23528**	**3884**	**61245**	**11516**	**2139**	**183507**	**10999**

Table 48. Export Obligation under EPCG Scheme: Eastern Zone

Years	Authorisations issued				EO fulfilled till date			Unredeemed		
	No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
			Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
EO expired till 2016-17 (A)	**14404**	**17236**	**1722197**	**112874**	**9546**	**1085814**	**82934**	**4313**	**576165**	**26385**
AM 2018	742	324	26925	1867	305	17400	1388	416	8754	444
AM 2019	820	1074	180239	2400	229	27497	663	572	149105	1687
AM 2020	768	275	43586	1682	180	17143	453	584	26099	1219
AM 2021	697	907	128406	4695	157	8345	527	529	118887	4120
AM 2022	918	1605	212812	7926	135	8336	418	779	204248	7504
AM 2023	1138	797	351339	16089	62	1358	108	1076	349981	15981
AM 2024	1223	786	289292	16434	4	0	4	1218	289292	16429
AM 2025	1250	2910	455510	16092	0	0	0	1250	455510	16092
Total (Not Expired) (B)	**7556**	**8677**	**1688109**	**67185**	**1072**	**80079**	**3560**	**6424**	**1601875**	**63476**
Grand Total (A)+(B)	**21960**	**25913**	**3410306**	**180059**	**10618**	**1165892**	**86494**	**10737**	**2178040**	**89861**

Table 49. Export Obligation under EPCG Scheme: Eastern Zone RAs

RAs	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Kolkata	**EO expired till 2016-17 (A)**	**14263**	**17131**	**1722131**	**112642**	**9506**	**1085751**	**82863**	**4220**	**576161**	**26242**
	AM 2018	729	318	26925	1861	303	17400	1369	405	8754	456
	AM 2019	819	1074	180238	2399	229	27497	663	571	149104	1686
	AM 2020	760	273	43586	1678	180	17143	453	576	26099	1216
	AM 2021	696	907	128406	4691	157	8345	527	528	118887	4115
	AM 2022	894	1530	212812	7863	135	8336	418	755	204248	7441
	AM 2023	1128	793	351339	16039	62	1358	108	1066	349981	15931
	AM 2024	1221	783	289292	16426	4	0	4	1216	289292	16421
	AM 2025	1247	2904	455510	16084	0	0	0	1247	455510	16084
	Total (Not Expired) (B)	**7494**	**8583**	**1688108**	**67042**	**1070**	**80079**	**3541**	**6364**	**1601874**	**63351**
	Grand Total (A)+(B)	**21757**	**25714**	**3410239**	**179684**	**10576**	**1165830**	**86404**	**10584**	**2178036**	**89593**
Guwahati	**EO expired till 2016-17 (A)**	**141**	**105**	**66**	**232**	**40**	**62**	**72**	**93**	**4**	**144**
	AM 2018	13	5	0	6	2	0	19	11	0	-13
	AM 2019	1	0	1	1	0	0	0	1	1	1
	AM 2020	8	2	0	4	0	0	0	8	0	4
	AM 2021	1	1	0	4	0	0	0	1	0	4
	AM 2022	24	74	0	63	0	0	0	24	0	63
	AM 2023	10	4	0	50	0	0	0	10	0	50
	AM 2024	2	3	0	8	0	0	0	2	0	8
	AM 2025	3	5	0	8	0	0	0	3	0	8
	Total (Not Expired) (B)	**62**	**94**	**1**	**143**	**2**	**0**	**19**	**60**	**1**	**125**
	Grand Total (A)+(B)	**203**	**199**	**67**	**375**	**42**	**62**	**90**	**153**	**5**	**268**

Table 50. Export Obligation under EPCG Scheme: Southern Zone

Years	Authorisations issued				EO fulfilled till date			Unredeemed		
	No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
			Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
EO expired till 2016-17 (A)	**88974**	**92695**	**5180909**	**283227**	**72818**	**3965479**	**221103**	**12546**	**1035116**	**53559**
AM 2018	4153	2389	787139	13344	2643	584201	6587	1294	89545	5802
AM 2019	3798	3769	668745	22573	2323	422338	9726	1386	215195	12632
AM 2020	3358	2873	543665	16121	1707	294033	8031	1559	237461	7597
AM 2021	2978	2840	631604	32781	1230	167411	4151	1674	453635	28281
AM 2022	3387	3647	825194	21168	1234	327228	3939	2082	488554	16522
AM 2023	3564	798	831179	27652	639	170976	1914	2848	650500	25442
AM 2024	4025	1002	1203789	24322	219	72388	629	3750	1118637	23372
AM 2025	4479	4205	1626381	24745	16	2152	31	4449	1622238	24647
Total (Not Expired) (B)	**29742**	**21523**	**7117696**	**182705**	**10011**	**2040727**	**35007**	**19042**	**4875765**	**144296**
Grand Total (A)+(B)	**118716**	**114218**	**12298605**	**465932**	**82829**	**6006206**	**256110**	**31588**	**5910880**	**197855**

Table 51. Export Obligation under EPCG Scheme: Southern Zone RAs

Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Chennai	**EO expired till 2016-17 (A)**	**17932**	**46537**	**2385684**	**86398**	**14953**	**1930789**	**68960**	**1834**	**355015**	**13456**
	AM 2018	751	624	255277	3460	524	169042	2518	178	19798	701
	AM 2019	759	763	143285	4534	574	111238	3413	158	7256	1057
	AM 2020	692	948	129454	5682	456	102918	3320	208	20751	2206
	AM 2021	495	628	81524	3642	253	42037	1045	213	34831	2342
	AM 2022	524	659	113502	3950	237	46306	749	263	65041	3009
	AM 2023	639	181	163606	11765	142	44704	410	487	117954	11334
	AM 2024	699	207	151922	5934	71	30977	162	616	120669	5653
	AM 2025	742	885	243619	5301	5	224	5	735	243230	5261
	Total (Not Expired) (B)	**5301**	**4896**	**1282188**	**44269**	**2262**	**547445**	**11622**	**2858**	**629531**	**31564**
	Grand Total (A)+(B)	**23233**	**51433**	**3667872**	**130666**	**17215**	**2478234**	**80583**	**4692**	**984545**	**45020**
Bangalore	**EO expired till 2016-17 (A)**	**16922**	**6885**	**1324620**	**49315**	**13570**	**1039590**	**31962**	**2520**	**227946**	**16035**
	AM 2018	1021	532	408414	3265	614	352889	70	322	28010	2966
	AM 2019	898	1747	381637	10152	419	218166	1759	454	159641	8334
	AM 2020	797	897	284780	4219	325	115423	1592	445	167064	2440
	AM 2021	555	695	126738	21490	179	1573	1042	363	122645	20394
	AM 2022	623	951	145950	5522	172	78734	40	441	66634	5425
	AM 2023	666	129	212781	3581	132	41549	71	511	169893	3431
	AM 2024	733	247	358283	4962	65	26429	192	645	325150	4644
	AM 2025	880	1021	598783	5953	0	0	0	879	598783	5952
	Total (Not Expired) (B)	**6173**	**6220**	**2517366**	**59144**	**1906**	**834763**	**4766**	**4060**	**1637819**	**53585**
	Grand Total (A)+(B)	**23095**	**13105**	**3841986**	**108459**	**15476**	**1874354**	**36728**	**6580**	**1865765**	**69619**
Hyderabad	**EO expired till 2016-17 (A)**	**13273**	**22966**	**414990**	**49283**	**9855**	**302782**	**37590**	**3288**	**109545**	**11300**
	AM 2018	569	374	32364	2279	308	17519	1234	243	13821	973
	AM 2019	494	380	24627	2595	275	13709	1445	207	10320	1087
	AM 2020	448	372	46859	2383	213	22279	1133	228	23848	1213
	AM 2021	508	472	311578	2388	211	74355	617	289	234404	1747
	AM 2022	614	675	399539	3983	232	147338	1565	373	246485	2357
	AM 2023	621	113	288442	3857	112	45037	628	491	236167	3128
	AM 2024	778	171	404105	4559	26	13338	154	741	385125	4341
	AM 2025	824	826	440280	4816	3	1648	18	818	437024	4781
	Total (Not Expired) (B)	**4856**	**3384**	**1947795**	**26860**	**1380**	**335223**	**6794**	**3390**	**1587194**	**19627**
	Grand Total (A)+(B)	**18129**	**26350**	**2362785**	**76142**	**11235**	**638005**	**44384**	**6678**	**1696739**	**30927**

Table 51 (contd.). Export Obligation under EPCG Scheme: Southern Zone RAs

Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Cochin	**EO expired till 2016-17 (A)**	**4589**	**3118**	**80569**	**9619**	**3860**	**65991**	**6838**	**532**	**12881**	**2323**
	AM 2018	205	54	5848	336	124	735	88	81	5113	248
	AM 2019	228	100	9512	619	121	2444	107	107	7068	512
	AM 2020	179	70	5340	348	36	1511	114	143	3829	234
	AM 2021	193	67	5310	399	52	1733	68	136	3577	330
	AM 2022	183	68	8703	405	35	0	33	142	8703	371
	AM 2023	230	24	7128	807	18	0	13	204	7128	784
	AM 2024	282	51	11187	1363	8	0	2	271	11187	1357
	AM 2025	276	206	26976	1232	0	0	0	276	26976	1232
	Total (Not Expired) (B)	**1776**	**640**	**80005**	**5508**	**394**	**6423**	**425**	**1360**	**73582**	**5067**
	Grand Total (A)+(B)	**6365**	**3758**	**160574**	**15127**	**4254**	**72414**	**7263**	**1892**	**86462**	**7390**
Vishakhapatnam	**EO expired till 2016-17 (A)**	**2298**	**1736**	**184123**	**5265**	**1881**	**21843**	**4353**	**322**	**161965**	**581**
	AM 2018	254	112	10776	655	163	7	488	91	10769	166
	AM 2019	190	56	0	283	137	24	261	53	-24	22
	AM 2020	214	111	0	661	115	29	262	99	-29	398
	AM 2021	245	266	43113	1577	103	0	258	142	43113	1319
	AM 2022	253	323	59283	1921	114	0	333	139	59283	1588
	AM 2023	231	66	49626	1814	34	0	85	197	49626	1729
	AM 2024	404	108	146978	2437	7	0	27	397	146978	2410
	AM 2025	414	270	134039	1573	0	0	1	414	134039	1573
	Total (Not Expired) (B)	**2205**	**1311**	**443816**	**10921**	**673**	**60**	**1717**	**1532**	**443756**	**9204**
	Grand Total (A)+(B)	**4503**	**3046**	**627939**	**16186**	**2554**	**21903**	**6070**	**1854**	**605721**	**9785**
Coimbatore	**EO expired till 2016-17 (A)**	**33960**	**11453**	**790922**	**83348**	**28699**	**604485**	**71400**	**4050**	**167764**	**9865**
	AM 2018	1353	693	74458	3350	910	44009	2188	379	12032	748
	AM 2019	1229	723	109684	4389	797	76758	2741	407	30935	1620
	AM 2020	1028	474	77232	2828	562	51873	1609	436	21998	1106
	AM 2021	982	711	63341	3285	432	47713	1121	531	15065	2150
	AM 2022	1190	970	98217	5387	444	54850	1219	724	42408	3773
	AM 2023	1177	286	109595	5827	201	39686	707	958	69731	5035
	AM 2024	1129	218	131315	5067	42	1644	92	1080	129529	4968
	AM 2025	1343	997	182684	5870	8	280	7	1327	182186	5848
	Total (Not Expired) (B)	**9431**	**5073**	**846527**	**36003**	**3396**	**316812**	**9683**	**5842**	**503883**	**25249**
	Grand Total (A)+(B)	**43391**	**16526**	**1637449**	**119351**	**32095**	**921297**	**81083**	**9892**	**671647**	**35113**

Table 52. Export Obligation under EPCG Scheme: Northern Zone										
Years	Authorisations issued				EO fulfilled till date			Unredeemed		
	No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
			Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
EO expired till 2016-17 (A)	**80645**	**174819**	**7496446**	**447526**	**67969**	**6164484**	**360918**	**9951**	**1003259**	**75246**
AM 2018	3904	3701	678173	22064	2470	408459	10803	1292	231669	10507
AM 2019	3642	4483	598719	32793	2141	339624	13271	1444	247881	19155
AM 2020	3104	3651	595009	22569	1601	292687	9767	1473	294609	12648
AM 2021	2772	2887	915416	16599	897	1755433	6015	1856	-855248	10080
AM 2022	3687	6006	1451664	35265	948	4812	11497	2708	1446852	21598
AM 2023	3603	1643	1117534	26682	724	3983	6235	2870	1113551	20414
AM 2024	4071	1479	1204977	38642	348	249509	1121	3720	955468	37515
AM 2025	4461	5394	1752729	31315	39	16868	275	4422	1735861	31040
Total (Not Expired) (B)	**29244**	**29245**	**8314222**	**225929**	**9168**	**3071375**	**58984**	**19785**	**5170645**	**162956**
Grand Total (A)+(B)	**109889**	**204064**	**15810668**	**673455**	**77137**	**9235858**	**419902**	**29736**	**6173904**	**238202**

Table 53. Export Obligation under EPCG Scheme: Northern Zone RAs

Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
New Delhi	**EO expired till 2016-17 (A)**	**42137**	**153692**	**7255029**	**317372**	**35703**	**5960115**	**274081**	**4359**	**970424**	**33608**
	AM 2018	2065	1506	658019	8990	1257	395126	5312	687	224858	2949
	AM 2019	2230	2844	582546	16960	1296	329769	9123	890	241581	7486
	AM 2020	1701	2209	547335	13211	857	275435	5592	820	264186	7465
	AM 2021	1385	1744	779055	9954	458	1742291	3288	923	-978453	6261
	AM 2022	1946	3172	966712	18718	527	0	9727	1419	966712	8991
	AM 2023	1873	1048	765409	16663	460	0	1809	1413	765409	14854
	AM 2024	1955	1062	810919	29107	271	247949	922	1684	562970	28185
	AM 2025	2092	2648	827244	15597	39	16868	275	2053	810376	15322
	Total (Not Expired) (B)	**15247**	**16231**	**5937239**	**129201**	**5165**	**3007438**	**36048**	**9889**	**2857640**	**91514**
	Grand Total (A)+(B)	**57384**	**169923**	**13192268**	**446573**	**40868**	**8967553**	**310129**	**14248**	**3828064**	**125122**
Kanpur	**EO expired till 2016-17 (A)**	**6550**	**1591**	**80043**	**7536**	**5613**	**68630**	**5153**	**842**	**10745**	**2243**
	AM 2018	432	123	6760	717	291	2990	230	141	3770	487
	AM 2019	320	68	5765	405	123	636	182	197	5130	223
	AM 2020	305	71	5119	428	105	472	118	200	4647	310
	AM 2021	311	294	9882	1736	27	32	21	280	9838	1713
	AM 2022	337	148	21221	881	14	35	12	319	21186	867
	AM 2023	266	19	18226	662	2	2	2	262	18224	648
	AM 2024	220	21	12607	685	0	0	0	219	12607	683
	AM 2025	358	140	36820	829	0	0	0	358	36820	829
	Total (Not Expired) (B)	**2549**	**883**	**116400**	**6342**	**562**	**4168**	**565**	**1976**	**112220**	**5760**
	Grand Total (A)+(B)	**9099**	**2474**	**196443**	**13878**	**6175**	**72798**	**5717**	**2818**	**122965**	**8003**
Jaipur	**EO expired till 2016-17 (A)**	**5546**	**4445**	**47433**	**33440**	**4324**	**33344**	**15153**	**865**	**10864**	**17390**
	AM 2018	423	1126	6179	6694	209	3443	1046	193	2726	5624
	AM 2019	356	505	2193	3031	158	687	1547	186	1488	1468
	AM 2020	321	555	7044	3282	119	3067	1563	196	3976	1719
	AM 2021	279	207	22517	1230	47	1213	335	221	21300	799
	AM 2022	383	1504	232969	8721	63	0	297	293	232969	6256
	AM 2023	349	236	49233	4174	8	0	12	338	49233	4143
	AM 2024	380	61	32293	2182	1	0	0	378	32293	2179
	AM 2025	399	825	301035	4774	0	0	0	399	301035	4774
	Total (Not Expired) (B)	**2890**	**5019**	**653463**	**34089**	**605**	**8411**	**4800**	**2204**	**645021**	**26961**
	Grand Total (A)+(B)	**8436**	**9464**	**700896**	**67529**	**4929**	**41755**	**19953**	**3069**	**655886**	**44351**

Table 53 (contd). Export Obligation under EPCG Scheme: Northern Zone RAs

Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Varanasi	**EO expired till 2016-17 (A)**	**1121**	**378**	**9699**	**2812**	**935**	**8558**	**2501**	**165**	**1126**	**256**
	AM 2018	16	2	75	14	7	20	11	9	55	3
	AM 2019	7	4	61	22	0	0	0	7	61	22
	AM 2020	6	2	62	10	1	26	1	5	36	10
	AM 2021	24	19	100	116	6	0	20	18	100	97
	AM 2022	9	3	202	15	3	0	4	6	202	11
	AM 2023	15	1	154	18	0	0	0	11	154	15
	AM 2024	78	30	432	299	0	0	0	77	432	298
	AM 2025	81	41	810	230	0	0	0	81	810	230
	Total (Not Expired) (B)	**236**	**103**	**1895**	**724**	**17**	**46**	**36**	**214**	**1849**	**684**
	Grand Total (A)+(B)	**1357**	**481**	**11594**	**3536**	**952**	**8603**	**2537**	**379**	**2975**	**940**
Jammu	**EO expired till 2016-17 (A)**	**61**	**10**	**253**	**46**	**44**	**253**	**28**	**15**	**0**	**17**
	AM 2018	1	0	0	0	1	0	0	0	0	0
	AM 2019	5	4	0	6	0	0	0	4	0	6
	AM 2020	7	4	0	11	3	0	2	4	0	9
	AM 2021	2	0	1	1	0	0	0	2	1	1
	AM 2022	4	11	0	17	1	0	1	3	0	16
	AM 2023	6	3	5	21	0	0	0	6	5	21
	AM 2024	28	8	0	122	0	0	0	28	0	122
	AM 2025	8	26	0	39	0	0	0	8	0	39
	Total (Not Expired) (B)	**61**	**57**	**6**	**218**	**5**	**0**	**3**	**55**	**6**	**215**
	Grand Total (A)+(B)	**122**	**68**	**259**	**264**	**49**	**253**	**31**	**70**	**6**	**232**
Ludhiana	**EO expired till 2016-17 (A)**	**20601**	**10264**	**52872**	**55526**	**17645**	**48974**	**41051**	**2918**	**3898**	**14370**
	AM 2018	709	813	4486	4873	506	6385	3585	203	-1899	1288
	AM 2019	553	887	3440	5275	417	6245	2032	136	-2805	3242
	AM 2020	564	656	3305	3910	382	8055	1668	182	-4750	2243
	AM 2021	423	391	82697	2251	243	6400	1209	180	76297	1042
	AM 2022	673	897	209327	5321	279	4138	1441	394	205189	3880
	AM 2023	728	288	222176	3847	202	3905	4411	526	218271	-564
	AM 2024	843	232	231522	4203	76	1559	199	767	229963	4004
	AM 2025	887	1295	497959	7506	0	0	0	887	497959	7506
	Total (Not Expired) (B)	**5380**	**5458**	**1254912**	**37186**	**2105**	**36687**	**14545**	**3275**	**1218225**	**22641**
	Grand Total (A)+(B)	**25981**	**15722**	**1307783**	**92713**	**19750**	**85661**	**55596**	**6193**	**1222122**	**37011**

Table 53 (contd). Export Obligation under EPCG Scheme: Northern Zone RAs											
Regional Authorities	Years	Authorisations issued				EO fulfilled till date			Unredeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO (Rs. Crore)		No.	EO (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
Panipat	**EO expired till 2016-17 (A)**	**4615**	**4431**	**51116**	**30788**	**3702**	**44610**	**22948**	**776**	**6202**	**7358**
	AM 2018	254	129	2655	775	199	495	620	55	2160	155
	AM 2019	167	170	4714	7064	147	2287	387	20	2427	6676
	AM 2020	195	145	32145	1703	134	5631	823	61	26514	880
	AM 2021	343	224	21165	1292	116	5496	1142	227	15669	150
	AM 2022	332	271	21232	1590	61	639	15	271	20594	1575
	AM 2023	355	45	62330	1253	52	75	0	303	62255	1253
	AM 2024	563	66	117204	2028	0	0	0	563	117204	2028
	AM 2025	614	393	88861	2233	0	0	0	614	88861	2233
	Total (Not Expired) (B)	**2823**	**1444**	**350307**	**17938**	**709**	**14624**	**2988**	**2114**	**335683**	**14950**
	Grand Total (A)+(B)	**7438**	**5876**	**401423**	**48726**	**4411**	**59234**	**25936**	**2890**	**341885**	**22308**
Srinagar	**EO expired till 2016-17 (A)**	**14**	**7**	**0**	**5**	**3**	**0**	**2**	**11**	**0**	**3**
	AM 2018	4	0	0	0	0	0	0	4	0	0
	AM 2019	4	2	0	31	0	0	0	4	0	31
	AM 2020	5	9	0	13	0	0	0	5	0	13
	AM 2021	5	8	0	19	0	0	0	5	0	19
	AM 2022	3	1	0	1	0	0	0	3	0	1
	AM 2023	11	3	0	45	0	0	0	11	0	45
	AM 2024	4	0	0	16	0	0	0	4	0	16
	AM 2025	22	25	0	106	0	0	0	22	0	106
	Total (Not Expired) (B)	**58**	**48**	**0**	**231**	**0**	**0**	**0**	**58**	**0**	**231**
	Grand Total (A)+(B)	**72**	**56**	**0**	**236**	**3**	**0**	**2**	**69**	**0**	**234**

Table 54: Year-wise Export Obligation under EPCG Scheme during 1994-95 to 2024-25

S. No.	Years	Authorisations issued				EO fulfilled			Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed		No.	EO Refixed /Fixed		No.	EO Refixed /Fixed	
				Avg (Rs. Crore)	Addl Spec(Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)
1	1994-95	970	131	1385	559	763	1103	448	71	140	28
2	1995-96	1445	494	3301	1863	1247	3079	1756	76	121	-49
3	1996-97	1287	663	2224	2888	1113	1772	2568	42	77	67
4	1997-98	1750	1019	5443	3768	1544	4864	3320	52	84	108
5	1998-99	2084	3695	5716	21664	1846	5321	19451	48	45	492
6	1999-00	2321	4459	7776	24567	1996	6276	21700	66	382	879
7	2000-01	3617	6926	151669	32420	3189	123266	28077	224	25726	2848
8	2001-02	3979	6273	81246	29820	3522	73461	26732	190	4083	2001
9	2002-03	5827	12785	183524	62091	5207	152941	54437	307	23463	5824
10	2003-04	9483	14409	256453	61942	8397	183067	56209	623	66980	4984
11	2004-05	13361	34450	544080	79352	11762	453234	75419	1021	71109	2393
12	2005-06	16445	16694	829963	67465	14266	569689	62699	1524	239896	3649
13	2006-07	21277	36724	881404	122771	17981	663622	96600	2468	193936	22290
14	2007-08	19906	62254	1253988	143365	16201	870016	119715	2784	327723	18709
15	2008-09	19909	49993	1529459	135488	16107	1306606	96307	2975	160509	34899
16	2009-10	18800	34996	1550553	105740	15046	1028275	81283	2836	455018	20051
17	2010-11	22779	45771	1783695	160623	18222	1267494	100249	3597	447810	54882
18	2011-12	20676	18355	1857771	135884	16234	1314313	103360	3575	475504	27604
19	2012-13	19265	16779	1401736	116964	14748	947694	66188	3646	374322	46364
20	2013-14	18820	12890	2101143	96496	14154	1294133	59763	3753	723407	33108
21	2014-15	20291	13920	1769972	88125	14791	1041876	48668	4824	681055	36906
22	2015-16	22600	13233	2158405	80568	14661	1189600	47626	7335	906885	31156
23	2016-17	23098	13905	2180331	82959	13862	1270661	46094	8556	816843	34641
24	2017-18	15228	12016	2026888	70094	8598	1159657	33549	5854	711857	33978
25	2018- 19	12795	16954	1877748	102983	6646	885512	31605	5829	927190	70000
26	2019- 20	11332	13747	1777151	81308	4886	741992	31791	6208	990963	48191
27	2020-21	10053	12381	3164942	84934	3440	1998002	16827	6441	1138998	66836
28	2021-22	13051	21113	4828485	120712	3289	361141	23031	9550	4454498	93601
29	2022-23	13812	7566	4384807	145512	1944	202975	9788	11715	4144144	132366
30	2023-24	16214	7147	4604760	183461	732	324228	2143	15365	4266064	178544
31	2024-25	18637	24724	5922433	143540	60	19902	310	18540	5900540	142316
Exp Total (till 2016-17)		**289990**	**420817**	**20541236**	**1657382**	**226859**	**13772363**	**1218669**	**50593**	**5995118**	**383837**
Not Exp Total		**111122**	**115648**	**28587215**	**932543**	**29595**	**5693407**	**149044**	**79502**	**22534253**	**765831**
Grand Total		**401112**	**536465**	**49128451**	**2589926**	**256454**	**19465769**	**1367712**	**130095**	**28529371**	**1149668**

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